



F. No.01-04/GA/2019-FSSAI

FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
3RD FLOOR, FDA BHAWAN, KOTLA ROAD,
NEW DELHI-110002.

Dated, the 11th August, 2020

TENDER NOTICE

INVITING BIDS FOR FOR CREATION OF FURNISHED OFFICE STRUCTURE WITH
COMPLETE INTERIORS, FURNITURE & FIXTURES, AIRCONDITIONING SYSTEM,
LIFTS AND OTHER MISC & CIVIL WORK AT 2nd FLOOR, MMU BUILDING,
KOTLA ROAD, NEW DELHI – 110 002

Food Safety and Standards Authority of India (FSSAI) invites sealed bids from the reputed & experienced contractors for carrying out minor interior work, customised furniture and fixtures, installation of new lifts, air-conditioners and construction/establishing additional floor area using light weighted material (LGSF Structure) on terrace floor of Mass Mailing Unit Complex existing building premises located at Mata Sundari Road, New Delhi-110 002 and allied works as per details indicated in Part-II of this RFP.

02. The bids are to be submitted in two parts viz Technical and Commercial/Price Bid. Technical bid will contain EMD, an undertaking for acceptance of all terms and conditions, qualification document, cost of Tender Document and the Price Bid which will be as per the prescribed format i.e. Annexure-5 attached with this RFP. Please super-scribe the above mentioned Title, RFP number and date of opening of the Bids on the sealed cover to avoid the Bid being declared invalid.

03. Tender document (non-transferable) containing detailed specifications, terms & conditions can be obtained from GA Division, FSSAI, 3rd Floor, FDA Bhawan, Kotla Road, New Delhi on payment of cost of tender Rs.100/- (non-refundable) in the form of Demand Draft/Pay order drawn on any nationalized/scheduled commercial Bank in favour of *Senior Accounts Officer, FSSAI, New Delhi* or in cash. Alternatively, the tender document can be downloaded from FSSAI **website: www.fssai.gov.in, and or through CPP Portal www.eprocure.gov.in/epublish/app** with the payment towards cost of the tender document and submission of bid as mentioned above.

04. The duly filled in Tender Document with relevant supporting documents addressed to Assistant Director (GA), FSSAI, 3rd Floor, FDA Bhawan, Kotla Road, New Delhi 110002 along with Demand Draft/Pay Order for Rs.20,00,000/- (Rupees Twenty Lakhs Only) (Non-bearing interest) as Earnest Money Deposit (EMD) may be submitted on or before **03 Sept, 2020 by 1100hrs**. The Demand Draft/Pay order towards EMD should be made in favour of Senior Accounts Officer, FSSAI payable at Delhi/New Delhi. It may be noted that the bidders having valid MSME registration are exempted from paying EMD.

05. **Address for communication:** AssttDir (GA), Food Safety and Standards Authority of India(FSSAI), 3rd Floor, FDA Bhawan, Kotla Road, New Delhi. -110002

Assistant Director (General Administration)
Food Safety and Standards Authority of India

F. No.01-04/GA/2019-FSSAI

FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
3RD FLOOR, FDA BHAWAN, KOTLA ROAD,
NEW DELHI-110002.

Dated, the 10th August, 2020

TENDER NOTICE

INVITING BIDS FOR FOR CREATION OF FURNISHED OFFICE STRUCTURE WITH COMPLETE INTERIORS, FURNITURE & FIXTURES, AIRCONDITIONING SYSTEM, LIFTS AND OTHER MISC & CIVIL WORK AT 2nd FLOOR, MMU BUILDING, KOTLA ROAD, NEW DELHI – 110 002

1. This RFP is divided into five Parts as follows:
 - (a) **Part I** – Contains General Information and Instructions for the Bidders about the RFP such as the time, place of submission and opening of tenders, Validity period of tenders, etc.
 - (b) **Part II** – Contains essential details of the works/services required, such as the Technical Specifications, Delivery Period, Mode of Delivery and Consignee details.
 - (c) **Part III** – Contains Standard Conditions of RFP.
 - (d) **Part IV** – Contains Special Conditions applicable to this RFP and which will also form part of the contract with the successful Bidder.
 - (e) **Part V** – Contains Evaluation Criteria and Format for Price Bids.
2. This RFP is being issued with no financial commitment and the FSSAI reserves the right to change or vary any part thereof at any stage. FSSAI also reserves the right to withdraw the RFP, should it become necessary or considered appropriate at any stage without assigning any reason there-for.

PART I – GENERAL INFORMATION

1. **Last Date and Time for Depositing the Bids.** 03 September, 2020 at 1100 hrs.

The sealed Bids, both Technical and Commercial should be deposited/reach by the due date and time. The responsibility to ensure this lies with the Bidder.

2. **Manner of Depositing the Bids.** Sealed Bids should be either dropped in the Tender Box earmarked for the purpose at 3rd Floor, FSSAI, FDA Bhavan, Kotla Road, New Delhi-110 002 or sent by post at the address given above so as to reach by the due date and time. Late tenders will not be considered. No responsibility will be taken for postal delay or non-delivery/ non-receipt of Bid documents.

3. **Time and Date for Opening of Bids.** Sealed Bids received by the due date / time will be opened at 1200 hrs on 03 September, 2020. If due to any exigency, the due date for opening of the Bids is declared a closed holiday, the Bids will be opened on the next working day at the same time

or on any other day/ time, as intimated by the FSSAI. **Location of the Tender Box:** 3rd Floor, FSSAI, FDA Bhavan, Kotla Road, New Delhi-110 002 as mentioned above.

4. **Place for Opening of Bids.** Bids will be opened in the Conference Room on 3rd Floor of FDA Bhavan in office premises of FSSAI, Kotla Road, New Delhi -110 002. The Bidders may depute their representatives, duly authorized in writing, to attend the opening of Bids on the due date and time. *Important commercial/technical clauses quoted by Bidders will be read out in the presence of the representatives of all the Bidders.* This event will not be postponed due to non-presence of bidder's representative due to any reason. Please note that only the Technical Bid would be opened on the time and date mentioned above. The schedule for opening of Commercial/Price Bid will be intimated after acceptance of the Technical Bid. Commercial/Price Bid of only those firms will be opened, whose Technical Bids are found compliant/suitable after Technical Evaluation is done.

5. **Submission of Bids.** Bids should be forwarded by Bidders under their original memo/letter pad, inter-alia, furnishing details like GST Regn. Number, PAN Number, ESI/PF Regn numbers, Bank address with NEFT Account details, etc and complete postal & e-mail address of their office. The following aspects are to be kept in mind by firms/companies while submitting their bids:-

(a) Bids against this RFP are required to be submitted, as stated above, under a two-bid system as per the technical requirements indicated in **Part –II of this RFP**. The technical bids are to be accompanied with requisite EMD, Tender Fee and other related supporting documents. If tender fee is not paid, an amount of Rs.100/- as Tender Fee in the form of a Bank Draft/Pay Order/Banker's Cheque drawn in favour Sr. Accounts Officer, FSSAI payable at Delhi/New Delhi will have to be deposited along with the bid. No post submission is allowed.

(b) Bids are to be submitted in separate sealed covers/envelopes containing sealed technical and commercial bids. Bids are to be duly marked with the title as '**Technical Bid for creation of furnished office accommodation & temp construction on terrace of MMU Building**' or '**Commercial Bid for creation of furnished office accommodation & temp construction on terrace of MMU Building**'. The Master Cover in which the Technical and Commercial bids are to be enclosed needs to be labelled with the Title of RFP i.e. '**Bid for creation of furnished office accommodation & temp construction on terrace of MMU Building**'.

(c) Commercial bids of only the technically qualified bidders would be opened/considered and no representation in this regard shall be entertained.

6. **Clarification of RFP.** Bidders may seek clarifications in writing regarding this RFP document within one week of issue of RFP. FSSAI shall respond in writing to any such request for clarifications and all such clarifications shall be posted on the official website of FSSAI i.e. www.fssai.gov.in. It is recommended that all bidders physically inspect the venue for the proposed work and services to get an accurate estimation of the requirements, prior to submission of their Bids.

7. **Pre-Bid Conference.** A pre bid meeting will be held on **18-08-2020 at 11 AM** in the office of Food Safety and Standards Authority of India at 3rd Floor, FDA Bhawan, Kotla Road, New Delhi - 110 002, to clarify issues and to answer queries on any matter pertaining to the bid that may be raised. The bidders willing to attend the pre-bid conference are requested to inform the FSSAI before hand in writing or through email. They may also bring their queries in writing which could also be sent through email not later than two days before the scheduled date of pre-bid meeting. The bidders are requested to examine the Qualifying and Technical requirements of the Bid Documents so as to avoid

any confusion/scope of not adhering to fulfilling the required conditions and submission of supportive documents along with the bid. In case bidders choose to offer or suggest with better features/specifications/design etc; and concept/material to be used the same shall be discussed by the bidders in the pre-bid meeting and bidders shall also clearly spell out the advantages and superiority of going by such deviations, if they considered it more appropriate and necessary for betterment of the proposed work. The documentary evidence for offering such suggestions with justification shall have to be submitted to FSSAI during the pre-bid meeting. Based on FSSAI's confirmation on these points, bidder will submit its offer and will not be allowed to make any further technical deviation at the time of submission of technical offer. Minutes of pre-bid conference/meeting, including the text of the queries raised and the responses/suggestions given, together with any responses prepared after the meeting, will be transmitted without delay to all purchasers of the bidding documents and/or published on FSSAI's website www.fssai.gov.in. Any changes which may become necessary as a result of pre-bid meeting may be made by the FSSAI exclusively through the issue of an addendum and not through the minutes of the pre bid meeting. **It may be noted that non attendance at the pre bid meeting will not be a cause for disqualification of a bidder and is purely voluntary.** The maximum number of participants from an applicant, who chooses to attend the Pre-Bid Conference, shall not be more than two persons. The representatives attending the Pre-Bid Conference shall be in possession of an authority letter, duly signed by the authorised signatory of his/her organisation.

8. During evaluation and comparison of bids, the FSSAI may, at its discretion, ask the bidder for a clarification on his bid. No post-bid clarification on the initiative of the bidder will be entertained.

9. Canvassing by the Bidder in any form, unsolicited letter and post-tender correction may invoke summary rejection with forfeiture of EMD. Conditional tenders will be rejected.

10. **Validity of Bids.** The Bids should remain valid for a period of **120 days** from the last date of submission of the Bids.

11. **Earnest Money Deposit.** Bidders are required to submit Earnest Money Deposit (EMD) for amount of **Rs.20,00,000/-** (Rupees Twenty Lakhs Only) along with their bids. The EMD may be submitted in the form of an Account Payee Demand Draft, Fixed Deposit Receipt, Banker's Cheque from any of the public sector banks or a private sector bank authorized to conduct government business. EMD of the unsuccessful bidders will be returned to them at the earliest after expiry of the final bid validity and latest within the 30th day after the award of the contract. The EMD of the successful bidder would be returned, without any interest whatsoever, after the receipt of Performance Guarantee from them as provided in part-IV of this RFP. The EMD will be forfeited if the bidder withdraws or amends/impairs or derogates from the tender in any respect within the validity period of their tender. The bidding agencies having valid MSME registration are exempted to deposit EMD.

12. **Rejection of Bids.** Canvassing by the Bidder in any form, unsolicited letter and post-tender correction may invoke summary rejection with forfeiture of EMD. Conditional tenders will be rejected. Bids not submitted as per prescribed format will also be rejected.

PART II – ESSENTIAL DETAILS OF ITEMS/SERVICES REQUIRED

Introduction. FSSAI, a statutory body under Min of Health & Family Welfare intends to create furnished ready to use office accommodation and also additional infrastructure on roof top of MMU Building premises located at Mata Sundari Road, New Delhi-110 002 with a view to have an additional office space urgently required. The construction of additional infrastructure on roof top would be temporary in nature and no RCC work for roofs/walls shall be allowed and therefore the material used for construction has to be light weighted viz LGSF steel blended with aluminum rust proof structure. It will be carried out after dismantling existing Pota cabins. However, the walls & roofs would be insulated properly with at least 100mm thick glass wool or PUF material as per details specified in scope/description of work. It would be an air conditioned space with modern facilities by creating modern fully equipped office area. The necessary preventive measures of energy saving by way of using LED lights only and for provisioning of Solar Panels on roof tops with 35-40 degree slant towards south west so as to have the ready built space/infrastructure to set up solar panels and requisite wiring for the same. The total area available for construction at terrace is approx 280 sqm with further scope of recoupage which may be measured as per prevailing measurement of units to around 300 sqm or so, leaving the remaining area as open for keeping firefighting equipment/water dispenser pipes/valves etc. and outdoor air-conditioning unit. On 2nd floor of the building, which is covered area, complete office interior work, air-conditioning with furniture and fixtures as per given specifications are to be supplied, installed and commissioned on turnkey basis. The detail for the requisite jobs to be carried out are mentioned in RFP and the layout plan, overall design is attached as Appendix-A to this RFP.

2. The construction material for terrace shall be light weighted. The Pillars would be rust free Steel Iron blended with aluminium based and the structure shall be reinforced by a framework of metal trusses architecturally designed. The selected agency will ensure the load bearing capacity and stability of the proposed structure together with its installations and furniture and fixtures and all electrical/electronic equipment, solar panels and safe to bear **more than 100km wind speed**.

3. Ceiling (ready to move) height should not be less than 9 ft from the usable furnished floor area with canopy for the proposed construction area giving minimum visibility from the front side of the building.

4. **Schedule of Requirements or Scope of Work to be carried out :**

General Description of Items

A. Prefabricated Office Shelter Design parameter: complete in all respects as per the concept drawings attached including Design, Supply , Installation , Civil works including provision in structure for fitting of electrical & air- conditioners fixtures, Electrical works as per the general specifications as detailed below & as per the requirement and directions of concerned officials and Expert as per attached drawing .The Internal walls shall be up to the height of ceiling .

1. Structural steel: The shelter will have suitable structural steel framework of trusses & purlins made up of RHS sections designed as per IS 875 suitable for conditions as mentioned in design parameter. The shelter shall also have suitable runners for fixing wall cladding. All steel work will be given two coats of red oxide zinc chromate primer by the manufacturer in the factory. All the steel items shall be painted using 2 coats of synthetic enamel paint of approved shade.

2. Doors: The door shutter panel will be of 25mm thick puf panel having PPGI lipping all round duly fixed to the frame using 3 hinges. The door will be with fly mesh shutter. Each door shutter shall be having 1 Nos. aldrops of 250 mm , 1 nos 100 mm tower bolt fixed on inside & 2 nos 150 mm ' D ' shaped handle.

3. Windows: UPVC - 2- way sliding window / fixed shall be provided with all fitments. The window shutter shall be provided with glazing of 5mm toughened glass + min 10 mm air gap +5 mm toughened glass fixed using rubber gasket. The window shall be provided with sliding fly proofing.

4. Sunshades: Suitable sunshades made out of 0.50 mm PPGI Sheets will be provided to all external windows and doors not covered under Verandah. The minimum projection for the sunshades will be 450 mm and 300 mm wider than the width of the opening.

5. Electrification: Details as per attachment.

6. Civil Foundation & Flooring: As per standard engineering practices: The foundation plinth beam will be on the mother slab and upto 150mm above the existing terrace floor level & shall be covering the following aspects as per drawing.

A. Excavation of Base-work on Terrace& Backfilling of available excavated area.

B. Providing & Laying in Position Cement Concrete in base 1:5:10(1 Cement: 5 Coarse Sand: 10 Graded Stone Aggregate 40 mm Nominal sizes).

C. Brick Work with bricks of class designation 75 in: Cement Mortar 1: 6 (1Cement: 6 Coarse Sand).

D. Providing & Laying Damp Proof Course (DPC) 75mm thick with Cement Concrete 1: 2: 4 (1 Cement: 2 Coarse Sand: 4 Graded Stone Aggregate 12.5mm Nominal size) over the brick work.

E. Sand Filling up to 50 mm over compacted earth. F. Providing & Laying in Position Cement Concrete in floor 1: 3: 6 (1Cement: 3 Coarse Sand: 6 Graded Stone Aggregate 20mm Nominal size) 75 mm thick. G. Providing & laying vitrified tile 600x600 size over PCC in floor as per specification. Providing& laying vitrified tile super glossy nano tech as per approved patterns with approved colour & make on 20mm thick cement mortar 1:4 (1 cement: 4 coarse sand) sand mortar bed fixed with neat cement paste including fixing to required slopes, floating filing joints with white /coloured tile joints filing compound, curing etc. complete in all respects as per drawings and directions. (Basic rate Rs. 100/- sft). Make Kajaria, Somany NITCO or equivalent. H. Cement Plaster - 12 to 15mm thick mix on the exposed external Brick wall over NGL in 1: 6 (1 Cement: 6 Fine Sand) finished with Water proofing Cement Paint Snowcem or equivalent of approved shade. I. Plinth protection of average 50 mm thick 1:5:10 and 300 mm in width (Sloping from 3 inches to 1 inch).

The details of work description with estimated quantities which would be required for the proposed construction and allied work is given below:-

S.No.	Items/Description	Unit	Tendered Qty
(A)	Super Structure for temp construction on terrace : Designing, fabricating, supplying & erection at site (Roof top level i.e. upto 20 mtr height) of pre engineered / prefabricated light weight single storey without staircase steel structure as follows:	Sqm	300
1	The structure shall consist of works as under:-		
	Structural Framework:- Fabrication and supply of the walls panels, roof trusses joists shall be all made up of roll-formed cold rolled lipped “C” steel sections of width 89mm or 150 mm made out sheet thickness ranging from 0.75mm to 1.20 mm with Zinc/Galvalume coating of 275GSM and steel yield strength of 550MPa i/c portal frame made of HR steel if required to accommodate large rooms including the base plate anchor bolts etc.		
	Purlin:- GI hot section/ Galvalume “C” section		
	Runner: Cold rolled lipped “C” steel sections shall be provided @ interval of 750 mm c/c for hanging of lights / false ceiling .		
	Roofing:- Metal profile PPGL 0.6mm TCT in colours as approved		
	Roof Insulation:- 16kg/m ³ , 100mm thk Fiber glass roof insulation		
	External Wall Cladding:- 12mm thick Heavy duty Fiber cement boards of exterior grade Building Paper – Breather Foil on external face of LGSF wall. Internal wall cladding:- 12 mm thick Normal fiber cement boards upto bottom of truss/joist, However the clear height of bottom of truss/joist shall not be less than 3.0 mtr from floor level . Internal Wall Lining – 12.5mm thk Gypsum Plaster board with necessary fixing with necessary screws and finishing with jointing compound and jointing tape etc.		
	Wall Insulation:- 100mm thick mineral wool 48kg/m ³ density. Suitable sun shades made out of 0.50 mm PPGL sheets will be provided to all external windows and doors not covered under verandah. The minimum projection for the sun shade shall be 450 mm and 300 mm wider than the width of the opening.		
	Gutter and down take pipe:- Valley Gutter and down take pipe as per Architectural and as per actual requirements		
	Finishing:- Ready to paint surface for interior & exterior including Jointing & a coat of cement primer		
	Soffit and Eaves or equivalent Lining :- External Soffit and Eaves Lining with Fiber cement Boards.		
	All civil work upto plinth level/Roof top level where the prefabricated structure to be erected shall be paid separately as per requirement & site		

	conditions. The work shall be executed as per drawing enclosed.		
	(The outside dimensions in plan of the light gauge metal frame shall be measured for working out the area payable under this item. However, cut-out/opening shall be deducted from the above measured areas. Nothing extra shall be paid for roof projections/ sunshades, or height.)		
	(Note: Split up of components of this item is not permitted, all relevant works/items shall be of specialized LGSF original manufacturer preferably make Everest or equivalent)		
	The above work include removal / shifting of all services existing on the relevant area as per the instruction of officer – in –charge,		
(B)	STRUCTURAL WORK		
2	Supply and Erection of Structural steel work riveted, bolted or welded in built up sections, trusses and framed work, including cutting, hoisting, fixing in position and applying a priming coat of approved steel primer all complete.	Kg	12000
3	Providing & fixing of Pergola in M.S. Structure work with the grid system as mentioned in drawings & design.	Kg	500
(C)	DISMANTLING WORK		
4	Demolishing of Brick Work manually/ by mechanical means including stacking of serviceable material and disposal of unserviceable material within 50 meters lead as per direction of concerned official.	Cum	30
5	Dismantling tile work i.e. demolishing/chipping of existing stone/tiles from floors and roofs manually/by mechanical means including stacking material within 50 Mtrs lead for thickness of tiles 10mm to 25mm and removal of unserviceable material at site as per direction	Sqm	1100
6	Removal of debris from site and shifting to appropriate location as per the local authority regulations.	Cum	150
7	Dismantling/Demolishing of all existing RCC work by automated mechanical means including stacking of steel bars and disposal of unserviceable material as per direction of concerned officer-in-charge.	cum	2
(D)	CC & RCC Work		
8	Providing and laying in position Cement Concrete of specified grade excluding the cost of centering and shuttering. All work upto plinth level : 1:4:8 (1cement : 4coarse sand (zone-III) : 8 graded stone aggregate 40mm nominal size)	Cum	5
9	Providing & laying Reinforced cement concrete 1:1.5:3 (1cement : 1.5coarse sand : 3graded stone aggregate 12-20mm nominal size and coarse sand) excluding the cost of centering and shuttering for all floors.	Cum	12

10	Centering and shuttering: Approved Marine plywood or 3mm thick steel plate shuttering and centering for structural concrete work in locations called for including strutting, propping, bracing, bolting, wedging, casing, striking, removal etc. complete for any size, section, thickness. Props shall consist of well designed steel pipes adequately braced. The item to include centering and shuttering at all heights and levels for columns, Lintels, beams, plinth beams, griders, bressumers & cantilevers, slabs etc.	Sqm	50
11	Reinforcement Cement Concrete work in walls (any thickness), including attached pilasters, buttresses, plinth and string courses, fillets, columns, pillers, piers, abutments, posts and struts etc above plinth level upto the floor five level, excluding cost of centering, shuttering, finishing and reinforcement : 1:1.5:3 (1 cement, 1.5 coarse sand (zone-III) : 3graded stone aggregate 20mm nominal size). The work involves straightening, cutting, bending, placing in position and binding all complete Cold Twisted bars of grade FE-500D	Kg	1200
(E)	Masonry Work		
12	Brick work with bricks of class designation 75 in Super structure in cement mortar 1:6 (1cement:6 coarse sand of zone-II) at all heights and levels.	Cum	80
13	Half brick masonry with bricks of class designation 75 in super structure above plinth level in cement mortar 1:4(1cement :4 coarse sand of zone-II)	Sqm	20
14	Curved Shape Half brick masonry with bricks of class designation 75 in super structure above plinth level in cement mortar 1:4(1cement :4 coarse sand of zone-II)	Sqm	5
15	Extra for providing and placing in position 2 Nos. 6mm dia M.S. bars at every third coarse of half brick masonry (with F.P.S. bricks).	Sqm	20
(F)	BRICK BAT COBA WATERPROOFING		
16	Providing on top of slab surface cement slurry mixed with water proofing compound thereafter providing cement mortar 1:4 (1 cement : 4 coarse sand) 20mm thick with polymer based water proofing compound and layer of new half broken bricks (coba) giving gaps of 15-20mm between broken bricks, providing necessary gradient for proper flow of water and providing cement slurry with water proofing compound spread over brick bat coba in cement mortar 1:4 (1 cement : 4 coarse sand) with water proofing compound filled in gaps of broken bricks and 20mm plaster in cement mortar 1:4 (1 cement : 4 coarse sand) mixed with polymer based water proofing compound, top finished smooth with neat cement and providing rope chequers including extending the water proof plaster 300mm on vertical surfaces with necessary chasing / treating of walls including providing and making gola as per drawing etc. Average thickness of the brick bat coba to be avg. 125mm.	Sqm	600
	The item also include providing and making khurrahs 450mm x 450mm with average minimum thickness of 50mm cement concrete 1:2:4 (1 cement : 2 coarse sand : 4 graded stone aggregate of 20 mm nominal size) finished with aluminum foil and 12mm cement plaster 1:3 (1 cement : 3 coarse sand). (Plan area will be measured and paid) Khurrahs (25 Nos or so and as per site		

	requirement).		
16A	<p>Providing and laying integral cement based treatment for water proofing on horizontal surface at all level structures as directed and consisting of :-</p> <p>(i) Ist layer of 22 mm to 25 mm thick approved and specified rough stone slab over a 25 mm thick base of cement mortar 1:3 (1 cement : 3 coarse sand) mixed with water proofing compound conforming to IS:2645 in the recommended proportion over the leveling course (leveling course to be paid separately). Joints sealed and grouted with cement slurry mixed with water proofing compound.</p> <p>(ii) 2nd layer of 25 mm thick cement mortar 1:3 (1 cement: 3 coarse sand) mixed with water proofing compound in recommended proportions.</p> <p>(iii) Finishing top with stone aggregate of 6 mm to 10 mm nominal size spreading @ 8 cu dm/sqm thoroughly embedded in the 2nd layer USING KOTA STONE</p>	sqm	100
(G)	CIVIL WORK		
17	Excavation of Base Work/ Brick bat coba on terrace & back filling of available excavated area with demolition of any RCC/Brick wall.	Sqm	800
18	Providing RCC Plinth beam of 150 x 230mm with nominal reinforcement of 8mm TMT bars & M20 concrete including shuttering for fixing of LGSF wall by means of anchor fastener.	Cum	8
19	Providing & laying in position cement concrete in floor 1:3:6 (1 Cement: 3 Corase Sand : 6 Graded Stone Aggregate 20mm Nominal size) 75mm thick. With Water Proofing	Cum	8
20	Plinth beam edge Protection of average 50mm thick 1:5:10 and 300mm in width (Sloping from 3 inches to 1 inch)	Cum	4
21	12 to 15mm cement plaster of mix ; 1:5(1cement :5 fine sand of zone-IV) including galvanized chicken wire mesh (24 gauge 12 mm size) to junctions of concrete and masonry work and other locations including cutting to required sizes, side laps of minimum 75 mm and fixing in position with galvanized iron wire nails, complete.	Sqm	400
22	Dismantling of the existing toilet at terrace and Civil construction of store/toilets area on terrace floor level for toilet,, raising brick walls on plinth beams over existing terrace after removing existing water proofing & brick tiles flooring, laying I-section & T-irons in 75x75x10mm with agra stone slabs and then laying RCC in 75mm average thickness with water proofing on top, inside & outside plaster, PCC under floor etc including partition wall with plaster.	Sqm	25
23	Providing & laying PCC in average 75mm thickness to raise the floor level by 350mm and to conceal the existing exposed water supply lines on terrace after filling the concerned area with light weight foam concrete blocks to make the passage walkable between the pantry, toilets and AC plant on the terrace	Sqm	15
(H)	TILES / STONE / MARBLE WORK		

24	Flooring (Dry Area): Floor tiles and skirting (100 mm height) in general & dry areas shall be of Vitrified Tiles in different sizes 800x800mm / 1200 x 1800 mm / 1200x 1200 mm of approved color with water absorption less than 0.08% and conforming to IS:15622 laid on a bed of 20mm thick cement mortar 1:3 (1Cement:3 Coarse sand) finished with a flush/spacer pointing in tile grout with matching epoxy including preparation of surface, cleaning etc complete. (Kajaria/Somany/Nitco or equivalent make)	Sqm	1100
25	Flooring (Wet Area): Toilet area - Minimum 7 mm thick antiskid tiles of Kajaria/Somany/NITCO/ make approved equivalent of approved colour & quality. (Average Base Price – Rs. 100/Sqft including design and border on total area) (Kajaria/Somany/Nitco or equivalent make)	Sqm	70
26	Wall Tiling (Toilet and Pantry Area): Providing and Fixing rectified Glazed Ceramic Tiles of 300x450mm or 300x300mm as available up to height of 2100mm in toilets shall be used for Dado/ wall tiles, of approved colour and Kajaria make, fixed on the wall with the help of adequate adhesive, finishing, cleaning etc complete. Joints to be finished with tile grout with matching pigment etc. Complete (Average Base Price – Rs. 80/Sqft including design, border and glass strip etc on total area) (Kajaria/Somany/Nitco or equivalent make)	Sqm	300
27	Water Proofing (Toilet wall area): Water proofing with plastomeric modified APP polymer membrane reinforced with non woven fibre in Toilet areas upto 7ft height.	Sqm	250
28	Providing & fixing 18mm thick mirror polished, machine cut granite (as per sample approved by the Architect) in flooring and similar locations of required size of approved shade, colour and texture laid over 20mm thick base cement mortar 1:4(1cement:4 coarse sand) with joints treated with cement, mixed with matching pigment including curing etc. complete Base price of granite to be 200/sft)	Sqm	90
29	Providing & fixing 18mm thick machine cut Udaipur Marble/ Yellow Jaiselmer stone (as per sample approved by the Architect) in flooring/ treads/ landings and similar locations as per approved design & drawing laid over 20mm thick base cement mortar 1:4(1cemend :4 coarse sand) with joints treated with cement, mixed with matching pigment including curing, rubbing & polishing etc. complete.	Sqm	50
30	Fixing Udaipur Green Marble/Yellow Jaiselmer stone/Granite as per the basic item, in border, facia and drops or similar locations, of width up to 150mm including cleaning etc. complete.	Rmtr	200
31	Providing & laying 40 mm thick marble chips flooring in combination of white and grey cement (50:50), rubbed and polished to granolithic finish, under layer 28 mm thick cement concrete 1:2:4 (1 cement : 2 coarse sand : 4 graded stone aggregate 12.5 mm nominal size) and top layer 12 mm thick with white, black, chocolate, grey yellow or green marble chips of sizes from 7 mm to 10 mm nominal size, laid in cement marble powder mix 3:1 (3 cement : 1 marble powder) by weight in proportion of 2:3 (2 cement marble powder mix : 3 marble chips) by volume, including cement slurry, glass strips, pigment etc. complete as per the drawing and design.	Sqm	50
32	Providing & fixing Exterior Grade floor Tile of 1st quality conforming to IS:13755 in approved color and round pattern laid on 20 mm thick cement mortar 1:4 (1cement:4 coarse sand) including providing 4-5 mm gap between	Sqm	50

	two tile all around as per detail drawing etc. complete consider basic rate Rs 150/sft (for rounder patterns)		
33	Providing & fixing Exterior Grade floor Tile of 1st quality conforming to IS:13755 in approved color laid on 20 mm thick cement mortar 1:4 (1cement:4 coarse sand) including providing 4-5 mm gap between two tile all around as per detail drawing etc. complete consider basic rate Rs 90/sft	Sqm	50
34	Providing & fixing Broken Tile Mosaic on Wall in approved color & pattern laid on 20 mm thick cement mortar 1:4 (1cement:4 coarse sand) including providing 4-5 mm gap between two tile all around as per detail drawing etc. complete. consider basic rate Rs 80/sft	Sqm	50
35	Providing & fixing Exterior Grade wall Tile of 1st quality conforming to IS:13755 in approved color laid on 20 mm thick cement mortar 1:4 (1cement:4 coarse sand) including providing 4-5 mm gap between two tile all around as per detail drawing etc. complete consider basic rate Rs 90/sft	Sqm	50
36	Providing & fixing Exterior Grade Designer Mosaic floor Tile as per approved color, shade & pattern laid on 18 mm thick cement mortar 1:4 (1cement:4 coarse sand) as per detail drawing etc. complete consider basic rate Rs 800/sft	Sqm	50
37	Providing & fixing 30mm thick machine cut Sand Stone(as per sample approved by the Architect) in copping and similar locations as per approved design & drawing laid over 20mm thick base cement mortar 1:4(1cemend :4 coarse sand) with joints treated with white cement, mixed with matching pigment including curing etc. complete with edge nosing polishing etc. (Basic Rate of Stone: Rs. 80/- per Sft)	Sqm	50
38	Providing & laying matt finish exterior grade terrace tiles in approved color & pattern laid on 20 mm thick cement mortar 1:4 (1cement:4 coarse sand) including providing 4-5 mm gap between two tile all around as per detail drawing etc. complete. tiles to be layed on cement mortar giving proper rain water slope as per design. basic rate Rs 80/sft	Sqm	40
39	Providing & fixing 18mm thick gang-saw cut, mirror polished, premoulded & pre-polished, machine cut granite for pantry platform, vanity counter, window sills, facias, and similar location of required size, approved shade, colour & texture layed over 20mm thick base cement mortar 1:4 9 1 cement : 4 coarse sand), joints treated with white cement, mixed matching pigment, epoxy touch ups, including rubbing, curing, polishing to edges to give high gloss finish etc complete at all levels	sqm	30
40	Providing edge moulding to 18mm thick gang saw cut granite for pantry platform, vanity counter, window sills, facias, and similar location of required size, including rubbing, moulding & polisging to edges to give high gloss finish etc complete at all levels	metre	50
41	Grinding & Mirror polishing on marble work/Granite work/kota stone work where ever required to give high gloss finish complete	Sqm	200
(I)	WOODEN FLOORING		
42	Providing & Fixing 8mm thick water proof MDF over heavy duty polythene sheet to avoid moisture/damages to the carpet tile flooring	sqm	70

43	Providing & fixing Prelaminate wooden flooring With high resistance towards scratches / cigrate Burns, furniture legs in high abbreasion resistance, HPL laminate surface layer, HDF core material & Compact sound block underlay in thickness upto 9mm plank size upto 1195 x 200mm in Pergo /Kronotex or equivalent make in natural touch or Matte finish AC-5 grade as per direction of eng / officer in charge.	Sqm	50
44	Providing & fixing carpet tiles flooring over tiled Surface in level loop gauge 1/10 in 100% poly- Propylene material in thickness upto max 10mm & Pile weight upto 600gm/sqm in tile size up to50mm x 50mm of approved make.	Sqm	80
(J)	PAINTING		
45	Internal Wall Paint : Providing & making only the base coat and preperation of the surface for the wall paper. Providing and applying wall putty of approved make and quality over plastered surface to prepare the surface even and smooth complete.(Birla putty)	Sqm	1000
46	Internal Wall Paint : Providing & applying 2 coat or more of Plastic Emulsion paint including a coat of primer (Asian Royale or equivalent).	Sqm	2800
47	External Wall Paint : Providing & applying 2 coat of Exterior weather coat with sealant and cement primer coat on external surface of fiber cement boards. (Asian Apex Ultima)	Sqm	1000
48	Providing and applying 100% heat insulating & thermal resistant, high quality, external Apex paint coating of approved make including a priming coat on the surface and applying by brush two or more subsequent coats of paint of approved shade, color, texture & design. The rate shall include erection of scaffolding at all levels, applying three coats at an interval of 4-6 hours between each coat etc. all complete as per the satisfaction of the orgn.	Sqm	500
49	Providing and applying exterior Textured finish wall coating compact finish on external walls i/c coat of sealer and two coats of primer on plastered surface as per manufacturers specification and approved shade including scaffolding wetting and curing etc. complete all level.	Sqm	150
50	Painting with synthetic enamel paint of approved brand and manufacture of required colour to give an even shade : Two or more coats on new work over an under coat of suitable shade with ordinary paint of approved brand and manufacture (Asian, ICI or equivalent)	Sqm	250
(K)	FALSE CEILING		
51	False Ceiling : Providing and fixing tiled false ceiling of approved materials of size 595x595 mm in true horizontal level, suspended on inter locking metal grid of hot dipped galvanized steel sections (galvanized @ 120 grams/ sqm, both side inclusive) consisting of main “T” runner with suitably spaced joints to get required length and of size 24x38 mm made from 0.30 mm thick (minimum) sheet, spaced at 1200 mm center to center and cross “T” of size 24x25 mm made of 0.30 mm thick (minimum) sheet,1200 mm long spaced between main “T” at 600 mm center to center to form a grid of 1200x600 mm and secondary cross “T” of length 600 mm and size 24x25 mm made of 0.30 mm thick (minimum) sheet to be interlocked at middle of the 1200x600 mm	Sqm	300

	panel to form grids of 600x600 mm and wall angle of size 24x24x0.3mm and laying false ceiling tiles of approved texture in the grid including, required cutting/making, opening for services like diffusers, grills, light fittings, fixtures, smoke detectors etc. Main "T" runners to be suspended from ceiling using GI slotted cleats of size 27 x 37 x 25 x 1.6 mm fixed to ceiling with 12.5 mm dia and 50 mm long dash fasteners, 4mm GI adjustable rods with galvanized butterfly level clips of size 85 x 30 x 0.8 mm spaced at 1200 mm center to center along main T, bottom exposed width of 24 mm of all T-sections shall be pre-painted with polyester paint, all complete for all heights as per specifications, drawings and as directed by the concerned incharge. GI Metal Ceiling Lay in plain Tegular edge Global white color tiles of size 595x595 mm, and 0.5 mm thick with 8 mm drop; made of GI sheet having galvanizing of 100 gms/sqm (both sides inclusive) and electro statically polyester powder coated of thickness 60 microns (minimum), including factory painted after bending.		
52	Providing 20mm thick plaster of paris (gypsum anhydrous) ceiling up to height of 5m above floor level including coves & moulding as per sample approved consisting of frame work made of special sections power pressed from MS sheet with galvanized coating consisting of ceiling angle hanger of 20x20x0.5mm thick of required length 1 and fixed to ceiling with dash fastener and other end with hanging arrangement G.I channels 45x25x0.9mm, 5 nos member running to which ceiling section 0.5mm thick bottom rail of 80mm with tapered flange of 26mm each fixed with self tapping screws running in a direction perpendicular to G.I channel fixed with self tapping screws @ 400c/c and perimeter angle 20x20x0.5mm fixed to wall with rawl plugs @ 900mm c/c. Providing & fixing stainless steel grade 304 wire gauge with wire of dia 0.5mm mesh fixed to wedge shaped ceiling section i/c cutting & making smooth surface with scaffolding etc. including Cove and design etc to accommodate the designer light / profile light etc all complete as per directions of Officer in charge	Sqm	900
53	Providing PoP Ceiling 10mm thick (gypsum anhydrous) ceiling up to a height of 5 mtr above floor level, over first class kail wood stips 25x6mm with 10mm gap in between and reinforced with rabbit wire mesh fixed to wooden frame including cove and fixing of lights	Sqm	200
54	Designer False ceiling made out of Wooden frame suspended from the trusses / Ceiling, BWP ply in 18mm thickness pasted with 3mm MDF for grooves and finally finished with 1mm thick designer laminate / glass / other designer items complete as per the directions of the Project Architect	sqm	50
55	Providing & fixing designer Ceiling & wall panelling over 100mm boxing made out of Champ wood frame and 12mm BWP ply, fixed with 8mm MDF and finally finished with 50mm x 25mm wooden batens and 25mm x 25mm wooden batens and then painted with DUCO paint in required colour shade, 5mm lacquer glass and polish, designer laminate wherever required as per design and directions of the Project Architect	sqm	10
56	Plaster of Paris punning plaster on walls, 15-25mm thickness providing grooves as per the design of the Project Architect	sqm	35
57	POP punning plaster on walls to give an even & smooth finish average 15mm	Sqm	1500
(L)	ELECTRICAL WORK		
58	Electricals: Providing electrical work comprising of PVC Conducing, Point / Power wiring, including CAT-6 cabling of D-Link Make, EPBAX, CCTV,	Sqm	1250

	LAN & Networking and for Office Automation, HUB common connector, cabling from Router to workstations and cabins an (Havells FRLS or equivalent), Modular Switches, Sockets with boxes (Northwest or Norises or Legrand or equivalent) & respective cover plate. All the wiring shall be terminated at server room / DVR/ Panel room etc as per the design and detail. (All other fittings & fixtures in concerned officials' scope) as per given specifications and amended upto date.		
59	SITC of 36 watts LED down lighter of size 600x600mm direct in the false ceiling recessed type including testing & commissioning complete as required (Phillips/Leolux/wipro/Max or equivalent make) as per design	Each	100
60	Supply and fixing of compact type mirror light fitting suitable for energy efficient 12 watt LED lamp along with all accessories i/c S/F 1 No 7 watt LED lamp directly on wall connection etc as reqd.	Each	6
61	Supply, Installation, Testing and Commissiong (SITC) of Garden Bollard decorative luminaire Light with 1x 7 watt LED lamp on the existing foundation i/c S/F of 1 No 7 W LED lamp i/c connection with 1.5 Sqmm FRLS PVC insulated ,copper conductor ,single core cable etc as reqd	Each	6
62	SITC of 15 watt LED type Down Lighter fitting direct in the fall ceiling (Recessed) type i/c testing commissiong and connection etc complete as required (Phillips/Leolux/wipro/Max or equivalent make) up to 150mm in size whether round or square as per design	Each	120
63	SITC of essential LED tube Fitting 4' 20w/840 T8 1nd 1200 on surface or cove i/c connection etc ar required (Philips/Leolux/Wipro/Max or equivalent make) of 18 watt LED tube.	Each	50
64	SITC of Profile LED light fitting in 18mm x 15mm aluminium channels fitted with LED bulbs upto 100pc in each running meter length with SMPS of up to 120 watts max as required in wooden or POP false ceiling.	Mtr	20
65	SITC of designer hanging lights maximum size up to 750mm x 200mm x 200mm fabricated out of fabric or glass on MS powder coated round or square bar frame fitted with CFL or LED bulbs as per design.	Each	6
66	LED Up- Lighters (Weather Proof)	Nos	8
67	LED Down- Lighters (Weather Proof)	Nos	7
68	LED Wall Bracket Lights (Weather Proof)	Nos	12
69	Providing & fixing Designer profile lights completely cutomized to the size and designs provided by the Project Architect in required colour & specifications and including the cost of light fixture, cost of customization, fixing materials, labour, tansport and lifting & handling charges (30Watt/50mm/6500K/ recessed)		
i)	25mm wide straight profile lights	Mtr	300
ii)	25mm wide designer shape for office/work station	Mtr	200
iii)	50 mm wide straight profile lights	mtr	300
iv)	50 mm wide in Designer shape for office / Work station	mtr	200

v)	100 mm wide rectangular shape 50Watt	mtr	200
70	Providing & fixing upto 3 watt LED lights for Nitches and wall panelling to be used as wall washers as directed by the Project Architect in required colour & shade preferably in Phillips, Leolux, or equivalent make	each	10
71	Providing & fixing upto 3/6 watt LED strip lights for vertical Nitches and wall panelling to be used as wall washers as directed by the Project Architect in required colour & shade preferably in Phillips, Leolux, or equivalent make	mtr	10
72	Supplying, installation, testing and commissioning of necessary MCB's B/ C series & minimum 10kA breaking capacity, RCCB's, isolator etc. in existing distribution boards including dressing, ferruling, thumbing of wires etc. complete as per specifications and details as follows:	Nos	3
	4 WAY TPN DB		
	INCOMER :		
	1 no. 40A, FP MCB/ RCCB		
	Outgoings		
	12 Nos. 6A/10A/16A/20A/25A SP MCB's, as specified in drawings.		
73	Providing & fixing Electrical LT panel including labour, boxing in heavy gauge with powder coating fitted with all required Switch gears and other electrical materials complete including transportation and lifting charges etc.	each	2
74	Providing & fixing Electrical cables including labour, with all required electrical materials complete including transportation and lifting charges etc. in Havells Make and required specifications		
i)	4/10 copper armoured	mtr	180
ii)	4/16 copper armoured	mtr	200
iii)	4/185 aluminium armoured	mtr	125
75	Earthing with copper earth plate 600 mm X 600 mm X 3 mm thick including accessories, and providing masonry enclosure with cover plate having locking arrangement and watering pipe of 2.7 metre long etc. with charcoal/ coke and salt as required.	each	4 sets
76	Providing and fixing 25 mm X 5 mm copper strip on surface or equivalent arrangement for concealed area connections etc. as required.	RMtr	90
77	Providing & fixing ELCB in 4 pole 63Amp as desired by the Hitachi Audit Team complete including material, labour & fixing materials	each	5
78	Providing & fixing TPN in 4 pole 63Amp as desired by the Hitachi Audit Team complete including material, labour & fixing materials	each	5
79	Providing & fixing ELCB in Single pole 25Amp as desired by the Hitachi Audit Team complete including material, labour & fixing materials	each	5
(M)	PLUMBING AND DRAINAGE		
80	Plumbing: Dismantling of existing pipeline for water supply and sewer and Providing Plumbing Lines in Toilets of 20mm PPR pipes (ISI Mark) with UV layer & glass coating for external water supply & 16mm Polyethylene pack pipes for Internal water supply with elbows, bends & T's limited to the building structure including connection with overhead tank and all required elbows, bends, floor traps, complete. Connecting the waste water/ Soil Pipe to	Sqm	75

	the existing vertical sewer / New sewer line by replacing all internal sewer line including of trap, bend etc and complete after removing the existing pipes as per the drawing.		
81	Plumbing: Providing Plumbing Lines in pantry for Sink, geyser, RO and other amenities of 16/20 mm PPR pipes (ISI Mark) with UV layer & glass coating with elbows, bends & T's limited to the building structure including connection with overhead tank and all required elbows, bends, floor traps, complete. Connecting the waste water to the existing vertical sewer / New sewer line by replacing all internal sewer line including of trap, bend etc and complete after removing the existing pipes as per the drawing.	L.S.	1
82	Providing, and fixing CPVC PIPES of Astral or Supreme having thermal stability for hot and cold water supply including all CPVC plain and brass threaded fittings including fixing the pipe with clamps at 1M spacing. This includes jointing of pipes and fittings with one steps CPVC solvent cement and testing of joints complete as per direction. Concealed work including cutting the chases and making good the walls.		
i)	20mm nominal outer dia pipe	RMT	40
ii)	25mm nominal outer dia pipe	RMT	30
iii)	32mm nominal outer dia pipe	RMT	15
iv)	40mm nominal outer dia pipe	RMT	10
83	Providing, fixing UPVC Pipes for drainage:(including fixing of required M.S. clamps ,bends and providing lead caulked joints to pipes and fittings complete).		
i)	40 mm dia soil pipe	RMT	2
ii)	75 mm dia soil pipe	RMT	4
iii)	110 mm dia soil pipe	RMT	10
84	Providing and fixing 110mm UPVC Nahani Trap.	Nos	6
85	Providing and fixing 125mm S.S. grating over Nahani Trap.	Nos	6
86	Providing and fixing BIB COCK	Nos	20
87	Providing & Fixing CPVC Ball Valve		
i)	20mm nominal outer dia pipe	Nos	3
ii)	25mm nominal outer dia pipe	Nos	2
iii)	32mm nominal outer dia pipe	Nos	1
iv)	40mm nominal outer dia pipe	Nos	1
88	Providing & fixing 200mm dia 10KG pressure pvc pipes (Prince, Supreme or equivalent) as vertical stag lines for additional rain waters to the existing terrace in the two shafts complete including labour, materials, fittings, transport and skaffolding	mtr	20
(N)	CHAIRS AND SOFA SETS		

89	Providing and Supplying of ergonomically designed fabric upholstered high back revolving chair for use of official's/meeting purposes. The Seat and Back Cushion of the chairs should be pressed on 12mm hot press moulded ply. The seat cushion of the chair should be made up of 50mm thick High Density of 45±2 Kg/m ³ polyurethane mould and back cushion should be made up of 38mm thick High Density 33±2 Kg/m ³ . The polyurethane foam shall be as per manufacturer's specification. The hardness of foam shall be 20 kg on hampden machine and 25% compression and it should be covered with fabric as per manufacturer's shade card. (Fabric colour shall be approved by concern official)	Nos	20
	The arms of the chairs should be black as per manufacturer specification. The Gas lift mechanism should be tested as per BIFMA X 05.01.2002 Standards. The tilting mechanism should be synchro-tilt mechanism as per international ergonomics standards any position locking. The pedestal should be five legged injection moulded in black 30% glass –filled nylon and fitted with 5 nos twin wheel castors. The castors of the chairs should be glass filled, twin wheel castors confirming to BIFMA Standards X 05.01.2002 tested to perform 1,00,000 cycles with 225 lbs Load. NOTE:The back and base of chair should be supplied with black polypropylene moulded covers. (Fabric colour shall be approved by concern official)Overall Height of chair should be minimum 1225 mm (Inclusive of maximum adjustment of gas lift mechanism) All material should be used of relevant ISI specification and as approved by the concerned officer.		
90	Specifications for use of official's/meeting purposes revolving chair: The Seat and Back Cushion of the chairs should be pressed on 12mm hot press moulded ply. The seat cushion of the chair should be made up of 50mm thick High Density of 45±2 Kg/m ³ polyurethane mould and back cushion should be made up of 38mm thick High Density 33±2 Kg/m ³ . The polyurethane foam shall be as per manufacturer's specification. The hardness of foam shall be 20 kg on hampden machine and 25% compression and it should be covered with fabric as per manufacturer's shade card. The arms of the chairs should be black .	Nos	70
	The Gas lift mechanism should be tested as per BIFMA X 05.01.2002 Standards. The pedestal should be five legged injection moulded in black 30% glass –filled nylon and fitted with 5 nos twin wheel castors. The castors of the chairs should be glass filled, twin wheel castors confirming to BIFMA Standards X 05.01.2002 tested to perform 1,00,000 cycles with 225 lbs Load. It should have synchro single point locking arrangement. Note –. The back and base of the chair should be supplied with fabric upholstered. (Fabric colour shall be approved by concern official) All material should be used of relevant ISI specification Overall Height of chair should be minimum 970 mm (Inclusive of maximum adjustment of gas lift mechanism) All material should be of high quality used of relevant ISI specification and as approved by the concerned officer.		
91	Supply of premium chair for computer tables with overall dimension (w) 49cm (D):63.0 cm (H): 81.5 cm and seat height (SH): 44-56 CM (adjustable). The seat/back shall be made up of 1.2 cm thick hot pressed plywood, upholstered with poly viscose fabric (67% polyester + 33% Viscose), (color and texture as decided) or polyester bearing the weight of 330 gm/mtr for a span of 1.2 meters. The seat and back shall be made up of molded Polyurethane Foamwith PVC lipping all round. The seat (SIZE: 49.0cm. (W) x 44.0cm. (D) Should have a water fall edge and back (SIZE: 50.0cm. (W) x 49.0cm. (H) Foam shall be designed with contoured lumbar support. The one-piece armrests shall be made of black integral skin polyurethane with 50-70 "A" Hardness and reinforced with M.S. insert. The armrests shall be scratch and weather resistant. The armrests shall be fitted to the seat with seat/armrest	Nos	110

	connecting strip assembly made of 0.5cm. thk. HR steel. The center pivot mechanism shall be designed with features: 3600 revolving type. 17° maximum tilt on pivot at center. Tilt tension adjustment. Upright locking. The bellows is 3 piece telescopic type and injection molded in black Polypropylene. The base shall be in chrome (glossy) finish and fitted with 5 nos. twin wheel castors (castor wheel dia. 5.0cm.). The pedestal shall be of 65.0 cm. pitch center dia. (75.0 cm with castors) The twin wheel castors should be injection molded in black Nylon for trouble free movement.		
92	Specifications for lounge sofa sets: Supplying one, two and three seated sofa sets of specified size and dimension . Seat rest,Back rest and Side arms assembly consists of a fabricated inner frame assembly with moulded polyurethane foam having density = 45 ± 2 Kg./cm which provides strength as well as comfort to the sofa. The complete moulded backrest assembly is covered with a replaceable fabric upholstery cover. All material should be used of relevant ISI specification and as approved by the concerned officials.		
i)	Two seated sofa shall have overall size of 1400L x 740 D x 740 H mm	Nos	20
ii)	One seated sofa shall have overall size of 850L x 740 D x 740 H mm	Nos	15
iii)	Three seated sofa shall have overall size of 1800Lx740Dx740H mm	Nos	5
(O)	TABLES		
93	Providing and fixing CONFERENCE ROOM Table with the following specifications:- The table is to be supplied in completely knock down conditions for assembly at site. The construction of the main table shall be free standing structure constructed with the help of mini-fix dowels and pins. The table should be made up of min 32mm thick MDF board with balancing laminate. Top is finished with 1 mm thick laminate of Merino or equivalent make. The table should have waterfall edge. The foil shall be coated with PU layer for better scratch and wear resistance. MDF Board shall be of Interior Grade as per IS 12406 : 2003 The table connections have to be made in such a way that no gaps should be seen in between the tables. The provision of Wire carrier shall be as per manufacturer specifications. Table shall be made in following configuration:- 1) Conference Table 18 Seater -1 nos (6600 mm x 1200 mm). Note: The seating system design shall be modular / changeable as per drawing attached.	Nos	1
94	The centre table should be of premium quality. It should be 0.95 cm thick float glass with high Quality teak wood framing/MS ERU high quality chrome plated framing. Material should be used of relevant ISI specification and as approved by the concerned officer. Approx. Size shall be - 900mm(W)x 550mm(D)x 425 mm (H) (min) NOTE: The side table & centre table should be from the same model/alike.	Nos	5
95	Supply and placing in position centre table of the specification/size 1000mmX600mmX428mm with top panel thickness of 10mm thick toughened glass. The frame work/under structure of the table shall be of wooden frame. Glass top & bottom shelves shall be metal 1.2mm sheet cut froler design fixed with understructure complete as per manufacture's specifications and as per direction of officer	Nos	4
96	The side table should be of premium quality. It should be 0.95 cm thick float glass with high Quality teak wood framing / MS ERU high quality chrome plated framing. Material should be used of relevant ISI specification and as approved by the concerned officer. Approx. Size shall be - 450mm (W)x 450mm(D)x 425 mm (H) (min) NOTE: The side table & centre table should be from the same model/alike.	Nos	12

97	<p>Supplying and installation of modular computer work unit of minimum dimension 1200mm (W) x 600mm (D) x 760mm (H) with ample storage (drawer unit) provisions as per drawing & design, with a 50mm thick panel oneither sides of total ht 2100mm. A variation of +/-150mm either side shall be tolerable as/availability of product in mentioned makes. The work station shall be made up of 19mm BWP block board (in different thicknesses as per requirement of the design) finished in machine pressed 1.0mm laminate color as decided by the client. The side and rear, 2100mm high partition panel of 50mm width, made up of multiple layers of 12mm / 19mm block board with outer finished paneling of laminate and tackable fabric as per the drawing provided. This partition member shall have in it a hollow space to run the Data and power cables, + space for recessed switch plate as per drawing provided, the said partition panels to have partly toughened glass verticals as design elements. The tack-able fabric shall be mounted on 12mm soft board including a set of trays with it. The color and texture of laminate, fabric etc. shall be a combination (asper the design or choice of the office in charge) as decided by buyer. The unit shall have a cabinets / drawers unit as per drawing provided. The drawers shall be supported on telescopic runners of hettich / ozone equivalent make. The lower portion shall have hinged shutter doors as per drawing, with spring loaded self closing hinges of hettich or equivalent make. All the drawers, cabinets shall have a tumbler locking mechanism classic furniture pad lock with steel/ nickel finish, of godrej / doorset / harison or equivalent make. All the handles shall be S.S brushed finish and to be as per approval by buyer/ client . The flat exposed edges shall be sealed with 4mm thick teak wood lipping duly duco painted in matching colour to the laminate around. The unit shall be complete in all respect including making space & provisions for electrical agency for laying of wiring (telephone, power, data and voice) in provided raceways and provisions for fixing of switch plates, switches, sockets etc. The complete unit shall be having wire managers, required accessories etc.</p>	Nos	100
98	<p>Providing and fixing low height Cubical shaped Executive Work Station with approx height of 5ft and giving main work station approx size 1350 x600mm with side table unit approx size 900x450mm with ample storage provisions as per drawing & design, A variation of +/-150mm either side shall be tolerable as/availability of space. the entire unit to be in 19mm thick BWP block board pasted with 1.0mm thick designer laminate, all edges to be sealed with teak wood margin duly duco painted matching to the colour& finish of the adjoining laminate, the side enclosing partition to be in 50mm thickness clayed with 1.0mm thick designer laminate, all cable & wire managers to be provided along with required electrical points, switches & sockets, computer jacks & punches, etc. All required hardware with locks & handles and channels to be used, complete in all respects and ready to use.</p>	Nos	10
99	<p>Modular Pantry: Wooden Table with 1mm thickness laminated and .8 mm laminate inside with storage for small pantry with granite / stone top and overhead unit as per the design.</p>	Sqm	6
100	<p>Supplying and installation of Wooden Table of dimension Given below with ample storage (drawer unit) and with back unit/ side table as per the dimensions given below and provisions as per drawing & design. A variation of +/-300mm either side shall be tolerable as/availability of Space. The Wooden Table shall be made up of 19mm block board (in different thicknesses as per requirement of the design) finished Vineer and melamine polish and as per the design provided by the Architect, color as decided by the client/ Architect. The unit shall have a cabinets / drawers unit as per drawing provided. The drawers shall be supported on telescopic runners of hettich / ozone equivalent make. The lower portion shall have hinged shutter doors as per drawing, with spring loaded self closing hinges of hettich or equivalent</p>		

	make. All the drawers, cabinets shall have a tumbler locking mechanism classic furniture pad lock with steel/ nickel finish, of godrej / doorset / harison or equivalent make. All the handles shall be S.S brushed finish and to be as per approval by buyer/ client . The flat exposed edges shall be sealed with 4mm thick teak wood lipping duly duco painted/ polish in matching colour to the laminate around. The unit shall be complete in all respect including making space & provisions for electrical agency for laying of wiring (telephone, power, data and voice) in provided raceways and provisions for fixing of switch plates, switches, sockets etc. The complete unit shall be having wire managers, required accessories etc.		
i)	Sr Officer (like CEO/CP) Cabin Table 2700(w)mmX900(d) mmX750(h) mm	Nos	1
ii)	Back Unit at sr officer Cabin 2700(w)mmX470(d)mmX750(h)mm	Nos	1
iii)	ED Cabin Table 2100(w)mmX900(d) mmX750(h) mm.	Nos	1
iv)	Back Unit at ED Cabin 2400(w)mmX470(d)mmX750(h)mm	Nos	1
v)	Directors Cabin Table 2100(w)mmX750(d) mmX750(h) mm	Nos	4
vi)	Directors Cabin Table 1350(w)mmX750(d) mmX750(h) mm	Nos	2
vii)	Back Unit at Directors Cabin 4550(w)mmX470(d)mmX750(h)mm	Nos	1
viii)	Back Unit at Directors Cabin 3400(w)mmX470(d)mmX750(h)mm	Nos	2
ix)	Back Unit at Directors Cabin 2250(w)mmX470(d)mmX750(h)mm	Nos	1
x)	Back Unit at Directors Cabin 2100(w)mmX470(d)mmX750(h)mm	Nos	2
xi)	Joining Table Cabin Area 1500(w)mmX600(d)mmX750(h)mm	Nos	8
xii)	Back Unit at Reception 3100(w)mmX470(d)mmX750(h)mm	Nos	1
101	Providing & fixing Designer Reception table of size 3000mm x 900mm x 1050mm and side table as per drawing made out of 18mm thick ply of any shape and design as provided by the Architect with Vineer/MDF and high Gloss PU Polish/Paint on all side with high class hardware and adhesive used as per the drawing and directions of the Project Architect including lighting system	each	1
(P)	WOODEN STORAGE UNITS		
102	Providing and fixing file / storage cabinets in sizes as per design or site requirements made up of BWP block board (of different thicknesses as/ design) finished in machine pressed laminate (colour / texture to be as decided by EIC / matching to the adjoining work stations / wood work. A variation of up to 50mm in either dimension shall be tolerable for getting the desired product in mentioned makes. The inside to be finished in 1mm thick laminate or matching to the exteriors. A-class teak wood 4mm lipping / 2mm thick tapping shall be used as lipping etc. wherever required, to be polished to match same shade as laminate. Cabinets to be made as per drawing provided , with all necessary fittings and fixtures such as telescopic channels, hinges, magnetic catchers (hettich make) and handles (S.S. brushed finish) , proper locking mechanism, pad lock with steel/ nickel finish, of godrej/doorset / harison or equivalent make etc. all complete. The cabinet shall be mounted either on floor or wall using 6 - 12mm waterproof ply (duro or equivalent) as		

	backing with wooden anchors (gitti) placed @ 300mm c/c on wall. The item shall include making good any holes, wire managers, + fixing on wall wherever required.		
i)	Having depth of up to 230mm	Sqm	50
ii)	Having depth of up to 350mm	Sqm	100
iii)	Having Depth of up to 450mm	Sqm	25
iv)	Having Depth of up to 600mm including modular stainless steel basket & fitting suitable for below counter kitchen / pantry cabinets for 5 th Floor Pantry	Sqm	15
(Q)	WOODEN PARTITIONS AND PANELLING		
103	Specification for Partitions: Acoustically treated movable / folding wall partitions of 80mm thick partition filled with sound absorbing and damping layer (glass wool wrapped in tissue paper) to achieve 50STC acoustic performance, with manual physical operation top and bottom seal mechanism with 1-hour fire rated. Partition having omni-directional manually operated and offer optimum room flexibility. The track system / bearing hinges enables the panels to negotiate angles and intersections and be moved to alternate locations and to be folded and stacked on both sides of the hall. The face finishes are made to coordinate wall panelling style and the surrounding decoration, Stacking methods: Two Side Stacking	Sqm	5
104	Providing and fixing in position teak veneer ply paneling with appropriate and necessary dash fasteners to ensure stability. The paneling consists of 12mm commercial ply with 4mm th. teak veneer, all teak wood section / teak veneer to be melamine polished and all frame with one coat of primer and one coat of synthetic enamel paint complete in all respects as per detailed drawings and as directed by the concerned official.	Sqm	300
105	Providing and fixing in position teak veneer ply paneling made out of frame work of 50 x 50mm Mirinti/champwood frame of best quality fixed to floor placed at 450/600mm (max.) c/c vertical and horizontal supported from existing wall/floor with appropriate and necessary dash fasteners to ensure stability. 50mm thick glass wool wrapped in tissue paper duly filled before ply paneling, the paneling consists of 12mm commercial ply with 4mm thick teak veneer, all teak wood section / teak veneer to be melamine polished and all frame of M.S. work to be properly welded including one coat of primer and one coat of synthetic enamel paint complete in all respects as per detailed drawings and as directed by the concerned official	Sqm	125
106	Providing & fixing double skinned fixed partitions wall with doors or openings wherever required fabricated out of 65mmx50mm Champ wood frame as horizontal & vertical sections @ 450mm c/c duly coated with wood primer to be fixed with wooden plugs, fixing 12mm thick water proof ply on both sides (duro / green or equivalent make) of the partition, finally fixing 1.0mm thick laminate on both sides of the partition with adhesive of approved brand providing 1mm thick groove at all joints or wherever required as per the drawings supplied and as per the instructions of the EIC. Double skin partition to be raised with Laminate finish and 6mm thick factory made toughened glass duly edge polished & finished with silicon filling and all required steel patch fittings if or wherever required to hold or join each panel, the surrounding area around all glass panes to be in 35mm x 15mm thick wooden sections clad with 12mm ply and finally finished in matching 1.0mm thick laminate complete with all required teak beadings.	Sqm	50
107	Providing & fixing 32mm thick seasoned Miranti wood/ Canadian Pine wood planks with necessary hardware on existing MS frame complete with coating of linscid oil.	Sqm	20
108	Providing & fixing designer wall panelling over 125mm boxing made out of Champwood frame and 12mm BWP ply, fixed with 4mm MDF and finally	sqm	10

	finished with 1mm designer laminate / lacquer glass / other designer material as per design and directions of the Project Architect		
109	Providing & fixing designer wall panelling over 100mm boxing made out of Champwood frame and 12mm BWP ply, fixed with 8-10mm designer tiles in Armani Brown colour per design and directions of the Project Architect	sqm	10
110	Providing & fixing designer wall panelling made out of 18mm thick BWP play as base, fixed with 8mm MDF in design as per drawing, edge of the MDF duly fixed with edge binding tape, 1mm designer laminate fixed in diagonal pattern and finally 5mm designer lacquered glass fixed with silicon in the slits between the laminate complete as per the design and instructions of the Project Architect.	sqm	20
(R)	TOUGHENED GLASS		
111	Providing and Fixing Toughened Glass on wall for writing board, name board etc as per details below :-		
i)	toughened glass for using as writing board	Sqm	5
ii)	toughened glass based sign board for display of Names and tenure etc. using sticker based material as per specified nomenclature	Sqm	3
iii)	sign board using 19mm BWR Board & veneer with polish covered with toughned glass of same size using stickers/film pasted using stainless steel spacers as approved	Sqm	2
112	Providing and Fixing toughened laminated up to 33mm thick strengthened glass in composition of two or three layers of 10mm toughened glass with two sandwiched layers of 1.52mm thick PVB laminate layer , scratch resistant, frosted and laminated composite Glass for and as part of Floor Area to cover the existing atrium but allowing the light to pass through, with strength to take load of 100kg per sqm with 33mm thickness or more of first quality which will be layed after making mild steel and frame as per design to give full strength and support keeping in mind all safety features and preventive actions as far as possible. Design of frame attached for reference. The existing fibre sheets curved shed to be demolished and a scaffolding of five floors height to be erected till the job is completely over.	Sqm	5
113	Providing & fixing 4-6mm thick as the case may be designer coloured lacquered glass at various locations in ceiling and walls as per the drawing and design of the Project architect	sqm	20
114	Providing & fixing designer railing in staircase made out of 12mm toughened glass and stainless steel frames and hardware in 304 steel grade as per the design of the Architect.	sqm	20
(S)	DOORS AND WINDOWS		
115	Providing & fixing 12mm thick factory made toughened glass of saint gobain or equivalent make for fixed glass partitions and/or doors in all sizes & shapes with all required cuts & holes for stainless steel patch & lock fittings, spacers, duly edge polished and finished to use and complete in all respects including filing the gaps with silicon sealant for fixing patch fittings. Steel patch fittings, locks, handles and floor machines to be paid separately.	Sqm	62
	a) Double cylinder floor spring (heavy duty - 90kg)	Nos/Each	14
	b) Top patch fitting of Ozone / Dorma / Closma or equivalent make	Nos/Each	14
	c) Bottom patch fitting with strike plate of ozone/dorma/closma or equivalent/ identical quality make	Nos/Each	14
	d) Corner patch lock of ozone/ dorma / closma or equivalent make	Nos/Each	14
	e) H - type or D- type handle (25 x 300mm) of safex / closma or equivalent make	Nos/Each	14

116	Providing & fixing solar film frosted sparkle of lummar / 3M or equivalent make on toughened glass in approved design and pattern as per the drawing supplied or as per the instructions.	Sqm	45
117	Providing & fixing solar sun control film in brown / black /grey shade of Garware or equivalent make on toughened or plain glass as per the drawing supplied or as per the instructions of the EIC.	Sqm	90
118	Providing and Fixing 35mm thick BWP flush doors cladded and pasted with 1mm designer laminate on either sides with 38mmx4mm thick real wood margin on all sides fixed with new hinges, push button round locks in stainless steel finish and all other required hardwares viz door closer etc; all complete ready to use	Sqm	100
119	Providing and fixing of UPVC Sliding/fixed/casement window with all fitments. The window frame and window shutter will be manufactured using suitable UPVC sections as per the approved drawings by the Architect. The window will be with double toughened glass with Air Gap 6-10-6 fixed using rubber gasket. All hardware fittings will be of doorset or equivalent make.	Sqm	250
(T)	FIXTURES AND OTHER ITEMS		
120	Providing and fixing blinds of MAC make & approved shades with channels & operating system complete as per direction.		
	(a) Active screen range	Sqm	30
	(b) Oaken Glow (officer cabins)	Sqm	30
	(c) View Max screen	Sqm	40
121	Providing & pasting imported graphic / customised designer wall paper of 0.5mm thickness on existing walls including adhesive etc complete as per approved design by concerned officer.	Sqm	50
122	Providing & pasting texured / standard designer wall paper of 0.5mm thickness on existing walls including adhesive etc complete as per approved design by concerned officer.	Sqm	50
123	Providing & fixing automatic hand dryer of make Euronics / Aircare / or equivalent good quality make with speed upto 60M/S and minimum 1200 watts power in stainless steel body, complete as per the directions of the Officer/ officer in charge.	Nos	6
124	Providing & fixing of manual type tissue paper dispenser of Kimberley clark / Aircare or equivalent quality make in ABS body complete as per the directions of the Officer/ officer incharge.	Nos	6
125	Providing & fixing manual push type soap dispenser of Kohler / Kimberley clark / Aircare / or equivalent quality make with capacity of 1000ml in ABS body complete as per the directions of the Officer or officer in charge.	Nos	6
126	Providing & fixing unplastic edpvc triple layer overhead water storage tank ISI Mark Syntax or equivalent	Ltr	5000
127	Providing & fixing wall hung toilet with soft close seat and cover of size 560x365x355mm of Kohler / Jaguar or equivalent make complete as per the direction of the Officer in charge	Nos	9
128	Providing & fixing Lavatory in white colour wash basin of Kohler / Jaguar or equivalent make complete as per the direction of the Officer in charge	Nos	8
129	Providing & fixing PVC concealed cistern with plate 8857 fitting & fixture of Kohler / jaguar or equivalent make complete as per the direction of the Officer in charge	Nos	9
130	Providing & fixing hand shower (health faucet) with metal hose & holder in polish crome of Kohler / jaguar or equivalent make complete as per the direction of the Officer in charge	Nos	9

131	Providing & fixing white vitreous wall hung urinal with concealed fitting of Kohler / jaguar or equivalent make with back inlet and valve outlet including fixing to wall suitable brackets all as per manufacturer specifications and as per the direction of the Officer in charge	Nos	5
132	Providing & fixing unplasticized PVC connection pipe with brass unions 60cm length and 20mm nominal bore as per the direction of the Officer in charge	each	10
133	Providing & fixing anti cockroach floor drain cardinetc complete as per the directions of the concerned officer in charge	Nos	12
134	Providing & fixing bottle trap of Kohler / Jaguar or equivalent make etc complete as per the directions.	Nos	8
135	Providing & fixing CP single lever Lavatory faucet or single hole single lever basin mixer with lever handle without drain of Kohler / Jaguar or equivalent make complete as per the directions.	Nos	8
136	Providing & fixing CP brass toilet paper holder with flap etc of Kohler / jaguar / aircare or equivalent make complete as per the directions of the Officer in charge	Nos	9
137	Providing & fixing CP brass angular stop cork (angle valve) with flange for basin mixer / geyser point of Kohler / jaguar or equivalent make complete as per the directions of the Officer in charge	Nos	25
138	Providing & fixing Titan series modular toilet / restroom cubical partition in 12mm thick marino or equivalent make compact Laminate of overall height 2100mm (including a gap of 150mm from the ground) with door size 600mm having size as per drawing attached with all accessories like SS top rail, hinge, SS privacy thumb turn occupancy indicator, coat hook, door knob, SS adjustable legs, SS - U&F channel, SS door stopper channel, SS screws & inserts (SS grade 304 satin finish) rubber door stopper lining complete as per the directions of the Officer in charge	each	10
139	Providing & fixing 5mm thick looking mirror of superior quality (Modigaurd/AtulTuff/Saint Gobin make or equivalent quality) with 12mm thick commercial plywood in back of looking mirror and fixed to wooden cleats with C.P brass screws & washers complete with 50mm wide 2nd class teak wood ornamental bedding all around the mirror including polishing & fixing with teak wood plugs etc complete as per the directions.	sqm	10
140	Supply, Installation, Testing & commissioning (SITC) of up to 300mm plastic body fresh air fan in the existing opening i/c making the hole to suit the size of the above fan making good the damages connection, testing , commissioning etc. as reqd.	Each	8
141	SITC of ceiling fan, including wiring the down rods of standard length (upto 30 cm) fan sweep size 48" in plain white colour and plain standard design of standard brands like Crompton / Khaitan / Bajaj/ Usha or equivalent make as required.	Each	30
142	Providing & fixing geysers including labour, geyser and plumbing materials complete including transportation and lifting charges etc. (Crompton, Racold or equivalent)		
i)	25 Ltr	each	1
ii)	15 Ltr	each	4
143	Providing & fixing R.O. system for water purification including labour, RO and plumbing materials complete including transportation and lifting charges etc. minimum capacity 20 Ltrs (Eureka or Kent or equivalent)	each	1
144	Providing & fixing Exhaust Fans / fresh air ventilation fans in toilets & kitchen areas (200mm or higher)	each	8
145	Providing & fixing wall fans in officer cabins in size 400mm sweep with oscillating function in white colour plastic body of Orient, Crompton or equivalent make (Standard Size)	each	20

146	Providing & fixing Electric Chimney in the Kitchen upto 900mm in width with High RPM motor including ventilation pipe and fixing complete with transportaion & handling charges in Kaff or Glen or equivalent make as approved by the Architect	each	1
147	Providing & fixing Electric Hob for cooking in the Kitchen upto 900mm in width with 3 to 4 burners including connection pipe and fixing complete with transportaion & handling charges in Kaff or Glen or equivalent make as approved by the Architect	each	1
148	Providing & fixing upto 300 ltr Refrigerator for the Kitchen complete including transport, lifting and handling charges of Godrej, Whirlpool, Hier, Hitachi or equivalent make	each	1
149	Providing & fixing upto 28 ltr Microwave for the Kitchen complete including transport, lifting and handling charges of Whirlpool, Hier, IFB, Samsung or equivalent make	each	1
150	Providing & fixing Designer Console customized to the shape and size as specified by the project architect / lead consultant - made out of solid teak wood base duly PU polished and having stone top as per design including transport and lifting charges.	Each	1
151	Providing & fixing new monoblock 0.5 hp water motor of crompton / kirloskar or equivalent make along with an automatic censor connected to the said pump having wire going upto the concerned tank with mercury dip inside to sence the level of water for having water supply all round the day on auto-mode system	set	1
(U)	VARIABLE REFRIGERANT FLOW SYSTEM		
	<u>Installation of Variable Refrigerant Flow System</u>		
152	Suppy of Modular type outdoor units (make Hitachi/Mitsubishi/Toshiba only) equipped with highly efficient scroll / twin rotary compressors along with motor and drive arrangement, initial charge of refrigerant (R-410A) and oil, initial refrigerant piping expansion valve (if any), drier, sight glass, high-low pressure cut-out, thermostatic control, supports for condenser unit etc. Air cooled condenser & its controller as described below of following actual capacities. ODU's have at least two compressors so as to have minimum half unit capacity running even in case of failure of one compressor. (make Hitachi or Mitsubishi Heavy Duty)		
i)	24 HP Heat Pump Type- Top Discharge- 100 % INVERTER	Nos	3
ii)	38 HP Heat Pump Type- Top Discharge- 100 % INVERTER	Nos	1
(V)	<u>INDOOR UNIT</u>		
153	Supply of Indoor units address setting and capacity as mentioned below. Multi-speed motor, coil section with DX coil, outer cabinet, drain pan mechanism insulation, pipe connections,etc of various capacities.		
	4 way cassette with wired/corded remote		
	2.0 TR	Nos	28
	2.4 TR	Nos	07
	1.5TR	Nos	01
	3.0 TR	Nos	04
	Hi-Wall Type		
	1.5 TR	Nos	02
	1.0/1.1 TR	Nos	08
	Corded Remotes	Nos	40
	Cordless Remotes	Nos	10

154	Y-Joints	Nos	50
(U)	Installation of Variable Refrigerant Flow System		
155	Supply, Installation, Testing and commissioning (duly certified through OEM) of Modular type outdoor units equipped with highly efficient scroll / twin rotary compressors along with motor and drive arrangement, initial charge of refrigerant (R-410A) and oil, initial refrigerant piping expansion valve (if any), drier, sight glass, high-low pressure cut-out, thermostatic control, supports for condenser unit etc. Air cooled condenser & its controller as described below of following actual capacities. ODU's have at least two compressors so as to have minimum half unit capacity running even in case of failure of one compressor.		
	Installation, Testing and Commissioning Outdoor Unit		
i)	24 HP	Nos	3
ii)	38 HP	Nos	1
	Indoor Units		
156	Installation, testing and commissioning of INDOOR units, address setting and capacity as mentioned below. Multispeed motor, Coil, Outer Cabinet, drain pump mechanism, pipe connections and individually controlled louver setting for cassettes.		
	Cassette Units		
	2.0 TR	Nos	28
	2.4 TR	Nos	07
	1.5 TR	Nos	01
	3.0 TR	Nos	04
	Hi-Wall Units		
157	Wall Mounted Split Type : 1.5 TR	Nos	02
158	Wall Mounted Split Type : 1.0/1.1 TR	Nos	08
159	Corded Remote	Nos	40
160	MS Stand for Outdoor Unit Mounting	Nos	05
	Refrigerant Piping, Drain Piping and Cabling		
161	Supply installation testing and commissioning of Interconnecting refrigerant pipe work with (19mm/13 mm thick) closed cell elastomeric nitrile rubber tubular insulation between each set of indoor & outdoor units as per specifications, all piping inside the room shall be properly supported with hanger.		
	41.3 (with 19 mm Insulation)	RMT	50
	34.9 (with 19 mm Insulation)	RMT	50
	28.6 (with 19 mm Insulation)	RMT	30
	22.2 (with 19 mm Insulation)	RMT	30
	19.1 (with 19 mm Insulation)	RMT	120
	15.9 (with 19 mm Insulation)	RMT	275
	12.7 (with 19 mm Insulation)	RMT	100
	9.5 (with 13 mm Insulation)	RMT	175
	6.4 (with 13 mm Insulation)	RMT	100
	Cable Tray		
162	Providing and fixing of GI cable tray with properly support complete with GI threaded.		

	Cable Tray for copper piping (300 mm) without cover	RMT	50
	Cable Tray for copper piping (150 mm) without cover	RMT	50
	Supply, installation, testing & commissioning of Refnet Joints	Nos.	40
163	Providing and fixing rigid PVC piping complete with fittings, supports as per specifications and duly insulated with 6 mm thick closed cell nitrile rubber insulation.		
	32 mm dia	RMT	260
	40mm dia	RMT	25
164	Supply & fixing of control cum transmission wiring of Copper Conductor Cable along with Conduite for looping between indoor & outdoor VRF System & to main Central remote controller system		
	2 C X 1.5 Sq mm	RMT	950
	Cassette Frames	Nos.	40
(W)	AUDIO/VISUAL ITEMS		
165	60 Inch or more Display 1920X1080 Pixel, with Contrast Ration of 5000:1, Viewing Angle 176 Degree with HDMI, RGB, Component Video Composite video. Rs-232, USB with Wall Mount Kit (Make Samsung, LG, Sharp)	Nos	1
166	49 Inch Display with 1,920 x 1,080, Brightness 350 cd/m ² or above , with HDMI(2)/ DVI-D/ RGB/ USB/ RS232C/ RJ45/ Audio/ IR and Wall Mount Kit (Make Samsung, LG, Sharp)	Nos	2
167	Digital Conference System: Chairman Microphone Unit, with gooseneck microphone, Min 500mm length Condenser gooseneck microphone (cardioid), Clear & Function buttons, Voice controlled activation, Integrated loudspeaker volume when microphone is switched on, Headphone output, Configurable function button, clear button to clear/deactivate all active delegate microphone units, microphone button to turn the microphone on or off with all the required accessories etc all complete (Make Beyerdynamic, Clockaudio, AKG)	Nos	1
168	SITC of Digital conference system: Delegate Microphone unit, with gooseneck microphone, min 500mm length Condenser microphone (cardioid), Voice-controlled activation, Integrated loudspeaker, Decreased loudspeaker volume when microphone is switched on, Headphone output, Microphone button to turn the microphone on or off all required accessories etc all complete. (Make Beyerdynamic, Clockaudio, AKG)	Nos	10
169	SITC of Digital Conference system: Central Unit, Control Mn 100 microphone units, 8 microphone unit can be turned on simultaneously, Control and configuration of the microphone units, Automatic audio channel allocation of the microphone units, system can be integrated into tele and Video conference, RS 232 interface, Different operating modes manual, Voice Activation, Override and Push-To-Talk, balanced and Unbalanced Audio Outputs etc all complete Make Beyerdynamic, Clockaudio, AKG	Nos	1
170	Digital Conference System: Connecting cable, RJ45/ Multicore connectors, length 2.5m all required accessories etc all complete Make Beyerdynamic, Clockaudio, AKG	Nos	19

171	Digital Conference System: Connecting cable, RJ45/ Multicore connetors, length 20m all required accessories etc all complete Make Beyerdynamic, Clockaudio, AKG	Nos	2
172	Wireless Handheld System Wireless Transmission- Analog UHF, Number of RF Channels- 960, RF Bandwidth- 24 MHz, Max Systems per Setup - 12, Max Operating Range- 100 m, Frequency Step Size- 25 kHz, Make Make Beyerdynamic, Clockaudio, AKG, Shure	Nos	2
173	Compact in-ceiling speakers with 130° conical, Frequency Range- 80 Hz – 20 kHz, 80 Watts Continuous Program Power, Rated Maximum SPL - 102 dB @ 1 m, Nominal Impedance - 16 ohms (Min Z 16.1 Ω @ 320 Hz) Make JBL, Extron, Bose	Nos	6
174	Two Channel Amplifier with 215W at 8Ω and 350W at 4Ω, Frequency Response- +0dB, -1dB, Signal to Noise Ratio- >97dB*, Total Harmonic Distortion- <0.5% Make Crown, Extron, Bose	Nos	1
175	S.I.T.C. of Digital Signal Processor with 6 or more, mic/line, balanced/unbalanced input and 4 or more, balanced/unbalanced line level output, with built in AEC Frequency Response: 20 Hz to 20 KHz or better, S/N Ratio: >102dB or better, phantom power on all the Input channels. Should also have other features like Feedback suppression, level control, dynamics, mixers, delay and control on RS232/Ethernet complete with installation as per the site requirement. Make Extron / BIAMP/ Crestron	Nos	1
176	Video Conferencing System with 4-Site Connection, Multicast, SIP, H.323 connection, Multi-Monitor upto 2, Echo canceller, Auto gain control,HDMI x 2, Supported output resolutions: 1920 x 1080i, 1920 x 1080p, RJ45 x 1 (100BASE-TX Full Duplex), RS-232C x 1, 12x / 10x Camera, Pan: ±130°, Tilt: + 90°-25°. Make Panasonic, Cisco, Polycom	Nos	1
177	Cable cubby with 1 power , 1 USB Power and 4 holes for 1 HDMI and 2 LAN Cable. Make EIS, Extron, Crestrn	Nos	1
178	Wireless Presentation Solution with 1 USB Dongle for Connectivity. Make Show ME, Cloudwalker, Barco	Nos	1
179	HDMI Switcher with 2 HDMI IN and 1 HDMI Out Make Extron/ Crestron/Linetek	Nos	1
180	Distribution Amplifier with 1 HDMI IN and 4 HDMI Out Make Extron/ Crestron/Linetek	Nos	1
181	HDMI Cable, Speaker Cable, Audio Cable Make Extron/ Crestron/Linetek	L.S.	1
182	Providing & fixing CCTV surveillance system complete including 4TB HDD, 32 Channel NVR for recording with minimum 15 days back up upto 16 cameras etc inclusive of all allied accessories to make it fully functional with display smart screen HD LED Make: LG, Samsung of 40” size as per specifications and directions of the project architect. Broad details are mentioned below in sub paras viz i, ii to ix (Total office area approx. 15000 sqft)	L.S.	1
i)	Bullet Camera (12 Nos) - Fixed Lens Supply, Installation, Testing and Commissioning of 2 MP bullet camera with minimum following parameters or better: Sony IMX323 1/2.7” CMOS Progressive Scan Sensor,1920 X 1080P, 3.6mm Fixed Lens, Color: 0.1Lux @ F1.2 (AGC OFF), B/W: 0 Lux @ (IR ON), H.264, M-JPEG compressions,		

	20 pcs. III-Gen.SMT IR LED,IR distance 5~30 meters, ONVIF Profile S, DWDR, Privacy Masking, PoE, Micro SD Card slot Certification /Compliance - BIS, EN, CE, ROHS (Make Pelco /Bosch/Q-see/ Axis/ CBC/Panasonic and equivalent)		
ii)	Network Video Recorder (Qty 01) : Supply, Installation, Testing and Commissioning of 32 Channels Network video recorder with minimum following parameters or better :- Dual-core embedded processor ,32CH 8HDD NVR , 320Mbps ,Up to 32ch IP cameras access8 SATA hard disk each up to 12TB ,2 RJ45 10M/100M/1000M network interface Simultaneous HDMI&VGA up to 4K output Easy to use same interface of GUI/WEB/Client1ch Audio I/O16ch Alarm input, 4ch Alarm output, RAID 5, RAID 6, RAID 10,3 ports (USB 2.0 x2, USB3.0 x1) with 4 TB X2 HDD having Certification/Compliance - BIS, EN, CE, ROHS Make Pelco /Bosch/Q-see/ Axis/ CBC and equivalent)		
iii)	Supply, Installation, Testing and Commissioning of 24 port Switch with SFP Ports (without Modules) (qty 01) minimum following parameters or better :-24 port Switch with SFP Ports		
iv)	Display Unit (qty 01) : Supply, Installation, Testing and Commissioning of Display 24 x 7 days with minimum following parameters or better :- Smart Screen Size 40 inch Screen Resolution 1,920 x 1,080 (FHD pixels HD Type (make Samsung, LG equivalent)		
v)	Control Room Rack Indoor (qty 01) : Supply, Installation, Testing and Commissioning of Floor Rack with minimum following parameters or better :- 6U Rack Frame, Dust filter		
vi)	Camera Mounting Accessories (qty 12 Nos) Pole Mount Bracket for Installation of Bullet Cameras complete as required.		
vii)	LIU Fully Loaded (qty 01) : Supply, Installation, Testing and Commissioning of patch panel with minimum following parameters or better :-24 Port, rack unit 1U, Powder coated aluminium alloy box, ABS FR spool, Nylon FR cable grommet, Aluminium + ABS splice tray, including all accessories and connectors ISO/IEC 11801, EN 20173		
viii)	Supply and fixing of 25 mm PVC Pipe of medium class PVC conduit along with accessories in surface/recess including cutting the wall and making good the same in case of recessed conduit as required with accessories (ISI MARK) as per site requirement		
ix)	CMS Software for 16 Cameras to view picture in different location viz FDA Bhawan on Computer/Mobile.		
(X)	INSTALLATION OF NEW LIFTS		
183	Construction of a new Lift Lobby with provisions of erecting two new lifts including two lift shafts, lift wells, and head room as specified and as per he drawings for the MRL model by the equipment manufacturing company, including required dismantling, excavation work, RCC bed, RCC lift well, RCC columns and brick walls, water proofing inside the lift well, covering the lift shaft with 200mm thick RCC slab at all levels to take approx 1500kg lift equipment load,. Making the new lift shaft for two lifts complete including all required by the lift OEM, inclusive of brick work, plaster inside and outside lift lobby all complete as per the architectural drawing and lift requirements at all floors.	Nos	1

184	Supply, Installation and Commissioning of New Lifts (04 stops viz GF, FF, SF & TF) with latest available technology i.e. Gearless, Machine Room Less (MRL) with capacity to carry 680 kg weight equivalent passengers with 4 stops at the minimum speed of 1 mtr per second to 1.25 mtr per second. The Lift shall be of Schindler/Mitsubishi/OTIS make. Cabin Design and Door design will be with prior approval of FSSAI. All Complete in all respects viz ARD/Independent Cabin emergency lights/fans and other standard safety features at par with any modern lift facility. Broad details/specifications are mentioned separately.	No	2
185	Dismantling and removal of existing doors, windows, sanitary items, terrace Pota structure, existing furniture, existing light fittings, existing grid ceilings & Malba etc on as is where basis including cost of cartage. Complete job.	L.S.	1

(SUPPLY, INSTALLATION AND COMMISSIONING OF NEW LIFTS)

The FSSAI intends to procure & install two new lifts with 10 passengers (680 kg weight) carrying capacity with the best available technology and quality using Gearless & Machine Room Less (MRL) system with fully functional ARD (Automatic Rescue Device). The Technical Specifications for the proposed Lifts are given below as an indicative and the essentially required specifications to be adhered to by the lift manufacturers as per present norms/rules/guidelines/circulars issued under (i) The Indian Electricity Rules 1956 (ii) The Indian Electricity Act 1910 (iii) Bombay Lift Act 1939 (iii) Delhi Lift and Escalator Bill (iv) Haryana Lifts and Escalator Act-2008 (v) Fire safety regulations pertaining to lifts (vi) NBC provisions applicable to lifts-2005 etc. The bidders shall also take into account the applicable local and State regulations for the design and installation of lifts. Wherever appropriate Indian Standards are not available, relevant British and/or IEC Standards shall be applicable. BIS certified equipment shall be used as a part of the Contract. EN-81 standards as amended to date would be used as a benchmark where appropriate IS are not available. The Lift will carry on site comprehensive complete warranty of two years from the date of installation. The broad Technical Specifications are appended below for reference: -

Technical specification

Type of lift	Passenger Lift
Number of lift required	02 Nos
Load: number of Persons	10 Passengers (680 Kg).
Rated Speed	1.00 mps or above.
Motor Speed/specification	Approx 180 starts / hour
Elevator Duty Elevator Cycles of operation	400000 cycle per annum
Travel in meters	Approx 12 Mtrs
Number of Floors to be Served/Stops	4 Nos (Includes GF + 3 floors)
Position of machinery	Directly above lift well.
(a) Type of control	Gearless Microprocessor based AC variable voltage variable frequency with MRL operation.
(b) Type of operation	Microprocessor based digital simplex selective collective without attendant with MRL operation.
(c) Potential free Contacts	Potential free contacts for each floor Position and up and down moment of the lift Shall be provided in the controller which can be used for the building

	automation system at later date
Car entrance door	Stainless steel (the bidder should provide other options which will be considered for better ambience).
(a) Number	2 Nos. at each floor.
(b) Type of doors	Power operated horizontal sliding – center opening
(d) Car open in front only	Yes
(e) Fire resisting rating	The landing door should have min 2 hour as per IS standard.
Lift car	
(a) Construction design	As per General specification for lift 2003 amended as on date
(b) Interior Finish	With prior approval of FSSAI concerned officials.
(i) Ceiling	Stainless Steel Sheet with design options to be approved.
(ii) Lighting	Shall be ‘LED’ lights with 200 lux level make Philips/Syska or equivalent established brand. Design options to be provided for approval.
(iii) Ventilation	Shall be cross flow blower fan with louver with 02 Nos fans.
Emergency supply	i. Independent Inverter backup with trickle/boost charges arrangement for at least 30 minutes with maintenance free batteries for emergency light, alarm bell and inter-com system
	ii. A separate maintenance free battery system should be provided for ARD
Door Close Safety	Full height Infrared light curtain door safety In addition to a pressure operated switch (mechanical safety switch). Door Nudging feature should be there in lift
Controller panel	The controller panel shall be of suitable steel gauge having vermin/Dust proof Arrangements with suitable in built ventilation system.
Signals / Buttons	Micro Led Red/yellow/Green
COP Type	Surface Mounted Partial height
COP Faceplate Material	Glossy Durably polycarbonate
COP Faceplate	Pre designed Solid Colors & Printed Pattern
COP Buttons	Round tactile Flush mounted silver mirror polished Amber/White LED
Display type	Segmented LCD/LED
Intercom System	The intercom system provided in the lift car has to be hand free type and with lifting cradle and intercom in machine room shall also be provided with direct connection at reception/security desk. Inter com of Lift shall be connected with the suitable wiring to the existing EPABX system also.
To Automatic Rescue Device	(i) ARD should monitor the normal power supply in the main controller and shall activate Rescue operations within ten seconds of normal power supply failure. It should bring the elevator to the nearest floor at a slower speed than the normal run. While proceeding to the nearest floor the elevator will detect the zone and stop. After the elevator has stopped, it automatically opens the doors and parks with door open. After the operation is completed by the ARD the elevator is automatically switched over to normal operations as soon as normal power supply resumes.
	(ii) In case the normal supply resumes during ARD in operation the elevator will continue to run in ARD mode until

	it reaches the nearest landing and the doors are fully opened. If normal power supply resumes when the elevator is at the landing it will automatically be switched to normal power operation.
	(iii). The lift safeties shall remain active during ARD mode of operation
	(iv). The battery capacity should be adequate so as to operate the ARD at least seven times a day. Provided the duration between usage is at least 30 minutes.

9. Eligibility Criteria for Technical Bid:

To be eligible to participate in the said tender enquiry, the tenderer must fulfill the following technical requirements/criteria: -

- 9.1 The Bidder must have an established permanent setup (submit company profile/details indicating location/office address with proof).
- 9.2 **Tender fees:** Cost of tender fee is Rs.100/- (non-refundable) in the form of Demand draft/Pay order drawn on any Nationalized Bank in favour of SeniorAccounts Officer, FSSAI, payable at New Delhi 110002 or in cash.
- 9.3 **Earnest Money Deposit (EMD)/Bid Security:** Earnest Money Deposit is for Rs.20,00,000/- (Rupees Twenty Lakhs Only) (non-bearing interest). The EMD shall be paid in the form of demand draft/banker's cheque/Fixed Deposit Receipt/Bank Guarantee issued by a nationalized bank/Scheduled Commercial Bank in an acceptable form in favour of **Sr. Accounts Officer, FSSAI** payable at **New Delhi. However, bidders having valid MSME registration are exempted from depositing EMD.**
- 9.4 Tender offers received without EMD shall be rejected straightway and will not be considered. EMD of tendering agency who submits the sealed quotation but withdraw the same before expiry of the tender validity date may be forfeited at the discretion of FSSAI.
- 9.5 **Firm's Registration:** Bidder must be registered for Income tax/possession of PAN, GST, ESI& PF/EPF. (Attach supportive document viz copy of Regn).
- 9.6 The person signing the tender document on behalf of the agency, shall attach with the tender a proper Power of Attorney, duly executed, stating that he has the authority to bind in all the matters pertaining to the contract, including the arbitration clause.
- 9.7 The bidding firm/agency/company should be an Indian Firm/Agency/Company of Indian origin having been incorporated/in existence for the minimum period of five years as on date of tender document. (attach supportive documentary proof indicating existence date).
- 9.8 The bidding establishments should be a registered with CPWD under composite category (class-II) having permanent office set up in Delhi/New Delhi (i) having authorisation to undertake project/work as per norms applicable for class-II contractor and (ii) interested PSUs (Public Sector Undertakings), having permanent set up/office in Delhi/New Delhi or adjoining area like NOIDA/Ghaziabad/Faridabad (attach supporting document as proof).

9.9 The bidding firm/agency/company must have successfully done/completed in any of the government departments/organizations works/services during the past five years with the following criteria:-

- (i) Three composite works of Rs.2.50 crore each (At least two works should be composite building works like temp LGSF based construction/pmt construction, all electrical, air-conditioning, visual, furniture and fixtures etc excluding maintenance work)
Or
- (ii) Two Composite Works (as stated above) of Rs.3 crore each
Or
- (iii) One Composite Work (as stated above) of Rs.7 crore or more.

(Attach copies of work order along with work completion satisfactorily in support).

9.10 The agency and its associated subsidiaries should not have been blacklisted by any agency or involved in any pending government investigation directly for corruption or unfair trade practices etc(Separate undertaking to be submitted by the bidder).

9.11 Vendors should have MOU/authorisation back up with a principal technology partner (OEM – Original Equipment Manufacturer/authorised distributors/dealers) for various Visual/Display Equipment/Items and Mitsubishi/Hitachi/Toshiba brands VRF Air conditioning System with capacity of min 25 tons or more who covers up all technological part are only eligible to participate.

9.12 The average annual turnover of the bidder should be Rs. 6.00 Crore per year for the last three financial years viz 2016-17, 2017-18 & 2018-19.

Desirable Criteria

9.13 The bidding agency/firm/company having valid ISO certification will be given preference.

9.14 The bidding firm with MSME registration will also be an added advantage and given preference in selection.

Part-III

Standard condition of RFP - May be referred for standard terms of RFP

The Bidder is required to give confirmation of their acceptance of the Standard Conditions of the Request for Proposal mentioned below which will automatically be considered as part of the Contract/Work order concluded with the successful Bidder (i.e. contractor/contractor in the contract), as selected by the FSSAI. Failure to do so may result in rejection of the Bid submitted by the Bidder.

1. **Law:** The Contract shall be considered and governed by and interpreted in accordance with the laws of the Republic of India.

2. **Effective Date of the Contract:** The contract shall come into effect on the date of signatures of both the parties on the contract (Effective Date) and shall remain valid until the completion of the obligations of the parties under the contract. The deliveries and supplies and performance of the services shall commence from the effective date of the contract. The work/services to be completed in 160 days time which will be calculated from the effective date of contract.

3. **Arbitration:** All disputes or differences arising out of or in connection with the Contract shall be settled by bilateral discussions. Any dispute, disagreement or question arising out of or relating to the Contract or relating to construction or performance, which cannot be settled amicably, may be resolved through arbitration. Appointment of Arbitrator shall be made by mutual consent, failing which Arbitrator shall be appointed under Arbitration Act/Min of Law & Justice.

4. **Penalty for use of Undue influence:**The Contractor undertakes that he has not given, offered or promised to give, directly or indirectly, any gift, consideration, reward, commission, fees, brokerage or inducement to any person in service of the FSSAI or otherwise in procuring the Contracts or forbearing to do or for having done or forborne to do any act in relation to the obtaining or execution of the present Contract or any other Contract with the Government of India for showing or forbearing to show favour or disfavour to any person in relation to the present Contract or any other Contract with the Government of India. Any breach of the aforesaid undertaking by the Contractor or any one employed by him or acting on his behalf (whether with or without the knowledge of the Contractor) or the commission of any offence by the Contractor or anyone employed by him or acting on his behalf, as defined in Chapter IX of the Indian Penal Code, 1860 or the Prevention of Corruption Act, 1986 or any other Act enacted for the prevention of corruption shall entitle the FSSAI to cancel the contract and all or any other contracts with the Contractor and recover from the Contractor the amount of any loss arising from such cancellation. The decision of the FSSAI or his nominee to the effect that a breach of the undertaking had been committed shall be final and binding on the Contractor. Giving or offering of any gift, bribe or inducement or any attempt at any such act on behalf of the Contractor towards any officer/employee of the FSSAI or to any other person in a position to influence any officer/employee of the FSSAI for showing any favour in relation to this or any other contract, shall render the Contractor to such liability/ penalty as the FSSAI may deem proper, including but not limited to termination of the contract, imposition of penal damages, forfeiture of the Bank Guarantee and refund of the amounts paid by the FSSAI.

5. **Agents / Agency Commission:** The Contractor confirms and declares to FSSAI that the Contractor has not engaged any individual or firm, whether Indian or foreign whatsoever, to intercede, facilitate or in any way to recommend to the award of the contract to the Contractor; nor has any amount been paid, promised or intended to be paid to any such individual or firm in respect of any such intercession, facilitation or recommendation. The Contractor agrees that if it is established at any time to the satisfaction of the FSSAI that the present declaration is in any way incorrect or if at a later stage it is discovered by the FSSAI that the Contractor has engaged any such individual/firm, and paid or intended to pay any amount, gift, reward, fees, commission or consideration to such person, party, firm or institution, whether before or after the signing of this contract, the Contractor will be liable to refund that amount to the FSSAI.

6. **Access to Books of Accounts:** In case it is found to the satisfaction of the FSSAI that the Contractor has engaged an Agent or paid commission or influenced any person to obtain the contract as described in clauses relating to Agents/Agency Commission and penalty for use of undue influence, the Contractor, on a specific request of the FSSAI, shall provide necessary information/ inspection of the relevant financial documents/information.

7. **Non-disclosure of Contract documents:** Except with the written consent of the FSSAI/ Contractor, other party shall not disclose the contract or any provision, specification, plan, design, pattern, sample or information thereof to any third party.

8. **Liquidated Damages:** In the event of the Contractor's failure to submit the Bonds, Guarantees and Documents, supply the stores/goods, installation of equipment, training, etc as specified in this contract, the FSSAI may, at his discretion, withhold any payment until the completion of the contract. The FSSAI may also deduct from the CONTRACTOR as agreed, liquidated damages to the sum of 0.5% of the contract price of the delayed/undelivered stores/services mentioned above for every week of delay or part of a week, subject to the maximum value of the Liquidated Damages being not higher than 10% of the value of delayed stores.

9. **Termination of Contract:** The FSSAI shall have the right to terminate this Contract in part or in full in any of the following cases:-

(a) The delivery of the material or required works and services is/are delayed for causes not attributable to Force Majeure for more than one week after the scheduled delivery/work/services.

(b) The Contractor is declared bankrupt or becomes insolvent.

(c) The FSSAI has noticed that the selected agency/Contractor has utilised the services of any Indian/Foreign agent in getting this contract and paid any commission to such individual/company etc.

(d) There is undue & wilful delay in supply of required material for the work resulting delay in completion of the work by the expected schedule as agreed upon.

(e) As per decision of the Arbitration Tribunal.

(f) Non-compliance of applicable statutory obligations, as per law of land by contractor/selected firm.

10. **Notices:** Any notice required or permitted by the contract shall be written in the Hindi or English languages and may be delivered personally or may be sent by FAX or registered pre-paid mail/airmail/e-mail, addressed to the last known address of the party to whom it is sent.

11. **Transfer and Sub-letting:** The Contractor has no right to give, bargain, sell, assign or sublet or otherwise dispose of the Contract or any part thereof, as well as to give or to let a third party take benefit or advantage of the present Contract or any part thereof.

12. **Patents and other Industrial Property Rights:** The prices stated in the present Contract shall be deemed to include all amounts payable for the use of patents, copyrights, registered charges, trademarks and payments for any other industrial property rights. The Contractor shall indemnify the FSSAI against all claims from a third party at any time on account of the infringement of any or all the rights mentioned in the previous paragraphs, whether such claims arise in respect of manufacture or use. The Contractor shall be responsible for the completion of the supplies including spares, tools, technical literature and training aggregates irrespective of the fact of infringement of the supplies, irrespective of the fact of infringement of any or all the rights mentioned above.

13. **Amendments:** No provision of present Contract shall be changed or modified in any way (including this provision) either in whole or in part except by an instrument in writing made after the date of this Contract and signed on behalf of both the parties and which expressly states to amend the present Contract.

14. **Taxes and Duties** : Applicable tax viz GST will be paid extra over the quoted prices, if not included earlier. All bidders are to adhere to the existing GST provisions and any other tax related law of land.

Part IV – Special Conditions of RFP

The Bidder is required to give confirmation of their acceptance of Special Conditions of the RFP mentioned below which will automatically be considered as part of the Contract concluded with the successful Bidder (i.e. Contractor in the Contract) as selected by the FSSAI. Failure to do so may result in rejection of Bid submitted by the Bidder.

1. **Performance Guarantee:** The Bidder will be required to furnish a Performance Guarantee by way of Bank Guarantee through a public or a private sector bank authorized to conduct government business (ICICI Bank Ltd., Axis Bank Ltd or HDFC Bank Ltd.) for a sum equal to 7.5% of the contract value within 15 days of receipt of the confirmed order. Performance Bank Guarantee (PBG) should be valid up to one year beyond the date of completion of entire work. PBG may also be furnished in the form of a Bank Draft/Bankers' Cheque or Fixed Deposit Receipt if the successful bidder wish to. The specimen of PBG is given in Annexure-6 attached to this RFP. The Performance Bank Guarantee shall be considered open upon receipt by the FSSAI's Bank. In case any claims or any other contract obligations are outstanding, the selected contractor will extend the Performance Bank Guarantee as asked for by the FSSAI till such time as the Contractor settles all claims and completes all contract obligations. The Performance Bank Guarantee will be subject to encashment by the FSSAI and shall be refunded after successful discharging of all obligations relating to the contract. In case the conditions regarding adherence to delivery schedule, settlement of claims and other provisions of the contract are not fulfilled by the Contractor, the same would be adjusted from the available PBG. The selected agency shall also submit an Indemnity Bond on Rs.100/- e-stamp paper giving minimum one year free comprehensive guarantee for maintenance and minor repairs for all the proposed works as mentioned in the tender document. In case of non adherence

2. **Option Clause:** The contract will have an Option Clause, wherein the FSSAI can exercise an option to procure an additional 50% of the original contracted quantity in accordance with the same terms & conditions of the present contract. This will be applicable within the currency of contract. The Bidder is to confirm the acceptance of the same for inclusion in the contract. It will be entirely the discretion of the FSSAI to exercise this option.

3. **Repeat Order Clause** – The contract will have a Repeat Order Clause, wherein the FSSAI can order upto 50% quantity of the items under the present contract within six months from the date of supply/successful completion of this contract, the cost, terms & conditions remaining the same. The Bidder is to confirm acceptance of this clause. It will be entirely the discretion of the FSSAI to place the repeat order or not.

4. **Tolerance Clause** – To take care of any change in the requirement during the period starting from issue of RFP till placement of the contract, FSSAI reserves the right to 20% plus/minus increase or decrease in the quantity of the required goods upto that limit without any change in the terms & conditions and prices quoted by the Contractor. While awarding the contract, the quantity ordered can be increased or decreased by the FSSAI within this tolerance limit.

5. **Terms of Payment**

The payment to the selected Contractor will be made as per following schedule:-

- (a) 25% Advance of total cost - against submission of Bank Guarantee/FDR/DD of equivalent amount in favour of Sr Accounts Officer, FSSAI. The same will be released after satisfactorily completion of 40% work.
- (b) Further 25% Advance of total cost - After completion of 60% work and subject to satisfaction of Head(GA) and Asstt Dir (GA) and duly certified by empanelled experts.
- (c) Balance/Final 50% payment - After satisfactory completion of entire works and Supply/installation and commissioning of all items as per RFP and removal of all malba/leftovers etc from site and submission of Indemnity Bond on Rs.100/- e-stamp paper towards guarantee for all purpose for one year for the work done and items supplied.

6. **Paying Authority:**

- (a) Paying Authority will be Accounts Division, FSSAI, 3rd Floor, FDA Bhavan, New Delhi-110 002. The payment of bills will be made on submission of the following documents by the selected Contractor along with the bill:
 - (i) Ink-signed copy of bill/Invoice
 - (ii) Copy of Supply Order/Contract
 - (iii) Job Completion Certificate
 - (iv) Performance Bank guarantee
 - (v) Details for electronic payment viz Account holder's name, Bank name, Branch name and address, Account type, Account number, IFSC code, MICR code
 - (vi) Indemnity Bond (on Rs.100 e-stamp paper)

7. **Force Majeure clause**

a. Neither party shall bear responsibility for the complete or partial non performance of any of its obligations (except for failure to pay any sum which has become due on account of receipt of goods under the provisions of the present contract), if the non-performance results from such Force Majeure circumstances such as Flood, Fire, Earth Quake and other acts of God as well as War, Military operations, blockade, Acts or Actions of State Authorities or any other circumstances beyond the control of parties that have arisen after the conclusion of the present contract.

b. In such circumstances the time stipulated for the performance of an obligation under the present contract is extended correspondingly for the period of time of action of these circumstances and their consequences.

c. The party for which it becomes impossible to meet obligations under this contract due to Force Majeure conditions, is to notify in written form the other party of the beginning and cessation of the above circumstances immediately, but in any case not later than 10 (Ten) days from the moment of their beginning.

d. If the impossibility of complete or partial performance of an obligation lasts for more than the prescribed time frame of the exhibition, either party hereto reserves the right to terminate the contract totally or partially upon giving prior written notice to the other party of the intention to terminate without any liability other than reimbursement on the terms provided in the agreement for the goods/services received.

8. Penalty Clause

The selected agency would be required to meet standard for all the works & services set by the FSSAI. Any breach of timelines or failure to carry out any work as per quality & quantity requirements will result in imposition of penalty equivalent to maximum 10% of the total agreed price of the contract and taking action under clause 4 of part IV relating to encashment & forfeiture of Performance Guarantee. FSSAI reserves the right to get the allied works/services done by any other agency at the risk and cost of the selected bidder. Further in case of delay in work/services beyond reasonable and acceptable reasons/circumstances, damages equivalent to 0.50% of the total cost for each week of such delay shall be recovered. The decision of FSSAI in this regard will be final.

Other Conditions/Guidelines

9. Miscellaneous jobs/works to be carried out during the currency of contract :-

- (a) All the material used for temp construction for creation of vertical structure for usage of FSSAI shall be of international standard and safe to use.
- (b) All electrical cables/connectors/switchboards panel, switches, sockets, telephone/fax/Internet lines will be of ISI or as per the good quality specifications/norms of well renowned makes such as Havel's, Roma Modular, Anchor or equivalent and their laying will be completely covered, safe and tamper proof to avoid any chance for short-circuit/accident etc.
- (c) The routine Upkeep and Clean-up of the complete infrastructure while carrying out the construction work/renovation work shall be carried out every morning and evening so as to avoid any spreading of waste material/items/empties and construction material etc.
- (d) The Cleaning Process will be carried out by using the mechanical/electrical devices by the experienced staff and manual means should be engaged during the construction period by the selected agency.
- (e) If the performance of the selected Agency is not found satisfactory during the validity of the contract, FSSAI reserves the right to cancel the contract unilaterally at any stage and no claim of damage etc from the selected Agency will be entertained or admissible.
- (f) The actual date of commencement of work will be reckoned from the date of signing of the Agreement/acceptance of work order and all the assigned work will be completed in 180 days.

- (g) The Selected Agency would indemnify FSSAI against any loss of property or life or any kind accident, fire etc during the execution of the contract.
- (h) The bidder shall include for the provision of all labour, materials, tools, supplies, equipment, services, facilities, supervision, administration, works contract tax, licenses, permits, insurances, bonds and any other tax/levy as may be applicable, incidentals and all other things necessary to perform and incidental to the performance of the work in strict accordance with the contract documents to the satisfaction of the Architect/ Consultants and Owner i.e. FSSAI.

Statutory Conditions of the Contract(Applicable in case of Successful Bidder)

1. The contractor shall be responsible for all commissions and omissions on part of work force engaged for the purpose of conduct of the event. The FSSAI shall not be responsible in any manner whatsoever, in matter of injury/death/health etc. of the contractor's employees performing duties under this contract.
2. The contractor shall be obliged and solely responsible to comply with all statutory security requirements in respect of manpower engaged by the firm and FSSAI shall not be a party to any dispute arising out of such deployment by the contractor.
3. The work force deployed by the contractor under this contract shall be the employee of the contractor and in no circumstance shall have any claim of employment with the FSSAI.
4. **Affidavit.** An affidavit (on e-stamp paper of Rs. 10/-) is required to be submitted by the successful bidder regarding the fact that the persons employed by the contractor for the outsourcing in relation to the conduct of the proposed work/services be the employees of the bidder for all the intents and purposes and, in no case shall be a relationship of employer-employee between the said persons and the FSSAI shall accrue implicitly and explicitly and the bidder shall also be solely responsible for providing all the statutory benefit to the personnel employed by it. The affidavit should also contain a declaration that bidder shall make payment of compensation under the Workmen's Compensation Act-1923, Industrial Dispute Act-1947, Minimum Wages Act-1936, 1948 or any other applicable Acts or Enactments in case of injury or death of any of its workers while at work or otherwise due to contractors directions/any other job. The affidavit should also contain a declaration that the bidder shall take care all other statutory liabilities & obligations as well in the most sincere manner and shall solely be responsible for the same.

Part V – Evaluation Criteria & Price Bid issues

1. Evaluation Criteria

- (a) Only those Bids will be evaluated which are found to be fulfilling the eligibility and qualifying requirements of the RFP.
- (b) The technical bids be supported by documentary proof of technically qualifying laid down criteria. For commercial bids, the offers should be restricted to only commercial/price aspects. The rates per unit as per items/qty mentioned in Price Bid Format and the total cost for the entire work scope as mentioned in RFP be quoted as per directive format attached.
- (c) The Lowest Bid will be decided upon the lowest price quoted by the particular bidder as per the Commercial/Price Bid Performa Annexed to this Tender enquiry/RFP. The ultimate cost to the FSSAI would be the deciding factor for ranking of bids. All columns/guidelines of the Commercial/Price Bids shall be filled in by the bidder and no column should be left blank. However, FSSAI at its discretion may segregate the price for supply and installation of lifts from other price of the bid and decide the same separately, if considered appropriate.
- (d) The Bidders are also required to spell out the rates of each and every item, services and applicable GST or any other applicable levy/tax etc in unambiguous terms; otherwise their offers will be loaded with the maximum rates of taxes for the purpose of comparison of prices. In the absence of any such stipulation it will be presumed that the prices quoted are firm and fixed and no claim on account of such taxes will be entertained after the opening of tenders. If a Bidder chooses to quote a price inclusive of any duty/tax and does not confirm inclusive of such duty/tax so included is firm and final, he should clearly indicate the rate of such duty/tax and quantum of such duty/tax included in the price. In the absence of any tax indication about tax inclusive or extra, it will be presumed that the prices are inclusive of applicable taxes/duties.
- (e) If there is a discrepancy between the unit price and the total price that is obtained by multiplying the unit price and quantity, the unit price will prevail and the total price will be corrected. If there is a discrepancy between words and figures, the amount in words will prevail for calculation of price.
- (f) The Lowest Acceptable Bid will be considered further for placement of contract / Supply Order after complete clarification and price negotiations as decided by the FSSAI. The FSSAI will have the right to award contracts to different Bidders for being lowest in particular items. The FSSAI also reserves the right to do Apportionment of Quantity, if it is convinced that Lowest Bidder is not in a position to supply full quantity in stipulated time.

2. Bid documents may be submitted in the agency's letter head/Covering letter containing the following documents: -

Annexure – 1	:	Tender Form
Annexure – 2	:	Bidder's profile
Annexure – 3	:	Financial Status
Annexure – 4	:	Letter of authority
Annexure – 5	:	Financial Bid
Annexure – 6	:	Performance Security (Bank Guarantee)
Annexure – 7	:	Check List for Bidders

3. With a view to assist the prospective bidders in formulation of their quotes, the following are enclosed :-

- (a) Layout of Floor Plan indicating location for the proposed construction, space/area etc to be carried out etc. ... Appendix-A
- (b) Price Bid Format ...Annexure - 5
- (c) Tender Form, Bidders' Profile, Financial Status, Letter of Authority, Performance Guarantee/Security Format and ChecklistAnnexures-I to Annexure VII

Assistant Director (General Administration)
Food Safety and Standards Authority of India

Encls: Appendix-A & Annexures 1 to 7

Tender Form

To,

The Asstt Dir (GA)
Food Safety and Standard Authority of India
Ministry of Health & Family Welfare,
FDA Bhawan, Kotla Road,
New Delhi-110002

Ref. Your Tender No. _____
dated _____

We, the undersigned have examined the above Tender Document, No. _____, dated _____(if any), for carrying out the work relating to creation of furnished office structure with complete interiors, supply of furniture & fixtures, airconditioning system audio visual and other misc& civil work at 2nd floor and terrace of MMU/Dental Council Building premises, New Delhi-110 002 in conformity with your above referred document.

If our Tender is accepted, we undertake to perform the services as mentioned above.

We agree to keep our tender valid for acceptance as required in the Tender document or for subsequently extended period, if any agreed to by us. We also accordingly confirm to abide by this Tender up to the aforesaid period and this Tender may be accepted any time before the expiry of the aforesaid period. We further confirm that, until a formal contract is executed, this Tender read with your written acceptance thereof within the aforesaid period shall constitute a binding contract between us.

We further understand that you are not bound to accept the lowest or any tender you may receive against your above-referred Tender enquiry.

We confirm that we do not stand deregistered/banned/blacklisted by any Central/State Government Departments/offices.

Brief of court/legal cases pending, if any, are following:

We confirm that we fully agree to the terms and conditions specified in above mentioned Tender documents, including amendment/ corrigendum if any.

(Signature with date)

(Name and designation) Duly authorised to sign Tender for and on behalf of bidder with
company seal

Annexure - 2

BIDDER'S PROFILE:

1.	Name of firm:	
2.	Bidder's name	
3.	Registered office address	
4.	Correspondence address	
5.	Telephone: Office – Residence Mobile No.	
6.	E-mail address & website	
7.	Tele-fax Number	
8.	VAT No.	
9.	PAN Number	
10.	STRUCTURE AND ORGANIZATION The applicant is (a) an individual (b) a proprietary firm (c) a firm in partnership (d) a Limited Company or Corporation. (Please attach attested copies of documents of registration / incorporation of your firm)	

I / We hereby declare that the information furnished above is true and correct.

Place:

Date:

Signature of Bidder / Authorized signatory

Name of the Bidder

(Seal of the Bidder)

FINANCIAL STATUS**Name of the Bidder**

Description	Financial Years		
	2016-17	2017-18	2018-19
Annual Turnover			
Net Worth			
Current Assets			
Current Liabilities			
Total Revenues			
Profit Before Tax			
Profit After Tax			

1. Attach the copies of financial statements, duly certified, including all related notes and income statement for the last three Financial Years as indicated above complying with the following conditions.
2. All such documents reflect the financial situation of the bidder and not sister or parent companies.

SIGNATURE OF THE BIDDER WITH SEAL AND DATE

LETTER OF AUTHORITY

PROFORMA FOR LETTER OF AUTHORITY FOR ATTENDING MEETING.

No.

Date:

Asstt Director (GA),
FDA Bhawan, 3rd floor,
Kotla Road,
New Delhi-110002

Dear Sir,

We _____ hereby authorize following representative(s) to attend Technical bid opening & Price bid opening and for any other correspondence and communication against above Bid Document:

- 1) Name & Designation _____ Signature
- 2) Name & Designation _____ Signature

We confirm that we shall be bound by all commitments made by aforementioned authorised representatives.

Yours faithfully,

Signature

Name & Designation

For and on behalf of

Note: This letter of authority should be issued by the bidder in writing & duly signed by a person competent and having the power of attorney to bind the bidder. Not more than two persons are permitted to attend Techno –commercial un-priced and Price bid opening.

Price-Bid

INVITING BIDS FOR FOR CREATION OF FURNISHED OFFICE STRUCTURE WITH COMPLETE INTERIORS, FURNITURE & FIXTURES, AIRCONDITIONING SYSTEM, LIFTS AND OTHER MISC & CIVIL WORK AT 2nd FLOOR, MMU BUILDING, KOTLA ROAD, NEW DELHI – 110 002

(Refer to Scope/description of works/goods (in quantity) as mentioned in Part-II of tender Notice).

S.No.	Items/Description	Unit	Tendered Qty	Unit Rate (in Rs.)	Total Amount (in Rs.)
(A)	<u>Super Structure for temp construction on terrace :</u> Designing, fabricating, supplying & erection at site (Roof top level i.e. upto 20 mtr height) of pre engineered / prefabricated light weight single storey without staircase steel structure as follows:	Sqm	300		
1	The structure shall consist of works as under:-				
	Structural Framework:- Fabrication and supply of the walls panels, roof trusses joists shall be all made up of roll-formed cold rolled lipped “C” steel sections of width 89mm or 150 mm made out sheet thickness ranging from 0.75mm to 1.20 mm with Zinc/Galvalume coating of 275GSM and steel yield strength of 550MPa i/c portal frame made of HR steel if required to accommodate large rooms including the base plate anchor bolts etc.				
	Purlin:- GI hot section/ Galvalume “C” section				
	Runner: Cold rolled lipped “C” steel sections shall be provided @ interval of 750 mm c/c for hanging of lights / false ceiling .				
	Roofing:- Metal profile PPGL 0.6mm TCT in colours as approved				
	Roof Insulation:- 16kg/m ³ , 100mm thk Fiber glass roof insulation				
	External Wall Cladding:- 12mm thick Heavy duty Fiber cement boards of exterior grade Building Paper – Breather Foil on external face of LGSF wall. Internal wall cladding:- 12 mm thick Normal fiber cement boards upto bottom of truss/joist, However the clear height of bottom of truss/joist shall not be less than 3.0 mtr from floor level Internal Wall Lining – 12.5mm thk Gypsum Plaster board with necessary fixing with necessary screws and finishing				

	with jointing compound and jointing tape etc.				
	Wall Insulation:- 100mm thick mineral wool 48kg/m ³ density. Suitable sun shades made out of 0.50 mm PPGL sheets will be provided to all external windows and doors not covered under verandah. The minimum projection for the sun shade shall be 450 mm and 300 mm wider than the width of the opening.				
	Gutter and down take pipe:- Valley Gutter and down take pipe as per Architectural and as per actual requirements				
	Finishing:- Ready to paint surface for interior & exterior including Jointing & a coat of cement primer				
	Soffit and Eaves or equivalent Lining :- External Soffit and Eaves Lining with Fiber cement Boards.				
	All civil work upto plinth level/Roof top level where the prefabricated structure to be erected shall be paid separately as per requirement & site conditions. The work shall be executed as per drawing enclosed.				
	(The outside dimensions in plan of the light gauge metal frame shall be measured for working out the area payable under this item. However, cut-out/opening shall be deducted from the above measured areas. Nothing extra shall be paid for roof projections/ sunshades, or height.)				
	(Note: Split up of components of this item is not permitted, all relevant works/items shall be of specialized LGSF original manufacturer preferably make Everest or equivalent)				
	The above work include removal / shifting of all services existing on the relevant area as per the instruction of officer – in –charge,				
(B)	STRUCTURAL WORK				
2	Supply and Erection of Structural steel work riveted, bolted or welded in built up sections, trusses and framed work, including cutting, hoisting, fixing in position and applying a priming coat of approved steel primer all complete.	Kg	12000		
3	Providing & fixing of Pergola in M.S. Structure work with the grid system as mentioned in drawings & design.	Kg	500		
(C)	DISMANTLING WORK				
4	Demolishing of Brick Work manually/ by mechanical means including stacking of serviceable material and	Cum	30		

	disposal of unserviceable material within 50 meters lead as per direction of concerned official.				
5	Dismantling tile work i.e. demolishing/chipping of existing stone/tiles from floors and roofs manually/by mechanical means including stacking material within 50 Mtrs lead for thickness of tiles 10mm to 25mm and removal of unserviceable material at site as per direction	Sqm	1100		
6	Removal of debris from site and shifting to appropriate location as per the local authority regulations.	Cum	150		
7	Dismantling/Demolishing of all existing RCC work by automated mechanical means including stacking of steel bars and disposal of unserviceable material as per direction of concerned officer-in-charge.	cum	2		
(D)	CC & RCC Work				
8	Providing and laying in position Cement Concrete of specified grade excluding the cost of centering and shuttering. All work upto plinth level : 1:4:8 (1cement : 4coarse sand (zone-III) : 8 graded stone aggregate 40mm nominal size)	Cum	5		
9	Providing & laying Reinforced cement concrete 1:1.5:3 (1cement : 1.5coarse sand : 3graded stone aggregate 12-20mm nominal size and coarse sand) excluding the cost of centering and shuttering for all floors.	Cum	12		
10	Centering and shuttering: Approved Marine plywood or 3mm thick steel plate shuttering and centering for structural concrete work in locations called for including strutting, propping, bracing, bolting, wedging, casing, striking, removal etc. complete for any size, section, thickness. Props shall consist of well designed steel pipes adequately braced. The item to include centering and shuttering at all heights and levels for columns, Lintels, beams, plinth beams, griders, bressumers & cantilevers, slabs etc.	Sqm	50		
11	Reinforcement Cement Concrete work in walls (any thickness), including attached pilasters, buttresses, plinth and string courses, fillets, columns, pillers, piers, abutments, posts and struts etc above plinth level upto the floor five level, excluding cost of centering, shuttering, finishing and reinforcement : 1:1.5:3 (1 cement, 1.5 coarse sand (zone-III) : 3graded stone aggregate 20mm nominal size). The work involves straightening, cutting, bending, placing in position and binding all complete Cold Twisted bars of grade FE-500D	Kg	1200		

(E)	Masonry Work				
12	Brick work with bricks of class designation 75 in Super structure in cement mortar 1:6 (1cement:6 coarse sand of zone-II) at all heights and levels.	Cum	80		
13	Half brick masonry with bricks of class designation 75 in super structure above plinth level in cement mortar 1:4(1cement :4 coarse sand of zone-II)	Sqm	20		
14	Curved Shape Half brick masonry with bricks of class designation 75 in super structure above plinth level in cement mortar 1:4(1cement :4 coarse sand of zone-II)	Sqm	5		
15	Extra for providing and placing in position 2 Nos. 6mm dia M.S. bars at every third course of half brick masonry (with F.P.S. bricks).	Sqm	20		
(F)	BRICK BAT COBA WATERPROOFING				
16	Providing on top of slab surface cement slurry mixed with water proofing compound thereafter providing cement mortar 1:4 (1 cement : 4 coarse sand) 20mm thick with polymer based water proofing compound and layer of new half broken bricks (coba) giving gaps of 15-20mm between broken bricks, providing necessary gradient for proper flow of water and providing cement slurry with water proofing compound spread over brick bat coba in cement mortar 1:4 (1 cement : 4 coarse sand) with water proofing compound filled in gaps of broken bricks and 20mm plaster in cement mortar 1:4 (1 cement : 4 coarse sand) mixed with polymer based water proofing compound, top finished smooth with neat cement and providing rope chequers including extending the water proof plaster 300mm on vertical surfaces with necessary chasing / treating of walls including providing and making gola as per drawing etc. Average thickness of the brick bat coba to be avg. 125mm.	Sqm	600		
	The item also include providing and making khurrahs 450mm x 450mm with average minimum thickness of 50mm cement concrete 1:2:4 (1 cement : 2 coarse sand : 4 graded stone aggregate of 20 mm nominal size) finished with aluminum foil and 12mm cement plaster 1:3 (1 cement : 3 coarse sand). (Plan area will be measured and paid) Khurrahs (25 Nos or so and as per site requirement).				
16A	Providing and laying integral cement based treatment for water proofing on horizontal surface at all level structures as directed and consisting of :- (i) Ist layer of 22 mm to 25 mm thick approved and specified rough stone slab over a 25 mm thick base of cement mortar 1:3 (1 cement : 3 coarse sand) mixed with	sqm	100		

	<p>water proofing compound conforming to IS:2645 in the recommended proportion over the leveling course (leveling course to be paid separately). Joints sealed and grouted with cement slurry mixed with water proofing compound.</p> <p>(ii) 2nd layer of 25 mm thick cement mortar 1:3 (1 cement: 3 coarse sand) mixed with water proofing compound in recommended proportions.</p> <p>(iii) Finishing top with stone aggregate of 6 mm to 10 mm nominal size spreading @ 8 cum/sqm thoroughly embedded in the 2nd layer USING KOTA STONE</p>				
(G)	CIVIL WORK				
17	Excavation of Base Work/ Brick bat coba on terrace & back filling of available excavated area with demolition of any RCC/Brick wall.	Sqm	800		
18	Providing RCC Plinth beam of 150 x 230mm with nominal reinforcement of 8mm TMT bars & M20 concrete including shuttering for fixing of LGSF wall by means of anchor fastener.	Cum	8		
19	Providing & laying in position cement concrete in floor 1:3:6 (1 Cement: 3 Corase Sand : 6 Graded Stone Aggregate 20mm Nominal size) 75mm thick. With Water Proofing	Cum	8		
20	Plinth beam edge Protection of average 50mm thick 1:5:10 and 300mm in width (Sloping from 3 inches to 1 inch)	Cum	4		
21	12 to 15mm cement plaster of mix ; 1:5(1cement :5 fine sand of zone-IV) including galvanized chicken wire mesh (24 gauge 12 mm size) to junctions of concrete and masonry work and other locations including cutting to required sizes, side laps of minimum 75 mm and fixing in position with galvanized iron wire nails, complete.	Sqm	400		
22	Dismantling of the existing toilet at terrace and Civil construction of store/toilets area on terrace floor level for toilet,, raising brick walls on plinth beams over existing terrace after removing existing water proofing & brick tiles flooring, laying I-section & T-irons in 75x75x10mm with agra stone slabs and then laying RCC in 75mm average thickness with water proofing on top, inside & outside plaster, PCC under floor etc including partition wall with plaster.	Sqm	25		
23	Providing & laying PCC in average 75mm thickness to raise the floor level by 350mm and to conceal the existing exposed water supply lines on terrace after filling the concerned area with light weight foam concrete blocks to make the passage walkable between the pantry, toilets and AC plant on the terrace	Sqm	15		

(H)	TILES / STONE / MARBLE WORK				
24	Flooring (Dry Area): Floor tiles and skirting (100 mm height) in general & dry areas shall be of Vitrified Tiles in different sizes 800x800mm / 1200 x 1800 mm / 1200x1200 mm of approved color with water absorption less than 0.08% and conforming to IS:15622 laid on a bed of 20mm thick cement mortar 1:3 (1Cement:3 Coarse sand) finished with a flush/spacer pointing in tile grout with matching epoxy including preparation of surface, cleaning etc complete. (Kajaria/Somany/Nitco or equivalent make)	Sqm	1100		
25	Flooring (Wet Area): Toilet area - Minimum 7 mm thick antiskid tiles of Kajaria/Somany/NITCO/ make approved equivalent of approved colour & quality. (Average Base Price – Rs. 100/Sqft including design and border on total area) (Kajaria/Somany/Nitco or equivalent make)	Sqm	70		
26	Wall Tiling (Toilet and Pantry Area): Providing and Fixing rectified Glazed Ceramic Tiles of 300x450mm or 300x300mm as available up to height of 2100mm in toilets shall be used for Dado/ wall tiles, of approved colour and Kajaria make, fixed on the wall with the help of adequate adhesive, finishing, cleaning etc complete. Joints to be finished with tile grout with matching pigment etc. Complete (Average Base Price – Rs. 80/Sqft including design, border and glass strip etc on total area) (Kajaria/Somany/Nitco or equivalent make)	Sqm	300		
27	Water Proofing (Toilet wall area): Water proofing with plastomeric modified APP polymer membrane reinforced with non woven fibre in Toilet areas upto 7ft height.	Sqm	250		
28	Providing & fixing 18mm thick mirror polished, machine cut granite (as per sample approved by the Architect) in flooring and similar locations of required size of approved shade, colour and texture laid over 20mm thick base cement mortar 1:4(1cement:4 coarse sand) with joints treated with cement, mixed with matching pigment including curing etc. complete Base price of granite to be 200/sft)	Sqm	90		
29	Providing & fixing 18mm thick machine cut Udaipur Marble/ Yellow Jaiselmer stone (as per sample approved by the Architect) in flooring/ treads/ landings and similar locations as per approved design & drawing laid over 20mm thick base cement mortar 1:4(1cemend :4 coarse sand) with joints treated with cement, mixed with matching pigment including curing, rubbing & polishing etc. complete.	Sqm	50		
30	Fixing Udaipur Green Marble/Yellow Jaiselmer stone/Granite as per the basic item, in border, facia and drops or similar locations, of width up to 150mm	Rmtr	200		

	including cleaning etc. complete.				
31	Providing & laying 40 mm thick marble chips flooring in combination of white and grey cement (50:50), rubbed and polished to granolithic finish, under layer 28 mm thick cement concrete 1:2:4 (1 cement : 2 coarse sand : 4 graded stone aggregate 12.5 mm nominal size) and top layer 12 mm thick with white, black, chocolate, grey yellow or green marble chips of sizes from 7 mm to 10 mm nominal size, laid in cement marble powder mix 3:1 (3 cement : 1 marble powder) by weight in proportion of 2:3 (2 cement marble powder mix : 3 marble chips) by volume, including cement slurry, glass strips, pigment etc. complete as per the drawing and design.	Sqm	50		
32	Providing & fixing Exterior Grade floor Tile of 1st quality conforming to IS:13755 in approved color and round pattern laid on 20 mm thick cement mortar 1:4 (1cement:4 coarse sand) including providing 4-5 mm gap between two tile all around as per detail drawing etc. complete considerbasic rate Rs 150/sft (for rounder patterns)	Sqm	50		
33	Providing & fixing Exterior Grade floor Tile of 1st quality conforming to IS:13755 in approved color laid on 20 mm thick cement mortar 1:4 (1cement:4 coarse sand) including providing 4-5 mm gap between two tile all around as per detail drawing etc. complete considerbasic rate Rs 90/sft	Sqm	50		
34	Providing & fixing Broken Tile Mosaic on Wall in approved color & pattern laid on 20 mm thick cement mortar 1:4 (1cement:4 coarse sand) including providing 4-5 mm gap between two tile all around as per detail drawing etc. complete. consider basic rate Rs 80/sft	Sqm	50		
35	Providing & fixing Exterior Grade wall Tile of 1st quality conforming to IS:13755 in approved color laid on 20 mm thick cement mortar 1:4 (1cement:4 coarse sand) including providing 4-5 mm gap between two tile all around as per detail drawing etc. complete consider basic rate Rs 90/sft	Sqm	50		
36	Providing & fixing Exterior Grade Designer Mosaic floor Tile as per approved color, shade & pattern laid on 18 mm thick cement mortar 1:4 (1cement:4 coarse sand) as per detail drawing etc. complete consider basic rate Rs 800/sft	Sqm	50		
37	Providing & fixing 30mm thick machine cut Sand Stone(as per sample approved by the Architect) in copping and similar locations as per approved design & drawing laid over 20mm thick base cement mortar 1:4(1cemend :4 coarse sand) with joints treated with white cement, mixed with matching pigment including curing etc. complete with edge nosing polishing etc. (Basic Rate of Stone: Rs.	Sqm	50		

	80/- per Sft)				
38	Providing & laying matt finish exterior grade terrace tiles in approved color & pattern laid on 20 mm thick cement mortar 1:4 (1cement:4 coarse sand) including providing 4-5 mm gap between two tile all around as per detail drawing etc. complete. tiles to be layed on cement mortar giving proper rain water slope as per design. basic rate Rs 80/sft	Sqm	40		
39	Providing & fixing 18mm thick gang-saw cut, mirror polished, premoulded & pre-polished, machine cut granite for pantry platform, vanity counter, window sills, facias, and similar location of required size, approved shade, colour& texture layed over 20mm thick base cement mortar 1:4 9 1 cement : 4 coarse sand), joints treated with white cement, mixed matching pigment, epoxy touch ups, including rubbing, curing, polishing to edges to give high gloss finish etc complete at all levels	sqm	30		
40	Providing edge moulding to 18mm thick gang saw cut granite for pantry platform, vanity counter, window sills, facias, and similar location of required size, including rubbing, moulding& polisging to edges to give high gloss finish etc complete at all levels	metre	50		
41	Grinding & Mirror polishing on marble work/Granite work/kota stone work where ever required to give high gloss finish complete	Sqm	200		
(I)	WOODEN FLOORING				
42	Providing & Fixing 8mm thick water proof MDF over heavy duty polythene sheet to avoid moisture/damages to the carpet tile flooring	sqm	70		
43	Providing & fixing Prelaminate wooden flooring With high resistance towards scratches / cigrate Burns, furniture legs in high abbreasion resistance, HPL laminate surface layer, HDF core material & Compact sound block underlay in thickness upto 9mm plank size upto 1195 x 200mm in Pergo /Kronotex or equivalent make in natural touch or Matte finish AC-5 grade as per direction of eng / officer in charge.	Sqm	50		
44	Providing & fixing carpet tiles flooring over tiled Surface in level loop gauge 1/10 in 100% poly- Propylene material in thickness upto max 10mm & Pile weight upto 600gm/sqm in tile size up to50mm x 50mm of approved make.	Sqm	80		
(J)	PAINTING				
45	Internal Wall Paint : Providing & making only the base coat and preperation of the surface for the wall paper.	Sqm	1000		

	Providing and applying wall putty of approved make and quality over plastered surface to prepare the surface even and smooth complete.(Birla putty)				
46	Internal Wall Paint : Providing & applying 2 coat or more of Plastic Emulsion paint including a coat of primer (Asian Royale or equivalent).	Sqm	2800		
47	External Wall Paint : Providing & applying 2 coat of Exterior weather coat with sealant and cement primer coat on external surface of fiber cement boards. (Asian Apex Ultima)	Sqm	1000		
48	Providing and applying 100% heat insulating & thermal resistant, high quality, external Apex paint coating of approved make including a priming coat on the surface and applying by brush two or more subsequent coats of paint of approved shade, color, texture & design. The rate shall include erection of scaffolding at all levels, applying three coats at an interval of 4-6 hours between each coat etc. all complete as per the satisfaction of the orgn.	Sqm	500		
49	Providing and applying exterior Textured finish wall coating compact finish on external walls i/c coat of sealer and two coats of primer on plastered surface as per manufacturers specification and approved shade including scaffolding wetting and curing etc. complete all level.	Sqm	150		
50	Painting with synthetic enamel paint of approved brand and manufacture of required colour to give an even shade : Two or more coats on new work over an under coat of suitable shade with ordinary paint of approved brand and manufacture (Asian, ICI or equivalent)	Sqm	250		
(K)	FALSE CEILING				
51	False Ceiling : Providing and fixing tiled false ceiling of approved materials of size 595x595 mm in true horizontal level, suspended on inter locking metal grid of hot dipped galvanized steel sections (galvanized @ 120 grams/ sqm, both side inclusive) consisting of main “T” runner with suitably spaced joints to get required length and of size 24x38 mm made from 0.30 mm thick (minimum) sheet, spaced at 1200 mm center to center and cross “T” of size 24x25 mm made of 0.30 mm thick (minimum) sheet,1200 mm long spaced between main “T” at 600 mm center to center to form a grid of 1200x600 mm and secondary cross “T” of length 600 mm and size 24x25 mm made of 0.30 mm thick (minimum) sheet to be interlocked at middle of the 1200x600 mm panel to form grids of 600x600 mm and wall angle of size 24x24x0.3mm and laying false ceiling tiles of approved texture in the grid including, required cutting/making, opening for services like diffusers, grills, light fittings, fixtures, smoke detectors etc. Main “T” runners to be suspended from	Sqm	300		

	ceiling using GI slotted cleats of size 27 x 37 x 25 x 1.6 mm fixed to ceiling with 12.5 mm dia and 50 mm long dash fasteners, 4mm GI adjustable rods with galvanized butterfly level clips of size 85 x 30 x 0.8 mm spaced at 1200 mm center to center along main T, bottom exposed width of 24 mm of all T-sections shall be pre-painted with polyester paint, all complete for all heights as per specifications, drawings and as directed by the concerned incharge. GI Metal Ceiling Lay in plain Tegular edge Global white color tiles of size 595x595 mm, and 0.5 mm thick with 8 mm drop; made of GI sheet having galvanizing of 100 gms/sqm (both sides inclusive) and electro statically polyester powder coated of thickness 60 microns (minimum), including factory painted after bending.				
52	Providing 20mm thick plaster of paris (gypsum anhydrous) ceiling up to height of 5m above floor level including coves & moulding as per sample approved consisting of frame work made of special sections power pressed from MS sheet with galvanized coating consisting of ceiling angle hanger of 20x20x0.5mm thick of required length 1 and fixed to ceiling with dash fastener and other end with hanging arrangement G.I channels 45x25x0.9mm, 5 nos member running to which ceiling section 0.5mm thick bottom rail of 80mm with tapered flange of 26mm each fixed with self taping screws running in a direction perpendicular to G.I channel fixed with self taping screws @ 400c/c and perimeter angle 20x20x0.5mm fixed to wall with rawl plugs @ 900mm c/c. Providing & fixing stainless steel grade 304 wire gauge with wire of dia 0.5mm mesh fixed to wedge shaped ceiling section i/c cutting & making smooth surface with scaffolding etc. including Cove and design etc to accommodate the designer light / profile light etc all complete as per directions of Officer in charge	Sqm	900		
53	Providing PoP Ceiling 10mm thick (gypsum anhydrous) ceiling up to a height of 5 mtr above floor level, over first class kail wood stips 25x6mm with 10mm gap in between and reinforced with rabbit wire mesh fixed to wooden frame including cove and fixing of lights	Sqm	200		
54	Designer False ceiling made out of Wooden frame suspended from the trusses / Ceiling, BWP ply in 18mm thickness pasted with 3mm MDF for grooves and finally finished with 1mm thick designer laminate / glass / other designer items complete as per the directions of the Project Architect	sqm	50		
55	Providing & fixing designer Ceiling & wall panelling over 100mm boxing made out of Champ wood frame and 12mm BWP ply, fixed with 8mm MDF and finally finished with 50mm x 25mm wooden batens and 25mm x 25mm wooden batens and then painted with DUCO paint in required colour shade, 5mm lacquer glass and polish, designer laminate wherever required as per design and directions of the Project Architect	sqm	10		

56	Plaster of Paris punning plaster on walls, 15-25mm thickness providing grooves as per the design of the Project Architect	sqm	35		
57	POP punning plaster on walls to give an even & smooth finish average 15mm	Sqm	1500		
(L)	ELECTRICAL WORK				
58	Electricals: Providing electrical work comprising of PVC Conducing, Point / Power wiring, including CAT-6 cabling of D-Link Make, EPBAX, CCTV, LAN & Networking and for Office Automation, HUB common connector, cabling from Router to workstations and cabins an (Havells FRLS or equivalent), Modular Switches, Sockets with boxes (Northwest or Norises or Legrand or equivalent) & respective cover plate. All the wiring shall be terminated at server room / DVR/ Panel room etc as per the design and detail. (All other fittings & fixtures in concerned officials' scope) as per given specifications and amended upto date.	Sqm	1250		
59	SITC of 36 watts LED down lighter of size 600x600mm direct in the false ceiling recessed type including testing & commissioning complete as required (Phillips/Leolux/wipro/Max or equivalent make) as per design	Each	100		
60	Supply and fixing of compact type mirror light fitting suitable for energy efficient 12 watt LED lamp along with all accessories i/c S/F 1 No 7 watt LED lamp directly on wall connection etc as reqd.	Each	6		
61	Supply, Installation, Testing and Commissiong (SITC) of Garden Bollard decorative luminaire Light with 1x 7 watt LED lamp on the existing foundation i/c S/F of 1 No 7 W LED lamp i/c connection with 1.5 Sqmm FRLS PVC insulated ,copper conductor ,single core cable etc as reqd	Each	6		
62	SITC of 15 watt LED type Down Lighter fitting direct in the fall ceiling (Recessed) type i/c testing commissioning and connection etc complete as required (Phillips/Leolux/wipro/Max or equivalent make) up to 150mm in size whether round or square as per design	Each	120		
63	SITC of essential LED tube Fitting 4' 20w/840 T8 1nd 1200 on surface or cove i/c connection etc as required (Philips/Leolux/Wipro/Max or equivalent make) of 18 watt LED tube.	Each	50		
64	SITC of Profile LED light fitting in 18mm x 15mm aluminium channels fitted with LED bulbs upto 100pc in each running meter length with SMPS of up to 120 watts max as required in wooden or POP false ceiling.	Mtr	20		
65	SITC of designer hanging lights maximum size up to 750mm x 200mm x 200mm fabricated out of fabric or glass on MS powder coated round or square bar frame	Each	6		

	fitted with CFL or LED bulbs as per design.				
66	LED Up- Lighters (Weather Proof)	Nos	8		
67	LED Down- Lighters (Weather Proof)	Nos	7		
68	LED Wall Bracket Lights (Weather Proof)	Nos	12		
69	Providing & fixing Designer profile lights completely customized to the size and designs provided by the Project Architect in required colour & specifications and including the cost of light fixture, cost of customization, fixing materials, labour, transport and lifting & handling charges (30Watt/50mm/6500K/ recessed)				
i)	25mm wide straight profile lights	Mtr	300		
ii)	25mm wide designer shape for office/work station	Mtr	200		
iii)	50 mm wide straight profile lights	mtr	300		
iv)	50 mm wide in Designer shape for office / Work station	mtr	200		
v)	100 mm wide rectangular shape 50Watt	mtr	200		
70	Providing & fixing upto 3 watt LED lights for Niches and wall panelling to be used as wall washers as directed by the Project Architect in required colour & shade preferably in Phillips, Leolux, or equivalent make	each	10		
71	Providing & fixing upto 3/6 watt LED strip lights for vertical Niches and wall panelling to be used as wall washers as directed by the Project Architect in required colour & shade preferably in Phillips, Leolux, or equivalent make	mtr	10		
72	Supplying, installation, testing and commissioning of necessary MCB's B/ C series & minimum 10kA breaking capacity, RCCB's, isolator etc. in existing distribution boards including dressing, ferruling, thumbing of wires etc. complete as per specifications and details as follows:	Nos	3		
	4 WAY TPN DB				
	INCOMER :				
	1 no. 40A, FP MCB/ RCCB				
	Outgoings				
	12 Nos. 6A/10A/16A/20A/25A SP MCB's, as specified in drawings.				
73	Providing & fixing Electrical LT panel including labour, boxing in heavy gauge with powder coating fitted with all required Switch gears and other electrical materials complete including transportation and lifting charges etc.	each	2		
74	Providing & fixing Electrical cables including labour, with all required electrical materials complete including transportation and lifting charges etc. in Havells Make and required specifications				

i)	4/10 copper armoured	mtr	180		
ii)	4/16 copper armoured	mtr	200		
iii)	4/185 aluminium armoured	mtr	125		
75	Earthing with copper earth plate 600 mm X 600 mm X 3 mm thick including accessories, and providing masonry enclosure with cover plate having locking arrangement and watering pipe of 2.7 metre long etc. with charcoal/ coke and salt as required.	each	4 sets		
76	Providing and fixing 25 mm X 5 mm copper strip on surface or equivalent arrangement for concealed area connections etc. as required.	RMtr	90		
77	Providing & fixing ELCB in 4 pole 63Amp as desired by the Hitachi Audit Team complete including material, labour & fixing materials	each	5		
78	Providing & fixing TPN in 4 pole 63Amp as desired by the Hitachi Audit Team complete including material, labour & fixing materials	each	5		
79	Providing & fixing ELCB in Single pole 25Amp as desired by the Hitachi Audit Team complete including material, labour & fixing materials	each	5		
(M)	PLUMBING AND DRAINAGE				
80	Plumbing: Dismantling of existing pipeline for water supply and sewer and Providing Plumbing Lines in Toilets of 20mm PPR pipes (ISI Mark) with UV layer & glass coating for external water supply & 16mm Polyethylene pack pipes for Internal water supply with elbows, bends & T's limited to the building structure including connection with overhead tank and all required elbows, bends, floor traps, complete. Connecting the waste water/ Soil Pipe to the existing vertical sewer / New sewer line by replacing all internal sewer line including of trap, bend etc and complete after removing the existing pipes as per the drawing.	Sqm	75		
81	Plumbing: Providing Plumbing Lines in pantry for Sink, geyser, RO and other amenities of 16/20 mm PPR pipes (ISI Mark) with UV layer & glass coating with elbows, bends & T's limited to the building structure including connection with overhead tank and all required elbows, bends, floor traps, complete. Connecting the waste water to the existing vertical sewer / New sewer line by replacing all internal sewer line including of trap, bend etc and complete after removing the existing pipes as per the drawing.	L.S.	1		
82	Providing, and fixing CPVC PIPES of Astral or Supreme having thermal stability for hot and cold water supply including all CPVC plain and brass threaded fittings including fixing the pipe with clamps at 1M spacing. This includes jointing of pipes and fittings with one steps CPVC solvent cement and testing of joints complete as				

	per direction. Concealed work including cutting the chases and making good the walls.				
i)	20mm nominal outer dia pipe	RMT	40		
ii)	25mm nominal outer dia pipe	RMT	30		
iii)	32mm nominal outer dia pipe	RMT	15		
iv)	40mm nominal outer dia pipe	RMT	10		
83	Providing, fixing UPVC Pipes for drainage:(including fixing of required M.S. clamps ,bends and providing lead caulked joints to pipes and fittings complete).				
i)	40 mm dia soil pipe	RMT	2		
ii)	75 mm dia soil pipe	RMT	4		
iii)	110 mm dia soil pipe	RMT	10		
84	Providing and fixing 110mm UPVC Nahani Trap.	Nos	6		
85	Providing and fixing 125mm S.S. grating over Nahani Trap.	Nos	6		
86	Providing and fixing BIB COCK	Nos	20		
87	Providing & Fixing CPVC Ball Valve				
i)	20mm nominal outer dia pipe	Nos	3		
ii)	25mm nominal outer dia pipe	Nos	2		
iii)	32mm nominal outer dia pipe	Nos	1		
iv)	40mm nominal outer dia pipe	Nos	1		
88	Providing & fixing 200mm dia 10KG pressure pvc pipes (Prince, Supreme or equivalent) as vertical stag lines for additional rain waters to the existing terrace in the two shafts complete including labour, materials, fittings, transport and scaffolding	mtr	20		
(N)	CHAIRS AND SOFA SETS				
89	Providing and Supplying of ergonomically designed fabric upholstered high back revolving chair for use of official's/meeting purposes. The Seat and Back Cushion of the chairs should be pressed on 12mm hot press moulded ply. The seat cushion of the chair should be made up of 50mm thick High Density of 45±2 Kg/m ³ polyurethane mould and back cushion should be made up of 38mm thick High Density 33±2 Kg/m ³ . The polyurethane foam shall be as per manufacturer's specification. The hardness of foam shall be 20 kg on hampden machine and 25% compression and it should be covered with fabric as per manufacturer's shade card. (Fabric colour shall be approved by concern official)	Nos	20		

	<p>The arms of the chairs should be black as per manufacturer specification. The Gas lift mechanism should be tested as per BIFMA X 05.01.2002 Standards. The tilting mechanism should be synchro-tilt mechanism as per international ergonomics standards any position locking. The pedestal should be five legged injection moulded in black 30% glass –filled nylon and fitted with 5 nos twin wheel castors. The castors of the chairs should be glass filled, twin wheel castors confirming to BIFMA Standards X 05.01.2002 tested to perform 1,00,000 cycles with 225 lbs Load. NOTE:The back and base of chair should be supplied with black polypropylene moulded covers. (Fabric colour shall be approved by concern official)Overall Height of chair should be minimum 1225 mm (Inclusive of maximum adjustment of gas lift mechanism) All material should be used of relevant ISI specification and as approved by the concerned officer.</p>				
90	<p>Specifications for use of official’s/meeting purposes revolving chair: The Seat and Back Cushion of the chairs should be pressed on 12mm hot press moulded ply. The seat cushion of the chair should be made up of 50mm thick High Density of 45±2 Kg/m³ polyurethane mould and back cushion should be made up of 38mm thick High Density 33±2 Kg/m³. The polyurethane foam shall be as per manufacturer’s specification. The hardness of foam shall be 20 kg on hampden machine and 25% compression and it should be covered with fabric as per manufacturer’s shade card. The arms of the chairs should be black .</p>	Nos	70		
	<p>The Gas lift mechanism should be tested as per BIFMA X 05.01.2002 Standards. The pedestal should be five legged injection moulded in black 30% glass –filled nylon and fitted with 5 nos twin wheel castors. The castors of the chairs should be glass filled, twin wheel castors confirming to BIFMA Standards X 05.01.2002 tested to perform 1,00,000 cycles with 225 lbs Load. It should have synchro single point locking arrangement. Note –. The back and base of the chair should be supplied with fabric upholstered. (Fabric colour shall be approved by concern official) All material should be used of relevant ISI specification Overall Height of chair should be minimum 970 mm (Inclusive of maximum adjustment of gas lift mechanism) All material should be of high quality used of relevant ISI specification and as approved by the concerned officer.</p>				
91	<p>Supply of premium chair for computer tables with overall dimension (w) 49cm (D):63.0 cm (H): 81.5 cm and seat height (SH): 44-56 CM (adjustable). The seat/back shall be made up of 1.2 cm thick hot pressed plywood, upholstered with poly viscose fabric (67% polyester + 33% Viscose), (color and texture as decided) or polyester bearing the weight of 330 gm/mtr for a span of 1.2 meters. The seat and back shall be made up of molded Polyurethane Foamwith PVC lipping all round. The seat (SIZE: 49.0cm. (W) x 44.0cm. (D) Should have a water fall edge and back (SIZE: 50.0cm. (W) x 49.0cm. (H) Foam shall be designed with contoured lumbar support.</p>	Nos	110		

	The one-piece armrests shall be made of black integral skin polyurethane with 50-70 “A” Hardness and reinforced with M.S. insert. The armrests shall be scratch and weather resistant. The armrests shall be fitted to the seat with seat/armrest connecting strip assembly made of 0.5cm. thk. HR steel. The center pivot mechanism shall be designed with features: 3600 revolving type. 17° maximum tilt on pivot at center. Tilt tension adjustment. Upright locking. The bellows is 3 piece telescopic type and injection molded in black Polypropylene. The base shall be in chrome (glossy) finish and fitted with 5 nos. twin wheel castors (castor wheel dia. 5.0cm.). The pedestal shall be of 65.0 cm. pitch center dia. (75.0 cm with castors) The twin wheel castors should be injection molded in black Nylon for trouble free movement.				
92	Specifications for lounge sofa sets: Supplying one, two and three seated sofa sets of specified size and dimension . Seat rest,Back rest and Side arms assembly consists of a fabricated inner frame assembly with moulded polyurethane foam having density = 45 ± 2 Kg./cm which provides strength as well as comfort to the sofa. The complete moulded backrest assembly is covered with a replaceable fabric upholstery cover. All material should be used of relevant ISI specification and as approved by the concerned officials.				
i)	Two seated sofa shall have overall size of 1400L x 740 D x 740 H mm	Nos	20		
ii)	One seated sofa shall have overall size of 850L x 740 D x 740 H mm	Nos	15		
iii)	Three seated sofa shall have overall size of 1800Lx740Dx740H mm	Nos	5		
(O)	TABLES				
93	Providing and fixing CONFERENCE ROOM Table with the following specifications:- The table is to be supplied in completely knock down conditions for assembly at site. The construction of the main table shall be free standing structure constructed with the help of mini-fix dowels and pins. The table should be made up of min 32mm thick MDF board with balancing laminate. Top is finished with 1 mm thick laminate of Merino or equivalent make. The table should have waterfall edge. The foil shall be coated with PU layer for better scratch and wear resistance. MDF Board shall be of Interior Grade as per IS 12406 : 2003 The table connections have to be made in such a way that no gaps should be seen in between the tables. The provision of Wire carrier shall be as per manufacturer specifications. Table shall be made in following configuration:- 1) Conference Table 18 Seater -1 nos (6600 mm x 1200 mm). Note: The seating system design shall be modular / changeable as per drawing attached.	Nos	1		
94	The centre table should be of premium quality. It should be 0.95 cm thick float glass with high Quality teak wood framing/MS ERU high quality chrome plated framing. Material should be used of relevant ISI specification and	Nos	5		

	as approved by the concerned officer. Approx. Size shall be - 900mm(W)x 550mm(D)x 425 mm (H) (min) NOTE: The side table & centretable should be from the same model/alike.				
95	Supply and placing in position centre table of the specification/size 1000mmX600mmX428mm with top panel thickness of 10mm thick toughened glass. The frame work/under structure of the table shall be of wooden frame. Glass top & bottom shelves shall be metal 1.2mm sheet cut froler design fixed with understructure complete as per manufacture's specifications and as per direction of officer	Nos	4		
96	The side table should be of premium quality. It should be 0.95 cm thick float glass with high Quality teak wood framing / MS ERU high quality chrome plated framing. Material should be used of relevant ISI specification and as approved by the concerned officer. Approx. Size shall be - 450mm (W)x 450mm(D)x 425 mm (H) (min) NOTE: The side table & centretable should be from the same model/alike.	Nos	12		
97	Supplying and installation of modular computer work unit of minimum dimension 1200mm (W) x 600mm (D) x 760mm (H) with ample storage (drawer unit) provisions as per drawing & design, with a 50mm thick panel oneither sides of total ht 2100mm. A variation of +/-150mm either side shall be tolerable as/availability of product in mentioned makes. The work station shall be made up of 19mm BWP block board (in different thicknesses as per requirement of the design) finished in machine pressed 1.0mm laminate color as decided by the client. The side and rear, 2100mm high partition panel of 50mm width, made up of multiple layers of 12mm / 19mm block board with outer finished paneling of laminate and tackable fabric as per the drawing provided. This partition member shall have in it a hollow space to run the Data and power cables, + space for recessed switch plate as per drawing provided, the said partition panels to have partly toughened glass verticals as design elements. The tackable fabric shall be mounted on 12mm soft board including a set of trays with it. The color and texture of laminate, fabric etc. shall be a combination (asper the design or choice of the office in charge) as decided by buyer. The unit shall have a cabinets / drawers unit as per drawing provided. The drawers shall be supported on telescopic runners of hettich / ozone equivalent make. The lower portion shall have hinged shutter doors as per drawing, with spring loaded self closing hinges of hettich or equivalent make. All the drawers, cabinets shall have a tumbler locking mechanism classic furniture pad lock with steel/ nickel finish, of godrej / doorset / harison or equivalent make. All the handles shall be S.S brushed finish and to be as per approval by buyer/ client . The flat exposed edges shall be sealed with 4mm thick teak wood lipping duly duco painted in matching colour to the laminate around. The unit shall be complete in all respect including making space & provisions for electrical agency	Nos	100		

	for laying of wiring (telephone, power, data and voice) in provided raceways and provisions for fixing of switch plates, switches, sockets etc. The complete unit shall be having wire managers, required accessories etc.				
98	Providing and fixing low height Cubical shaped Executive Work Station with approx height of 5ft and giving main work station approx size 1350 x600mm with side table unit approx size 900x450mm with ample storage provisions as per drawing & design, A variation of +/-150mm either side shall be tolerable as/availability of space. the entire unit to be in 19mm thick BWP block board pasted with 1.0mm thick designer laminate, all edges to be sealed with teak wood margin duly duco painted matching to the colour& finish of the adjoining laminate, the side enclosing partition to be in 50mm thickness clayed with 1.0mm thick designer laminate, all cable & wire managers to be provided along with required electrical points, switches & sockets, computer jacks & punches, etc. All required hardware with locks & handles and channels to be used, complete in all respects and ready to use.	Nos	10		
99	Modular Pantry: Wooden Table with 1mm thickness laminated and .8 mm laminate inside with storage for small pantry with granite / stone top and overhead unit as per the design.	Sqm	6		
100	Supplying and installation of Wooden Table of dimension Given below with ample storage (drawer unit) and with back unit/ side table as per the dimensions given below and provisions as per drawing & design. A variation of +/-300mm either side shall be tolerable as/availability of Space. The Wooden Table shall be made up of 19mm block board (in different thicknesses as per requirement of the design) finished Vineer and melamine polish and as per the design provided by the Architect, color as decided by the client/ Architect. The unit shall have a cabinets / drawers unit as per drawing provided. The drawers shall be supported on telescopic runners of hettich / ozone equivalent make. The lower portion shall have hinged shutter doors as per drawing, with spring loaded self closing hinges of hettich or equivalent make. All the drawers, cabinets shall have a tumbler locking mechanism classic furniture pad lock with steel/ nickel finish, of godrej / doorset / harison or equivalent make. All the handles shall be S.S brushed finish and to be as per approval by buyer/ client . The flat exposed edges shall be sealed with 4mm thick teak wood lipping duly duco painted/ polish in matching colour to the laminate around. The unit shall be complete in all respect including making space & provisions for electrical agency for laying of wiring (telephone, power, data and voice) in provided raceways and provisions for fixing of switch plates, switches, sockets etc. The complete unit shall be having wire managers, required accessories etc.				
i)	Sr Officer (like CEO/CP) Cabin Table 2700(w)mmX900(d) mmX750(h) mm	Nos	1		

ii)	Back Unit at sr officer Cabin 2700(w)mmX470(d)mmX750(h)mm	Nos	1		
iii)	ED Cabin Table 2100(w)mmX900(d) mmX750(h) mm.	Nos	1		
iv)	Back Unit at ED Cabin 2400(w)mmX470(d)mmX750(h)mm	Nos	1		
v)	Directors Cabin Table 2100(w)mmX750(d) mmX750(h) mm	Nos	4		
vi)	Directors Cabin Table 1350(w)mmX750(d) mmX750(h) mm	Nos	2		
vii)	Back Unit at Directors Cabin 4550(w)mmX470(d)mmX750(h)mm	Nos	1		
viii)	Back Unit at Directors Cabin 3400(w)mmX470(d)mmX750(h)mm	Nos	2		
ix)	Back Unit at Directors Cabin 2250(w)mmX470(d)mmX750(h)mm	Nos	1		
x)	Back Unit at Directors Cabin 2100(w)mmX470(d)mmX750(h)mm	Nos	2		
xi)	Joining Table Cabin Area 1500(w)mmX600(d)mmX750(h)mm	Nos	8		
xii)	Back Unit at Reception 3100(w)mmX470(d)mmX750(h)mm	Nos	1		
101	Providing & fixing Designer Reception table of size 3000mm x 900mm x 1050mm and side table as per drawing made out of 18mm thick ply of any shape and design as provided by the Architect with Vineer/MDF and high Gloss PU Polish/Paint on all side with high class hardware and adhesive used as per the drawing and directions of the Project Architect including lighting system	each	1		
(P)	WOODEN STORAGE UNITS				
102	Providing and fixing file / storage cabinets in sizes as per design or site requirements made up of BWP block board (of different thicknesses as/ design) finished in machine pressed laminate (colour / texture to be as decided by EIC / matching to the adjoining work stations / wood work. A variation of up to 50mm in either dimension shall be tolerable for getting the desired product in mentioned makes. The inside to be finished in 1mm thick laminate or matching to the exteriors. A-class teak wood 4mm lipping / 2mm thick taping shall be used as lipping etc. wherever required, to be polished to match same shade as laminate. Cabinets to be made as per drawing provided , with all necessary fittings and fixtures such as telescopic channels, hinges, magnetic catchers (hettich make) and handles (S.S. brushed finish) , proper locking mechanism, pad lock with steel/ nickel finish, of godrej/doorset / harison or equivalent make etc. all complete. The cabinet shall be mounted either on floor or wall using 6 - 12mm waterproof ply (duro or equivalent) as backing with wooden anchors (gitti) placed @ 300mm c/c on wall. The item shall include making good any holes, wire managers, + fixing on wall wherever required.				
i)	Having depth of up to 230mm	Sqm	50		

ii)	Having depth of up to 350mm	Sqm	100		
iii)	Having Depth of up to 450mm	Sqm	25		
iv)	Having Depth of up to 600mm including modular stainless steel basket & fitting suitable for below counter kitchen / pantry cabinets for 5 th Floor Pantry	Sqm	15		
(Q)	WOODEN PARTITIONS AND PANELLING				
103	Specification for Partitions: Acoustically treated movable / folding wall partitions of 80mm thick partition filled with sound absorbing and damping layer (glass wool wrapped in tissue paper) to achieve 50STC acoustic performance, with manual physical operation top and bottom seal mechanism with 1-hour fire rated. Partition having omni-directional manually operated and offer optimum room flexibility. The track system / bearing hinges enables the panels to negotiate angles and intersections and be moved to alternate locations and to be folded and stacked on both sides of the hall. The face finishes are made to coordinate wall panelling style and the surrounding decoration, Stacking methods: Two Side Stacking	Sqm	5		
104	Providing and fixing in position teak veneer ply paneling with appropriate and necessary dash fasteners to ensure stability. The paneling consists of 12mm commercial ply with 4mm th. teak veneer, all teak wood section / teak veneer to be melamine polished and all frame with one coat of primer and one coat of synthetic enamel paint complete in all respects asper detailed drawings and as directed by the concerned official.	Sqm	300		
105	Providing and fixing in position teak veneer ply paneling made out of frame work of 50 x 50mm Mirinti/champwood frame of best quality fixed to floor placed at 450/600mm (max.) c/c vertical and horizontal supported from existing wall/floor with appropriate and necessary dash fasteners to ensure stability. 50mm thick glass wool wrapped in tissue paper duly filled before ply paneling, the paneling consists of 12mm commercial ply with 4mm thick teak veneer, all teak wood section / teak veneer to be melamine polished and all frame of M.S. work to be properly welded including one coat of primer and one coat of synthetic enamel paint complete in all respects asper detailed drawings and as directed by the concerned official	Sqm	125		
106	Providing & fixing double skinned fixed partitions wall with doors or openings wherever required fabricated out of 65mmx50mm Champ wood frame as horizontal & vertical sections @ 450mm c/c duly coated with wood primer to be fixed with wooden plugs, fixing 12mm thick water proof ply on both sides (duro / green or equivalent make) of the partition, finally fixing 1.0mm thick laminate on both sides of the partition with adhesive of approved brand providing 1mm thick groove at all joints or wherever required as per the drawings supplied and as per the instructions of the EIC. Double skin partition to be raised with Laminate finish and 6mm thick factory made	Sqm	50		

	toughened glass duly edge polished & finished with silicon filling and all required steel patch fittings if or wherever required to hold or join each panel, the surrounding area around all glass panes to be in 35mm x 15mm thick wooden sections clad with 12mm ply and finally finished in matching 1.0mm thick laminate complete with all required teak beadings.				
107	Providing & fixing 32mm thick seasoned Miranti wood/ Canadian Pine wood planks with necessary hardware on existing MS frame complete with coating of linscid oil.	Sqm	20		
108	Providing & fixing designer wall panelling over 125mm boxing made out of Champwood frame and 12mm BWP ply, fixed with 4mm MDF and finally finished with 1mm designer laminate / lacquer glass / other designer material as per design and directions of the Project Architect	sqm	10		
109	Providing & fixing designer wall panelling over 100mm boxing made out of Champwood frame and 12mm BWP ply, fixed with 8-10mm designer tiles in Armani Brown colour per design and directions of the Project Architect	sqm	10		
110	Providing & fixing designer wall panelling made out of 18mm thick BWP play as base, fixed with 8mm MDF in design as per drawing, edge of the MDF duly fixed with edge binding tape, 1mm designer laminate fixed in diagonal pattern and finally 5mm designer lacquered glass fixed with silicon in the slits between the laminate complete as per the design and instructions of the Project Architect.	sqm	20		
(R)	TOUGHENED GLASS				
111	Providing and Fixing Toughened Glass on wall for writing board, name board etc as per details below :-				
i)	toughened glass for using as writing board	Sqm	5		
ii)	toughened glass based sign board for display of Names and tenure etc. using sticker based material as per specified nomenclature	Sqm	3		
iii)	sign board using 19mm BWR Board & veneer with polish covered with toughened glass of same size using stickers/film pasted using stainless steel spacers as approved	Sqm	2		
112	Providing and Fixing toughened laminated up to 33mm thick strengthened glass in composition of two or three layers of 10mm toughened glass with two sandwiched layers of 1.52mm thick PVB laminate layer , scratch resistant, frosted and laminated composite Glass for and as part of Floor Area to cover the existing atrium but allowing the light to pass through, with strength to take load of 100kg per sqm with 33mm thickness or more of first quality which will be layed after making mild steel and frame as per design to give full strength and support keeping in mind all safety features and preventive actions as far as possible. Design of frame attached for reference. The existing fibre sheets curved shed to be demolished and a scaffolding of five floors height to be erected till the job is completely over.	Sqm	5		
113	Providing & fixing 4-6mm thick as the case may be	sqm	20		

	designer coloured lacquered glass at various locations in ceiling and walls as per the drawing and design of the Project architect				
114	Providing & fixing designer railing in staircase made out of 12mm toughened glass and stainless steel frames and hardware in 304 steel grade as per the design of the Architect.	sqm	20		
(S)	DOORS AND WINDOWS				
115	Providing & fixing 12mm thick factory made toughened glass of saint gobain or equivalent make for fixed glass partitions and/or doors in all sizes & shapes with all required cuts & holes for stainless steel patch & lock fittings, spacers, duly edge polished and finished to use and complete in all respects including filing the gaps with silicon sealant for fixing patch fittings. Steel patch fittings, locks, handles and floor machines to be paid separately.	Sqm	62		
	a) Double cylinder floor spring (heavy duty - 90kg)	Nos/Each	14		
	b) Top patch fitting of Ozone / Dorma / Closma or equivalent make	Nos/Each	14		
	c) Bottom patch fitting with strike plate of ozone/dorma/closma or equivalent/ identical quality make	Nos/Each	14		
	d) Corner patch lock of ozone/ dorma / closma or equivalent make	Nos/Each	14		
	e) H - type or D- type handle (25 x 300mm) of safex / closma or equivalent make	Nos/Each	14		
116	Providing & fixing solar film frosted sparkle of lummar / 3M or equivalent make on toughened glass in approved design and pattern as per the drawing supplied or as per the instructions.	Sqm	45		
117	Providing & fixing solar sun control film in brown / black /grey shade of Garware or equivalent make on toughened or plain glass as per the drawing supplied or as per the instructions of the EIC.	Sqm	90		
118	Providing and Fixing 35mm thick BWP flush doors clad and pasted with 1mm designer laminate on either sides with 38mmx4mm thick real wood margin on all sides fixed with new hinges, push button round locks in stainless steel finish and all other required hardwares viz door closer etc; all complete ready to use	Sqm	100		
119	Providing and fixing of UPVC Sliding/fixed/casement window with all fitments. The window frame and window shutter will be manufactured using suitable UPVC sections as per the approved drawings by the Architect. The window will be with double toughened glass with Air Gap 6-10-6 fixed using rubber gasket. All hardware fittings will be of doorset or equivalent make.	Sqm	250		
(T)	FIXTURES AND OTHER ITEMS				
120	Providing and fixing blinds of MAC make & approved shades with channels & operating system complete as per direction.				
	(a) Active screen range	Sqm	30		

	(b) Oaken Glow (officer cabins)	Sqm	30		
	(c) View Max screen	Sqm	40		
121	Providing & pasting imported graphic / customised designer wall paper of 0.5mm thickness on existing walls including adhesive etc complete as per approved design by concerned officer.	Sqm	50		
122	Providing & pasting texured / standard designer wall paper of 0.5mm thickness on existing walls including adhesive etc complete as per approved design by concerned officer.	Sqm	50		
123	Providing & fixing automatic hand dryer of make Euronics / Aircare / or equivalent good quality make with speed upto 60M/S and minimum 1200 watts power in stainless steel body, complete as per the directions of the Officer/ officer in charge.	Nos	6		
124	Providing & fixing of manual type tissue paper dispenser of Kimberley clark / Aircare or equivalent quality make in ABS body complete as per the directions of the Officer/ officer incharge.	Nos	6		
125	Providing & fixing manual push type soap dispenser of Kohler / Kimberley clark / Aircare / or equivalent quality make with capacity of 1000ml in ABS body complete as per the directions of the Officer or officer in charge.	Nos	6		
126	Providing & fixing unplastic edpvc triple layer overhead water storage tank ISI Mark Syntax or equivalent	Ltr	5000		
127	Providing & fixing wall hung toilet with soft close seat and cover of size 560x365x355mm of Kohler / Jaguar or equivalent make complete as per the direction of the Officer in charge	Nos	9		
128	Providing & fixing Lavatory in white colour wash basin of Kohler / Jaguar or equivalent make complete as per the direction of the Officer in charge	Nos	8		
129	Providing & fixing PVC concealed cistern with plate 8857 fitting & fixture of Kohler / jaguar or equivalent make complete as per the direction of the Officer in charge	Nos	9		
130	Providing & fixing hand shower (health faucet) with metal hose & holder in polish crome of Kohler / jaguar or equivalent make complete as per the direction of the Officer in charge	Nos	9		
131	Providing & fixing white vitreous wall hung urinal with concealed fitting of Kohler / jaguar or equivalent make with back inlet and valve outet including fixing to wall suitable brackets all as per manufacturer specifications and as per the direction of the Officer in charge	Nos	5		
132	Providing & fixing unplasticied PVC connection pipe with brass unions 60cm length and 20mm nominal bore as per the direction of the Officer in charge	each	10		
133	Providing & fixing anti cockroach floor drain cardinetc complete as per the directions of the concerned officer in charge	Nos	12		
134	Providing & fixing bottle trap of Kohler / Jaguar or equivalent make etc complete as per the directions.	Nos	8		
135	Providing & fixing CP single lever Lavatory faucet or single hole single lever basin mixer with lever handle without drain of Kohler / Jaguar or equivalent make	Nos	8		

	complete as per the directions.				
136	Providing & fixing CP brass toilet paper holder with flap etc of Kohler / jaguar / aircare or equivalent make complete as per the directions of the Officer in charge	Nos	9		
137	Providing & fixing CP brass angular stop cork (angle valve) with flange for basin mixer / geyser point of Kohler / jaguar or equivalent make complete as per the directions of the Officer in charge	Nos	25		
138	Providing & fixing Titan series modular toilet / restroom cubical partition in 12mm thick marino or equivalent make compact Laminate of overall height 2100mm (including a gap of 150mm from the ground) with door size 600mm having size as per drawing attached with all accesories like SS top rail, hinge, SS privacy thumb turn occupancy indicator, coat hook, door knob, SS adjustable legs, SS - U&F channel, SS door stopper channel, SS screws & inserts (SS grade 304 satin finish) rubber door stopper llining complete as per the directions of the Officer in charge	each	10		
139	Providing & fixing 5mm thick looking mirror of superior quality (Modigaurd/AtulTuff/Saint Gobin make or equivalent quality) with 12mm thick commercial plywood in back of looking mirror and fixed to wooden cleats with C.P brass screws & washers complete with 50mm wide 2nd class teak wood ornamental beeding all around the mirror including polishing 7 fixing with teak wood plugs etc complete as per the directions.	sqm	10		
140	Supply, Installation, Testing & commissioning (SITC) of up to 300mm plastic body fresh air fan in the existing opening i/c making the hole to suit the size of the above fan making good the damages connection, testing , commissioning etc. as reqd.	Each	8		
141	SITC of ceiling fan, including wiring the down rods of standard length (upto 30 cm) fan sweep size 48” in plain white colour and plain standard design of standard brands like Crompton / Khaitan / Bajaj/ Usha or equivalent make as required.	Each	30		
142	Providing & fixing geysers including labour, geyser and plumbing materials complete including transportation and lifting charges etc. (Crompton, Racold or equivalent)				
i)	25 Ltr	each	1		
ii)	15 Ltr	each	4		
143	Providing & fixing R.O. system for water purification including labour, RO and plumbing materials complete including transportation and lifting charges etc. minimum capacity 20 Ltrs (Eureka or Kent or equivalent)	each	1		
144	Providing & fixing Exhaust Fans / fresh air ventilation fans in toilets & kitchen areas (200mm or higher)	each	8		
145	Providing & fixing wall fans in officer cabins in size 400mm sweep with oscilating function in white colour plastic body of Orient, Crompton or equivalent make (Standard Size)	each	20		
146	Providing & fixing Electric Chimney in the Kitchen upto 900mm in width with High RPM motor including	each	1		

	ventilation pipe and fixing complete with transportaion & handling charges in Kaff or Glen or equivalent make as approved by the Architect				
147	Providing & fixing Electric Hob for cooking in the Kitchen upto 900mm in width with 3 to 4 burners including connection pipe and fixing complete with transportaion & handling charges in Kaff or Glen or equivalent make as approved by the Architect	each	1		
148	Providing & fixing upto 300 ltr Refrigerator for the Kitchen complete including transport, lifting and handling charges of Godrej, Whirlpool, Hier, Hitachi or equivalent make	each	1		
149	Providing & fixing upto 28 ltr Microwave for the Kitchen complete including transport, lifting and handling charges of Whirlpool, Hier, IFB, Samsung or equivalent make	each	1		
150	Providing & fixing Designer Console customized to the shape and size as specified by the project architect / lead consultant - made out of solid teak wood base duly PU polished and having stone top as per design including transport and lifting charges.	Each	1		
151	Providing & fixing new monoblock 0.5 hp water motor of crompton / kirloskar or equivalent make along with an automatic censor connected to the said pump having wire going upto the concerned tank with mercury dip inside to sence the level of water for having water supply all round the day on auto-mode system	set	1		
(U)	VARIABLE REFRIGERANT FLOW SYSTEM				
	<u>Installation of Variable Refrigerant Flow System</u>				
152	Suppy of Modular type outdoor units (make Hitachi/Mitsubishi/Toshiba only) equipped with highly efficient scroll / twin rotary compressors along with motor and drive arrangement, initial charge of refrigerant (R-410A) and oil, initial refrigerant piping expansion valve (if any), drier, sight glass, high-low pressure cut-out, thermostatic control, supports for condenser unit etc. Air cooled condenser & its controller as described below of following actual capacities. ODU's have at least two compressors so as to have minimum half unit capacity running even in case of failure of one compressor. (make Hitachi or Mitsubishi Heavy Duty)				
i)	24 HP Heat Pump Type- Top Discharge- 100 % INVERTER	Nos	3		
ii)	38 HP Heat Pump Type- Top Discharge- 100 % INVERTER	Nos	1		
(V)	<u>INDOOR UNIT</u>				
153	Supply of Indoor units address setting and capacity as mentioned below. Multi-speed motor, coil section with DX coil, outer cabinet, drain pan mechanism insulation, pipe connections,etc of various capacities.				
	4 way cassette with wired/corded remote				
	2.0 TR	Nos	28		
	2.4 TR	Nos	07		
	1.5TR	Nos	01		

	3.0 TR	Nos	04		
	Hi-Wall Type				
	1.5 TR	Nos	02		
	1.0/1.1 TR	Nos	08		
	Corded Remotes	Nos	40		
	Cordless Remotes	Nos	10		
154	Y-Joints	Nos	50		
(U)	Installation of Variable Refrigerant Flow System				
155	Supply, Installation, Testing and commissioning (duly certified through OEM) of Modular type outdoor units equipped with highly efficient scroll / twin rotary compressors along with motor and drive arrangement, initial charge of refrigerant (R-410A) and oil, initial refrigerant piping expansion valve (if any), drier, sight glass, high-low pressure cut-out, thermostatic control, supports for condenser unit etc. Air cooled condenser & its controller as described below of following actual capacities. ODU's have at least two compressors so as to have minimum half unit capacity running even in case of failure of one compressor.				
	Installation, Testing and Commissioning Outdoor Unit				
i)	24 HP	Nos	3		
ii)	38 HP	Nos	1		
	Indoor Units				
156	Installation, testing and commissioning of INDOOR units, address setting and capacity as mentioned below. Multispeed motor, Coil, Outer Cabinet, drain pump mechanism, pipe connections and individually controlled louver setting for cassettes.				
	Cassette Units				
	2.0 TR	Nos	28		
	2.4 TR	Nos	07		
	1.5 TR	Nos	01		
	3.0 TR	Nos	04		
	Hi-Wall Units				
157	Wall Mounted Split Type : 1.5 TR	Nos	02		
158	Wall Mounted Split Type : 1.0/1.1 TR	Nos	08		
159	Corded Remote	Nos	40		
160	MS Stand for Outdoor Unit Mounting	Nos	05		
	Refrigerant Piping, Drain Piping and Cabling				
161	Supply installation testing and commissioning of Interconnecting refrigerant pipe work with (19mm/13 mm thick) closed cell elastomeric nitrile rubber tubular insulation between each set of indoor & outdoor units as per specifications, all piping inside the room shall be properly supported with hanger.				
	41.3 (with 19 mm Insulation)	RMT	50		

	34.9 (with 19 mm Insulation)	RMT	50		
	28.6 (with 19 mm Insulation)	RMT	30		
	22.2 (with 19 mm Insulation)	RMT	30		
	19.1 (with 19 mm Insulation)	RMT	120		
	15.9 (with 19 mm Insulation)	RMT	275		
	12.7 (with 19 mm Insulation)	RMT	100		
	9.5 (with 13 mm Insulation)	RMT	175		
	6.4 (with 13 mm Insulation)	RMT	100		
	<u>Cable Tray</u>				
162	Providing and fixing of GI cable tray with properly support complete with GI threaded.				
	Cable Tray for copper piping (300 mm) without cover	RMT	50		
	Cable Tray for copper piping (150 mm) without cover	RMT	50		
	Supply, installation, testing & commissioning of Refnet Joints	Nos.	40		
163	Providing and fixing rigid PVC piping complete with fittings, supports as per specifications and duly insulated with 6 mm thick closed cell nitrile rubber insulation.				
	32 mm dia	RMT	260		
	40mm dia	RMT	25		
164	Supply & fixing of control cum transmission wiring of Copper Conductor Cable along with Conduite for looping between indoor & outdoor VRF System & to main Central remote controller system				
	2 C X 1.5 Sq mm	RMT	950		
	Cassette Frames	Nos.	40		
(W)	AUDIO/VISUAL ITEMS				
165	60 Inch or more Display 1920X1080 Pixel, with Contrast Ration of 5000:1, Viewing Angle 176 Degree with HDMI, RGB, Component Video Composite video. Rs-232, USB with Wall Mount Kit (Make Samsung, LG, Sharp)	Nos	1		
166	49 Inch Display with 1,920 x 1,080, Brightness 350 cd/m ² or above , with HDMI(2)/ DVI-D/ RGB/ USB/ RS232C/ RJ45/ Audio/ IR and Wall Mount Kit (Make Samsung, LG, Sharp)	Nos	2		
167	Digital Conference System: Chairman Microphone Unit, with gooseneck microphone, Min 500mm length Condenser gooseneck microphone (cardioid), Clear & Function buttons, Voice controlled activation, Integrated loudspeaker volume when microphone is switched on, Headphone output, Configurable function button, clear button to clear/deactivate all active delegate microphone units, microphone button to turn the microphone on or off with all the required accessories etc all complete (Make Beyerdynamic, Clockaudio, AKG)	Nos	1		
168	SITC of Digital conference system: Delegate Microphone unit, with gooseneck microphone, min 500mm length Condenser microphone (cardioid), Voice-controlled activation, Integrated loudspeaker, Decreased loudspeaker volume when microphone is switched on, Headphone output, Microphone button to turn the microphone on or	Nos	10		

	off all required accessories etc all complete. (Make Beyerdynamic, Clockaudio, AKG)				
169	SITC of Digital Conference system: Central Unit,Control Mn 100 microphone units, 8 microphone unit can be turned on simultaneously,Contril and configuration of the microphone units, Automatic audio channel allocation of the microphone units, system can be integrated into tele and Video conference, RS 232 interface, Different operating modes manual, Voice Activation, Override and Push-To-Talk, balanced and Unbalanced Audio Outputs etc all complete Make Beyerdynamic, Clockaudio, AKG	Nos	1		
170	Digital Conference System: Connecting cable, RJ45/Multicore connetors, length 2.5m all required accessories etc all complete Make Beyerdynamic, Clockaudio, AKG	Nos	19		
171	Digital Conference System: Connecting cable, RJ45/Multicore connetors, length 20m all required accessories etc all complete Make Beyerdynamic, Clockaudio, AKG	Nos	2		
172	Wireless Handheld System Wireless Transmission-Analog UHF, Number of RF Channels- 960, RF Bandwidth- 24 MHz, Max Systems per Setup - 12, Max Operating Range- 100 m, Frequency Step Size- 25 kHz, Make Make Beyerdynamic, Clockaudio, AKG, Shure	Nos	2		
173	Compact in-ceiling speakers with 130° conical, Frequency Range- 80 Hz – 20 kHz, 80 Watts Continuous Program Power, Rated Maximum SPL - 102 dB @ 1 m, Nominal Impedance - 16 ohms (Min Z 16.1 Ω @ 320 Hz) Make JBL, Extron, Bose	Nos	6		
174	Two Channel Amplifer with 215W at 8Ω and 350W at 4Ω, Frequency Response- +0dB, -1dB, Signal to Noise Ratio- >97dB*, Total Harmonic Distortion- <0.5% Make Crown, Extron, Bose	Nos	1		
175	S.I.T.C. of Digital Signal Processor with 6 or more, mic/line, balanced/unbalanced input and 4 or more, balanced/unbalanced line level output, with built in AEC Frequency Response: 20 Hz to 20 KHz or better, S/N Ratio: >102dB or better, phantom power on all the Input channels. Should also have other features like Feedback suppression, level control, dynamics, mixers, delay and control on RS232/Ethernet complete with installation as per the site requirement. Make Extron / BIAMP/ Crestron	Nos	1		
176	Video Conferencing System with 4-Site Connection, Multicast, SIP, H.323 connection, Multi-Monitor upto 2, Echo canceller, Auto gain control, HDMI x 2, Supported output resolutions: 1920 x 1080i, 1920 x 1080p, RJ45 x 1 (100BASE-TX Full Duplex), RS-232C x 1, 12x / 10x Camera, Pan: ±130°, Tilt: +90°-25°. Make Panasonic, Cisco, Polycom	Nos	1		
177	Cable cubby with 1 power , 1 USB Power and 4 holes for 1 HDMI and 2 LAN Cable. Make EIS, Extron, Crestrn	Nos	1		
178	Wireless Presentation Solution with 1 USB Dongle for Connectivity. Make Show ME, Cloudwalker, Barco	Nos	1		
179	HDMI Switcher with 2 HDMI IN and 1 HDMI Out Make Extron/ Crestron/Linetek	Nos	1		
180	Distribution Amplifier with 1 HDMI IN and 4 HDMI Out Make Extron/ Crestron/Linetek	Nos	1		

181	HDMI Cable, Speaker Cable, Audio Cable Make Extron/Crestron/Linetek	L.S.	1		
182	Providing & fixing CCTV surveillance system complete including 4TB HDD, 32 Channel NVR for recording with minimum 15 days back up upto 16 cameras etc inclusive of all allied accessories to make it fully functional with display smart screen HD LED Make: LG, Samsung of 40" size as per specifications and directions of the project architect. Broad details are mentioned below in sub paras viz i, ii to ix (Total office area approx. 15000 sqft)	L.S.	1		
i)	Bullet Camera (12 Nos) - Fixed Lens Supply, Installation, Testing and Commissioning of 2 MP bullet camera with minimum following parameters or better: Sony IMX323 1/2.7" CMOS Progressive Scan Sensor, 1920 X 1080P, 3.6mm Fixed Lens, Color: 0.1Lux @ F1.2 (AGC OFF), B/W: 0 Lux @ (IR ON), H.264, M-JPEG compressions, 20 pcs. III-Gen.SMT IR LED, IR distance 5~30 meters, ONVIF Profile S, DWDR, Privacy Masking, PoE, Micro SD Card slot. Certification /Compliance - BIS, EN, CE, ROHS (Make Pelco /Bosch/Q-see/ Axis/ CBC/Panasonic and equivalent)				
ii)	Network Video Recorder (Qty 01) : Supply, Installation, Testing and Commissioning of 32 Channels Network video recorder with minimum following parameters or better :- Dual-core embedded processor ,32CH 8HDD NVR , 320Mbps ,Up to 32ch IP cameras access 8 SATA hard disk each up to 12TB ,2 RJ45 10M/100M/1000M network interface Simultaneous HDMI&VGA up to 4K output Easy to use same interface of GUI/WEB/Client 1ch Audio I/O 16ch Alarm input, 4ch Alarm output, RAID 5, RAID 6, RAID 10, 3 ports (USB 2.0 x2, USB3.0 x1) with 4 TB X2 HDD having Certification/Compliance - BIS, EN, CE, ROHS Make Pelco /Bosch/Q-see/ Axis/ CBC and equivalent)				
iii)	Supply, Installation, Testing and Commissioning of 24 port Switch with SFP Ports (without Modules) (qty 01) minimum following parameters or better :-24 port Switch with SFP Ports				
iv)	Display Unit (qty 01) : Supply, Installation, Testing and Commissioning of Display 24 x 7 days with minimum following parameters or better :- Smart Screen Size 40 inch Screen Resolution 1,920 x 1,080 (FHD pixels HD Type (make Samsung, LG equivalent)				
v)	Control Room Rack Indoor (qty 01) : Supply, Installation, Testing and Commissioning of Floor Rack with minimum following parameters or better :- 6U Rack Frame, Dust filter				
vi)	Camera Mounting Accessories (qty 12 Nos) Pole Mount Bracket for Installation of Bullet Cameras complete as required.				
vii)	LIU Fully Loaded (qty 01) : Supply, Installation, Testing and Commissioning of patch panel with minimum following parameters or better :-24 Port, rack				

	unit 1U, Powder coated aluminium alloy box, ABS FR spool, Nylon FR cable grommet, Aluminium + ABS splice tray, including all accessories and connectors ISO/IEC 11801, EN 20173				
viii)	Supply and fixing of 25 mm PVC Pipe of medium class PVC conduit along with accessories in surface/recess including cutting the wall and making good the same in case of recessed conduit as required with accessories (ISI MARK) as per site requirement				
ix)	CMS Software for 16 Cameras to view picture in different location viz FDA Bhawan on Computer/Mobile.				
(X)	INSTALLATION OF NEW LIFTS				
183	Construction of a new Lift Lobby with provisions of erecting two new lifts including two lift shafts, lift wells, and head room as specified and as per the drawings for the MRL model by the equipment manufacturing company, including required dismantling, excavation work, RCC bed, RCC lift well, RCC columns and brick walls, water proofing inside the lift well, covering the lift shaft with 200mm thick RCC slab at all levels to take approx 1500kg lift equipment load., Making the new lift shaft for two lifts complete including all required by the lift OEM, inclusive of brick work, plaster inside and outside lift lobby all complete as per the architectural drawing and lift requirements at all floors.	Nos	1		
184	Supply, Installation and Commissioning of New Lifts (04 stops viz GF, FF, SF & TF) with latest available technology i.e. Gearless, Machine Room Less (MRL) with capacity to carry 680 kg weight equivalent passengers with 4 stops at the minimum speed of 1 mtr per second to 1.25 mtr per second. The Lift shall be of Schindler/Mitsubishi/OTIS make. Cabin Design and Door design will be with prior approval of FSSAI. All Complete in all respects viz ARD/Independent Cabin emergency lights/fans and other standard safety features at par with any modern lift facility. Broad details/specifications are mentioned separately.	Nos	2		
185	Dismantling and removal of existing doors, windows, sanitary items, terrace Pota structure, existing furniture, existing light fittings, existing grid ceilings & Malba etc on as is where basis including cost of cartage. Complete job.	L.S.	1		
	Total Amount (in Rs.)				
	Add : Applicable Tax (GST)				
	Grand Total Amount (in Rs.) Also write in Words				

SIGNATURE OF BIDDER WITH SEAL AND DATE

Annexure-5
(Part-II for A.C. AMC)

AMC Rates – VRF Airconditioning System at First Floor FRSL, Indirapuram,

Projected charges for Comprehensive Annual Maintenance Contract (AMC) including the cost of spares & consumables, excluding taxes etc. fixed for 03 years after expiry of defects liability/guarantee/warrantee comprehensive free maintenance period of 24 months (02 yrs) from the date of installation and handing over the system for usage. Taxes shall be paid extra as per prevailing rates being statutory component likely to be changed during the period.

S.No.	Description of Items	Type	Capacity	Total AMC Charges for 03 Years in Rupees (INR)			
				3 rd Year	4 th Year	5 th Year	Total Charges for three years
(A)	VRF Air Conditioning System using Cassette Type Indoor Units for Air Flow/Circulation as per specification given in RFP	VRF Air Cooled (Cool and Hot)	Approx 40KWp				
(B)	Total (in Rs.)						

Grand Total Amount for Three Years (03 Yrs) (excluding taxes) =

Note : Evaluation of bids will be on Grand Total Amount quoted by the bidders (i.e. aggregate for 3 yrs)

SIGNATURE OF BIDDER WITH SEAL AND DATE

Annexure-5
(Part-III for Lifts AMC)

AMC Rates - Lifts at MMU Building, Mata Sundari Road, New Delhi - 110 002

Projected charges for Comprehensive Annual Maintenance Contract (AMC) including the cost of spares & consumables, excluding taxes etc. fixed for 05 years after expiry of defects liability/guarantee/comprehensive free maintenance period of 24 months (02 yrs). Taxes shall be paid extra as per prevailing rates being statutory component which may be changed during the period.

S.No.	Description of Items	Type	Qty	Annual Maintenance Charges (AMC) in Rs. (After expiry of comprehensive warrantee period of 02 yrs)					Total AMC Charges for 05 Years in Rupees (INR)
				3 rd Year	4 th Year	5 th Year	6 th Year	7 th Year	
(A)	Two Passenger Lifts	Gearless/ MRL	02						
(B)	Total (in Rs.)		02						

Grand Total Amount for Five Years (05 Yrs) (excluding taxes) =

**Note : Evaluation of bids will be on Grand Total Amount quoted by the bidders
(i.e. aggregate for 5 yrs)**

Siganture of the Bidder with seal

Performance Security

FORM OF BANK GUARANTEE FOR PERFORMANCE SECURITY

(To be stamped in accordance with Stamps Act of India)

1. THIS DEED of Guarantee made this day of _____ between _____ (Name of the Bank) (here in after called the “Bank”) of the one part and _____ (Name of the Department) (hereinafter called the “Department”) of the other part.
2. WHEREAS _____ (Name of the Department) has awarded the contract for creation of furnished office structure with complete interiors, furniture & fixtures, air-conditioning system, lifts and other misc & civil work at 2nd floor & terrace of MMU building, Kotla Road/Mata Sundari College Road, New Delhi – 110 002 .
3. with allied misc jobs for Rs. _____ (Rupees in figures and words) (hereinafter called the “contract”) to M/s _____ (Name of the contractor (hereinafter called the “contractor”)).
4. AND WHEREAS THE Contractor is bound by the said Contract to submit to the Department a Performance Security for a total amount of Rs. _____ (Amount in figures and words).
5. NOW WE the Undersigned _____ (Name of the Bank) being fully authorized to sign and to incur obligations for and on behalf of and in the name of _____ (Full name of Bank), hereby declare that the said Bank will guarantee the Department the full amount of Rs. _____ (Amount in figures and words) as stated above.
6. After the Contractor has signed the aforementioned contract with the Department, the Bank is engaged to pay the Department, any amount up to and inclusive of the aforementioned full amount upon written order form the Department to indemnify the Department for any liability of damage resulting from any defects of shortcomings of the Contractor or the debts he may have incurred to any parties involved in the Works under the Contract mentioned above, whether these defects or shortcomings or debts are actual or estimated or expected. The bank will deliver the money required by the Department immediately on demand without delay without reference to the Contractor and without the necessity of a previous notice of or judicial or administrative procedures and without it being necessary to prove to the Bank the liability of damages resulting from any defects of shortcomings or debts of the Contractor. The bank shall pay to the Department any money so demanded notwithstanding any dispute /disputes raised by the Contractor in any suit of proceedings pending before any Court, Tribunal or Arbitrator(s) relating thereto and the liability under this guarantee shall be absolute and unequivocal.
7. THIS GUARANTEE is valid for a period of _____ months from the date of signing. (The initial period for which this Guarantee will be valid must be for at least six months longer than the anticipated expiry date of the Contract period).

8. At any time during the period in which this Guarantee is still valid, if the Department agree to grant a time of extension to the contractor or if the contractor fails to complete the works within the time of completion as stated in the contract, or fails to discharge himself of the liability or damage or debts as stated above, it is understood that the Bank will extend this Guarantee under the same conditions for the required time on demand by the Department and at the cost of the contractor.
9. The Guarantee hereinbefore contained shall not be affected by any change in the Constitution of the Bank of the contractor.
10. The Neglect of forbearance of the Department in enforcement of payment of any moneys, the payment where of is intended to be hereby secured or the given of time by the Department for the payment hereof shall in no way relieve the Bank of their liability under this deed.
11. The expressions “the Department”, “the Bank” and “the Contractor” herein before used shall include their respective successor and assigns.

IN WITNESS whereof I/We of; the bank has signed and sealed this guarantee on the _____ day of _____ (Month) _____ (Year) being herewith duly authorized.

For and on behalf of
the _____ Bank.

Signature of authorized Bank official

Name _____
 Designation _____
 I.D. No. _____
 Stamp/ Seal of the Bank.

Signed, sealed and delivered for and on behalf of the Bank by the above named _____ in the presence of :

Witness- 1
 Signature _____
 Name _____
 Address _____

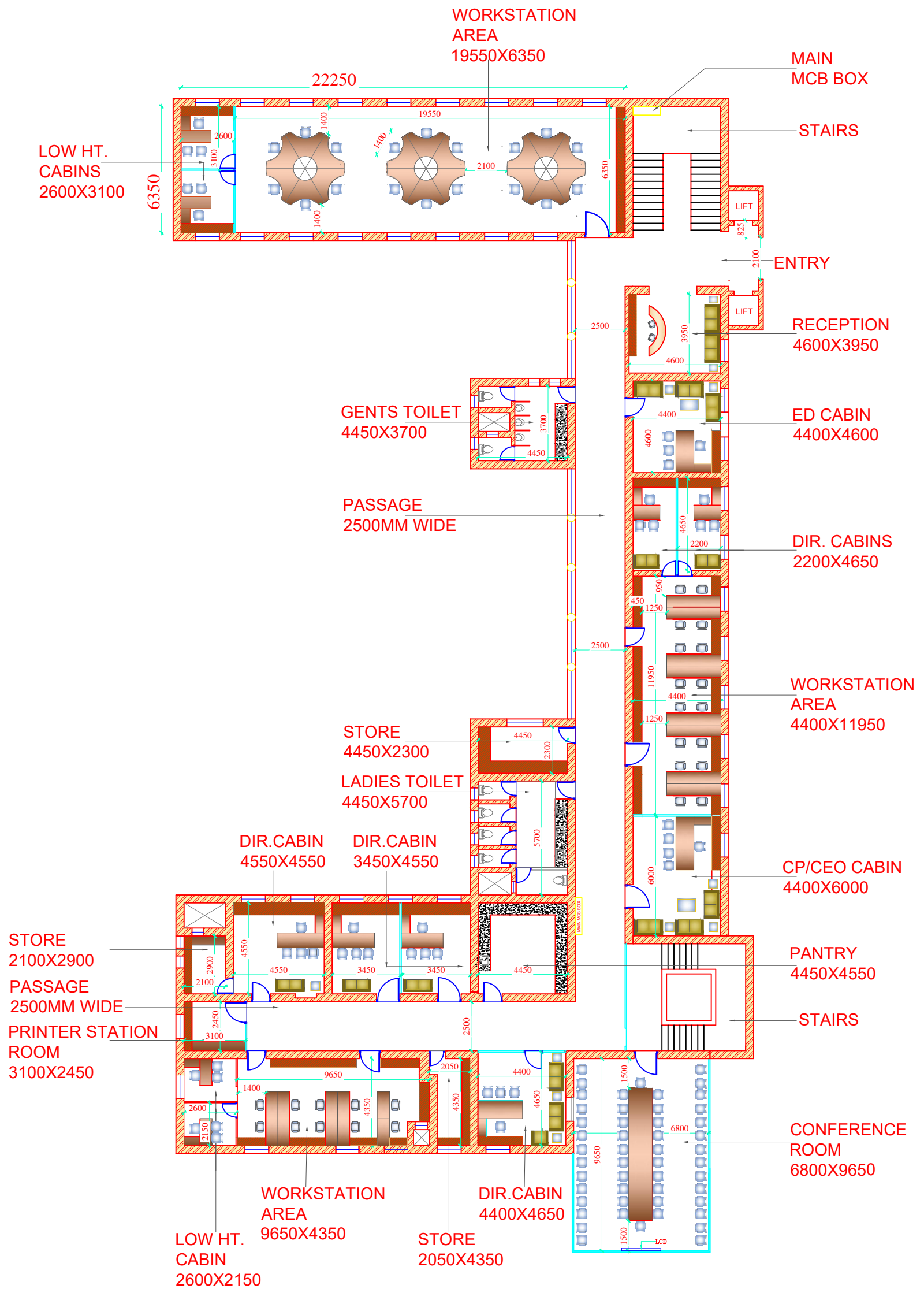
Witness- 2
 Signature _____
 Name _____
 Address _____

CHECKLIST - FOR BIDDERS

S No.	Details	Yes / No	Remarks
01.	Enclose DD for Rs.100/- in favour of Sr. Accounts Officer, FSSAI towards the cost of Tender Documents		
02.	DD for Rs.20,00,000/- (Rupees Twenty Lakhs Only) in favour of Sr. Accounts Officer, FSSAI towards EMD.		
03.	Tender Form : Annexure – 1		
04.	Tender document duly signed and stamped on each page.		
05.	Bidder Profile – : Annexure – 2		
06.	Financial Status : Annexure – 3		
07.	Letter of Authority : Annexure–4		
08.	Price-Bid : Annexure – 5		
09.	Power of attorney in favour of Signatory		
10.	Enclosed Xerox copy of PAN Card		
11.	Enclosed Xerox copy of GST Registration Certificate		
12.	Enclosed Xerox copy of EPF/ESI Registration Certificates		
13.	Attached the copies of the financial statements, including all related notes and income statement for the last three Financial years i.e. 2016-17, 2017-18 and 2018 – 19.		
14.	Enclosed copy of work order / contract with satisfactory work completion certificate and in case of ongoing project/work satisfactory performance certificate		

Note : **Please note that the above check list is an indicative for ready reference of the bidders. To fulfil the eligibility criteria please see RFP in detail.**

SIGNATURE OF BIDDER WITH SEAL AND DATE



SECOND FLOOR PLAN OP-2 (a)

TOTAL AREA = 938

LEGEND

1	CONFERENCE ROOM	1(50 SEATER)
2	ED CABIN	1
3	CP/CEO CABIN	1
4	NO. OF DIRECTOR CABIN	6
5	NO. OF LOW HT. CABINS	4
6	NO OF WORKSTATIONS	44

PROJECT MMU FDA BHAWAN

TITLE PROPOSED FURNITURE LAYOUT
SECOND FLOOR OP.-2(a)

CHECKED BY: RASHMI GUPTA
MANISH GUPTA

DATE: 02-07-2020

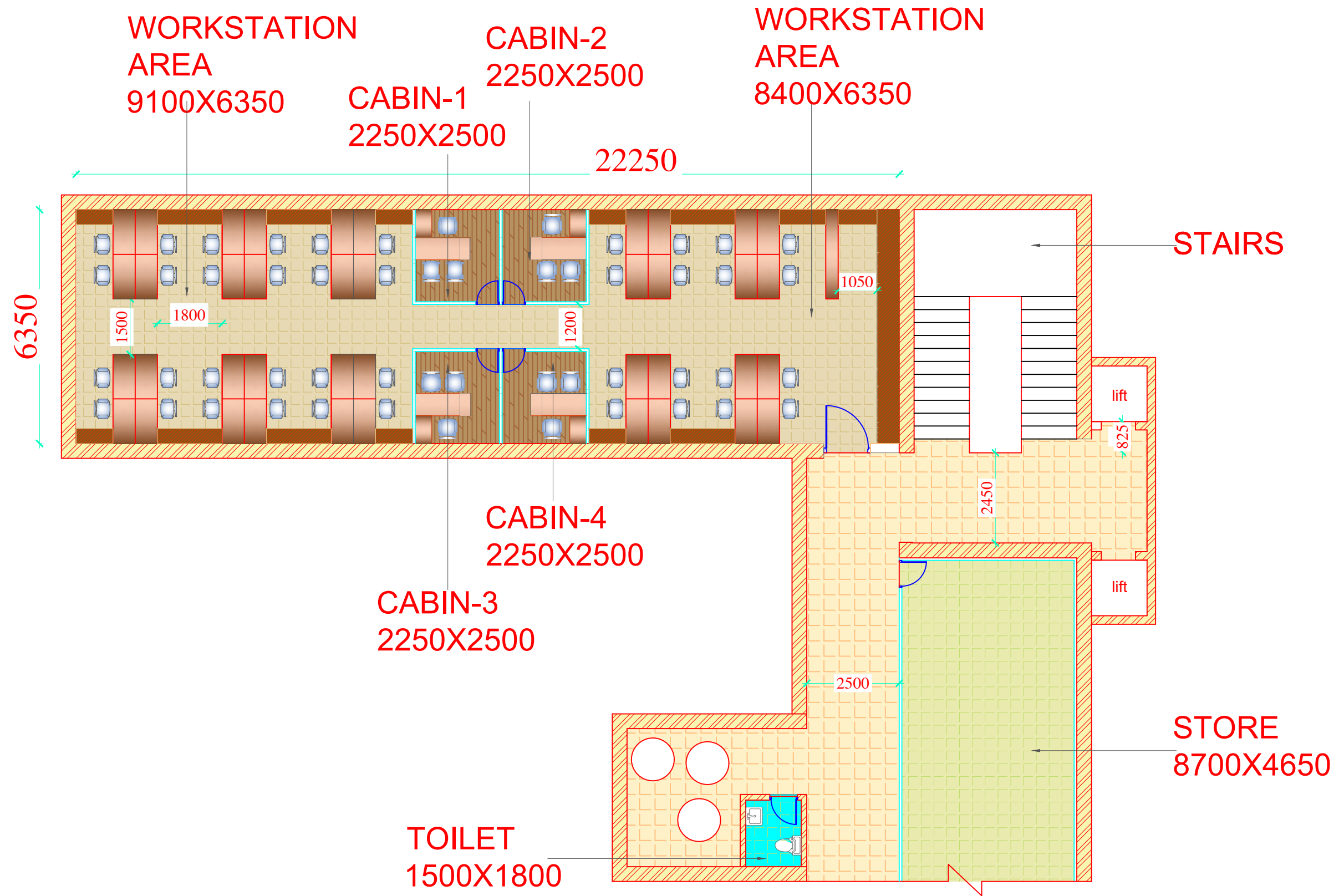
DWG NO. 03

CLIENT :

MMU
FDA BHAWAN

DES BY : RUPA

CAES
12/18 SITE IV INDUSTRIAL AREA
Sahibabad Ghaziabad (UP)
Email: caes_mg@hotmail.com
Mb: 9811011517, 9312622035



TERRACE PORTACABIN OP-3

PROJECT MMU FDA BHAWAN	CHECKED BY:	RASHMI GUPTA MANISH GUPTA	CLIENT :	DES BY : RUPA
	TITLE PROPOSED FURNITURE LAYOUT TERRACE PORTACABIN OP-3	DATE:	02-07-2020	MMU FDA BHAWAN
	DWG NO.	08		